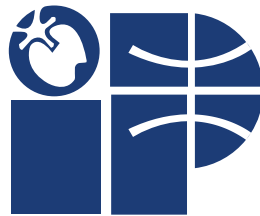




ANNUAL REPORT

2022-23



**INTELLECTUAL
PROPERTY INDIA**

**THE OFFICE OF THE CONTROLLER GENERAL OF
PATENTS, DESIGNS, TRADEMARKS AND GEOGRAPHICAL INDICATIONS**

GOVERNMENT OF INDIA

**MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY & INTERNAL TRADE**



सत्यमेव जयते

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INDIA**

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During the reporting year 2022-23, the Office of CGPDTM has been working towards advancing the government's efforts to streamline IP processes, increase IP awareness and promote commercialization. The Office took concrete steps during the reporting year towards effective implementation of National IPR policy, improving accessibility of IP information and making IP system more transparent and user friendly. The Office also undertook steps to make grievance and feedback system more efficient and transparent.

Efforts of the office of CGPDTM have resulted in a substantial surge in the patent applications filed by domestic inventors. The office of CGPDTM made consistent efforts to increase IP awareness among all strata of society, which has led to an increase in the number of overall IPR filings. Also, the streamlining of internal processes has resulted in a reduction in the pendency of IP applications within the Office.

During the reporting year, the overall filing and processing of applications for various IPRs has been higher as compared to the previous year. The details are as follows:

- a. The IPR application filing has increased from 568049 in 2021-22 to 601789 in 2022-23.
- b. Patent application filing increased by 24.64%, from 66440 in 2021-22 to 80211 in 2022-23, showing an overall increase of 5.94%.
- c. An increase of 13.5% from 30073 to 34134 was also observed in patents granted for patent applications compared to the previous year.
- d. In designs, pendency in examination of new applications has been brought down to one month from the filing date.
- e. As regards the filing of designs applications, the filing remained almost the same compared to last year, however, an increase of 53.33% and 52.65% was observed in registration and overall disposal of design applications, respectively.
- f. In trademarks, there was an increase in the filing of trademark applications from 447805 in the year 2021-22 to 466580 in 2022-23.
- g. The filing of geographical indications applications has also shown a substantial rise of 81.89% from 116 in 2021-22 to 211 in 2022-23.
- h. The filing of Semiconductor Integrated Layout Designs (SCILD) applications has also shown a rise of 700% from 1 in 2021-22 to 8 in 2022-23.

The Office of CGPDTM also issued a public notice in respect of the issuance of e-certificates of Designs and submission of forms & digitally signed documents for designs related matters. Through this notice, the public was notified that issuance of e-certificates

had begun from November 01, 2022 and that the requirement to submit physical forms and documents has been removed with the exception of assignment, notarised copy of power of attorney and original affidavit (if any).

NIPAM (National Intellectual Property Awareness Mission) launched in the year 2021 by the Office of CGPDTM to impart IP awareness to at least 1 million students, received an overwhelming response, encouraging the office to launch its second edition. NIPAM 2.0 in its new avatar got support from various partners such as All India Council of Technical Education (AICTE), Atal Innovation Mission (AIM) and PFC-TIFAC. As on March 31, 2023, 18.62 lakh students and faculty members have been sensitized about IP from more than 7377 educational institutes across the country.

Another initiative of the Office of CGPDTM is the IP Manthan that includes a series of discussions on various IP-related topics amongst the IP fraternity from diverse areas of expertise. Under this initiative, renowned scientists, IP professionals, industry experts and persons from the judiciary were invited to share their views on various topics.

The Office of CGPDTM has also initiated open house discussions in line with the directions received from the Hon'ble Union Minister of Commerce and Industry for seamless and direct communication with stakeholders on various IP related matters. This has proved helpful in addressing the grievances of stakeholders and in receiving their valuable feedback and suggestions on the functioning of the IP offices in India.

Details of activities performed during the year 2022-23 are provided in subsequent chapters of this report. The updated IP laws, highlights of various functions and other useful information are also available on the official website (<http://www.ipindia.gov.in>). The Office of Controller General of Patents, Designs & Trade Marks is committed to further improve its public service delivery by providing services in a transparent and applicant-friendly manner.

(Prof. (Dr) Unnat P. Pandit)

Controller General of Patents, Designs and Trade Marks

INTRODUCTION

Filing of applications for protection of various Intellectual Property Rights (IPRs) in IP offices under the administrative control of the Controller General of Patents, Designs and Trade Marks (CGPDTM) has been showing consistent growth over the years. This year, overall filing of applications for various IPRs (**601789**) has been higher as compared to the previous year (**568049**), exhibiting an overall increase of 5.94%. The increasing trend in filing of applications for patents, designs, trademarks, copyright and geographical indications has been observed during this year as compared to last five years.

Trends in last five years with respect to filing of IP applications:

Application	2018-19	2019-20	2020-21	2021-22	2022-23
Patent	50659	56267	58503	66440	82811
Design	12585	14290	14241	22699	22698
Trade mark	323798	334805	431213	447805	466580
Geographical Indications	32	42	58	116	211
Copyrights	18250	21905	24451	30988	29466
Semiconductor Integrated Layout Designs (SCILD)	NIL	Nil	05	01	23
Total	405324	427309	528471	568049	601789

Trends in last five years with respect to filing of IP applications

	2018-19	2019-20	2020-21	2021-22	2022-23
Patent	50,659	56,267	58,503	66,440	82,811
Design	12,585	14,290	14,241	22,699	22,698
Trade mark	323,798	334,805	431,213	447,805	466,580
Geographical Indications	32	42	58	116	211
Copyrights	18,250	21,905	24,451	30,988	29,466
Semiconductor Integrated Layout Designs (SCILD)			5	1	23
Total	405,324	427,309	528,471	568,049	601,789

Trends in respect of IP activities:

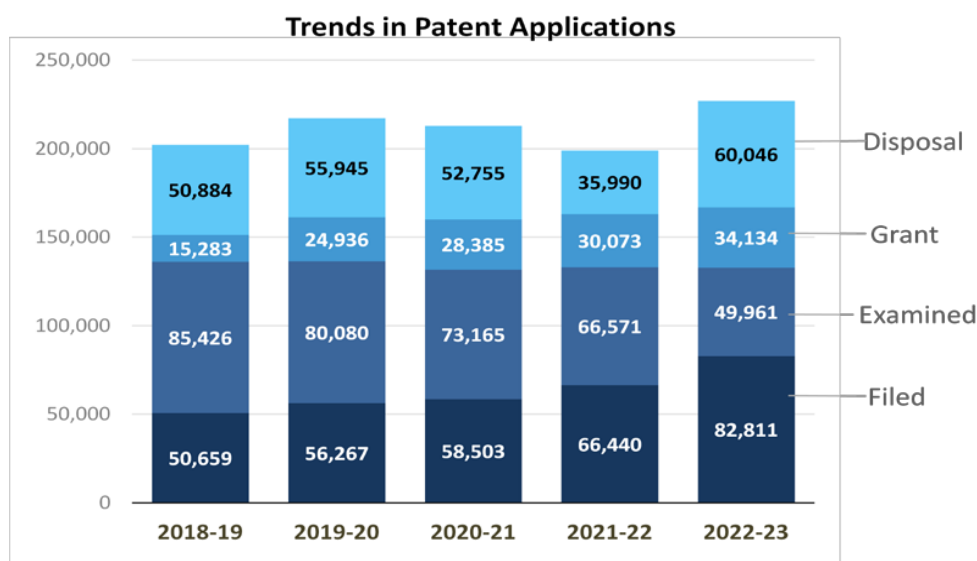
A. Patents: During this year, a total of **82811** patent applications were filed exhibiting an increase of about 24.64% as compared to previous year. Domestic filing of patents applications has also increased to **43301**, which is 52.29% of total filing as compared to 44.41% in 2021-22.

The trends of last five years in respect of patent applications filed, examined, granted and disposed are given below. Disposal of applications includes patents granted and refused by the Patent Office, as also, applications abandoned and withdrawn by the applicants.

Trends in Patent Applications

Year	2018-19	2019-20	2020-21	2021-22	2022-23
Filed	50659	56267	58503	66440	82811
Examined	85426	80080	73165	66571	49961
Granted	15283	24936	28385	30073	34134
Disposal	50884	55945	52755	35990*	60046

*Disposal of 15991 applications U/s 21(1) was deferred due to extension of the prescribed period of limitation by The Hon'ble Supreme Court of India

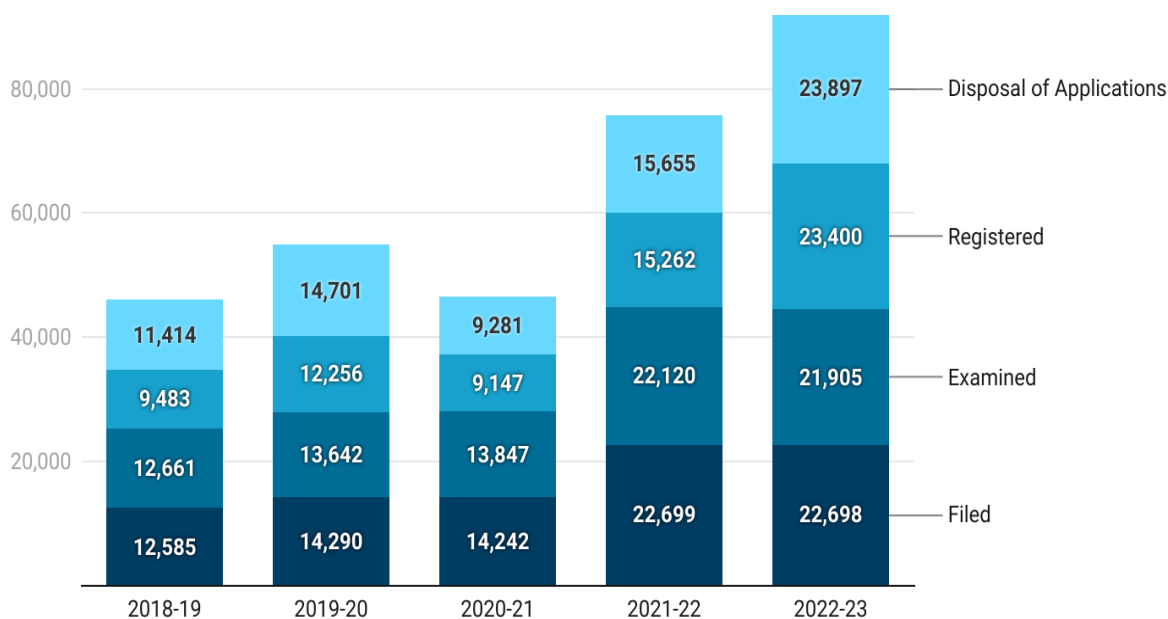


B. Designs: During this year, a total of **22698** design applications were filed which were same as the last year. The number of design applications examined was **21905**, whereas registration and disposal of design applications during 2022-23 increased by 53.33% and 52.65%, respectively, as compared to last year.

Trends in Design Applications

Year	2018-19	2019-20	2020-21	2021-22	2022-23
Filed	12585	14290	14242	22699	22698
Examined	12661	13642	13847	22120	21905
Registered	9483	12256	9147	15262	23400
Disposal of Applications	11414	14701	9281	15655	23897

Trends in Design Applications

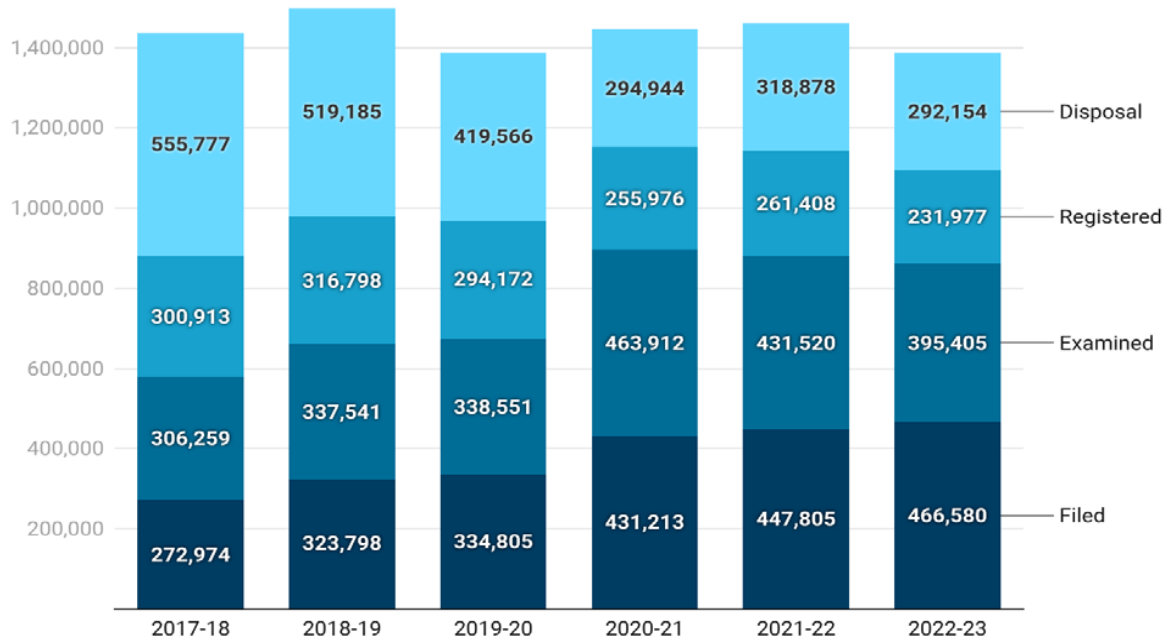


C. Trademarks: During this year, **466580** applications for registration of trademarks were filed and **395405** applications were examined. The number of trademark registrations and disposals during 2022-23 were less by 11.25% and 8.38%, respectively, as compared to last year due to discontinuation of contractual manpower and new recruitments undergoing training.

Trends in Trade Marks Applications

Year	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
Filed	272974	323798	334805	431213	447805	466580
Examined	306259	337541	338551	463912	431520	395405
Registered	300913	316798	294172	255976	261408	231977
Disposal	555777	519185	419566	294944	318878	292154

Trends in Trade Marks Applications

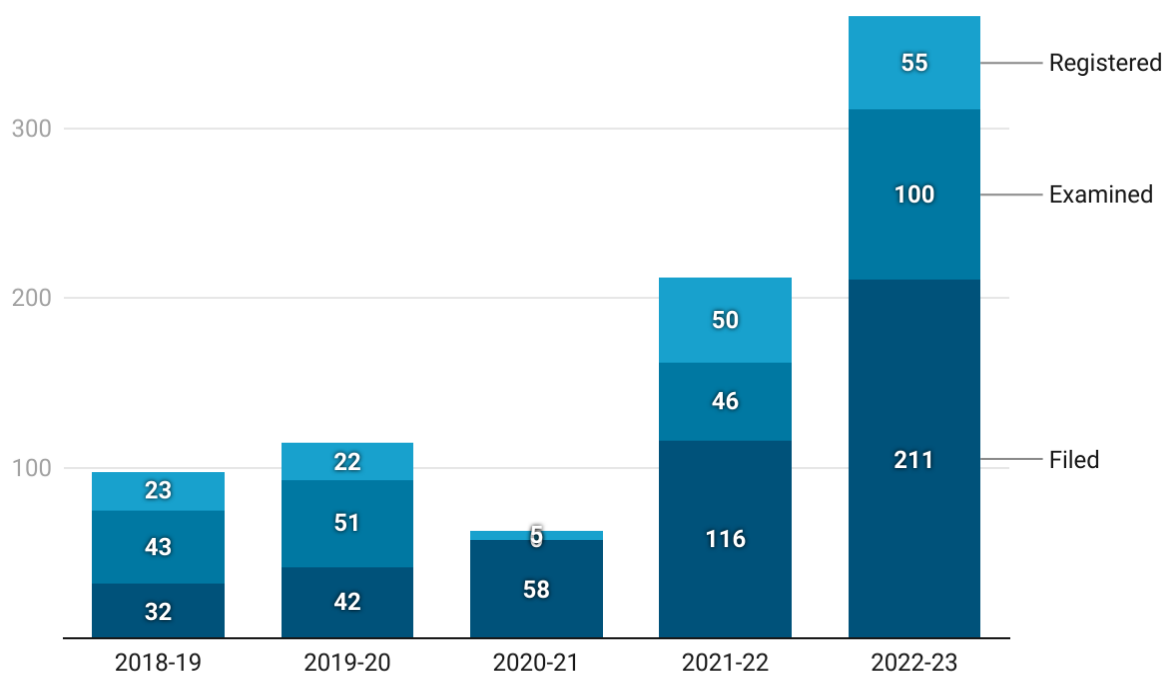


D. Geographical Indications: During the reporting year, **211** applications were filed, **100** applications were examined and **55** Geographical Indications were registered. The trends in GI applications filed, examined and registered during the last five years are given below.

Trends in Geographical Indication Applications

Year	2018-19	2019-20	2020-21	2021-22	2022-23
Filed	32	42	58	116	211
Examined	43	51	0	46	100
Registered	23	22	05	50	55

Trends in Geographical Indication Applications

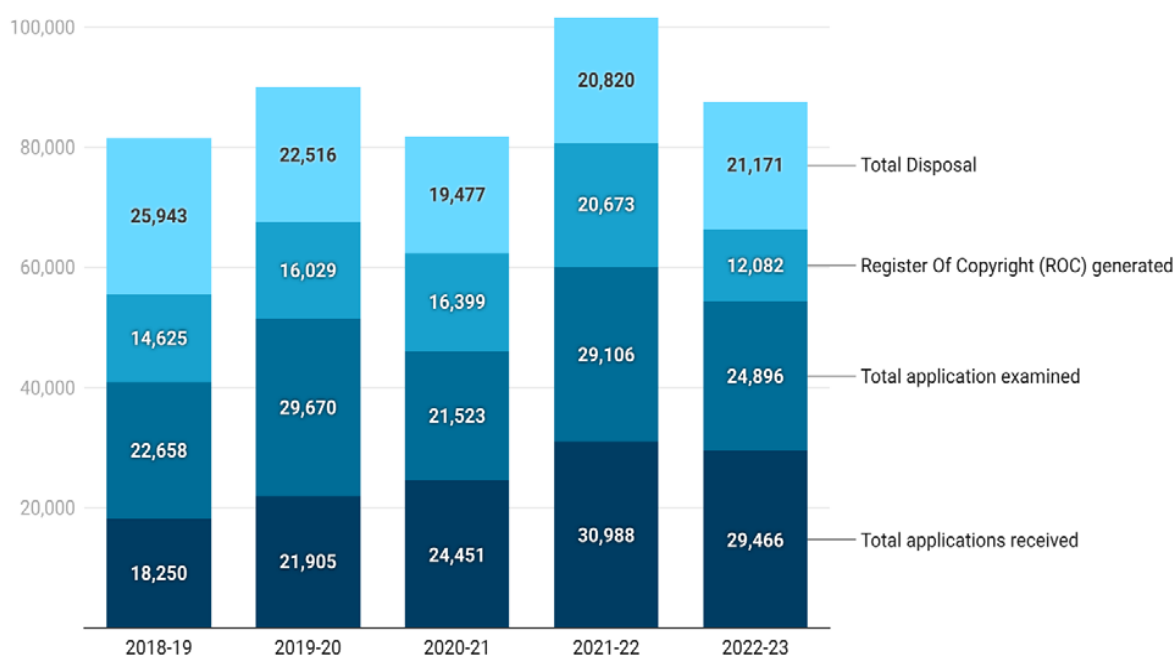


E. Copyrights: A total number of **29466** applications were received for copyright registration during the year. Total **24896** applications were examined and **12082** registrations of Copyright (ROC) were done, whereas a total number of applications disposed were **21171**.

Trends in Copyright Applications

Year	Total applications received	Total application examined	Register Of Copyright (ROC) generated	Total Disposal
2018-19	18250	22658	14625	25943
2019-20	21905	29670	16029	22516
2020-21	24451	21523	16399	19477
2021-22	30988	29106	20673	20820
2022-23	29466	24896	12082	21171

Trends in Copyright Applications



F. Trend of IPRs granted/registered:

A comparative trend of IPRs granted/registered during the last 5 years is given below. The figures in brackets indicate the total disposal of applications.

Comparative Trends of IPRs granted/registered (and disposed)

IPR/Year	2018-19	2019-20	2020-21	2021-22	2022-23
Patents	15283 (50884)	24936 (55945)	28385 (52755)	30073 (35990)	34134 (60046)
Designs	9483 (11332)	12256 (14701)	9147 (9281)	15262 (15655)	23400 (23897)
Trade Marks	316798 (519185)	294172 (419566)	255976 (294944)	261408 (318878)	231977 (292154)

Geographical Indications	23	22	05	50	55
Semiconductor Integrated Layout Design	NIL	NIL	NIL	NIL	NIL
Copyrights	14625 (25943)	16029 (22516)	16399 (19477)	20673 (20820)	12082 (21171)

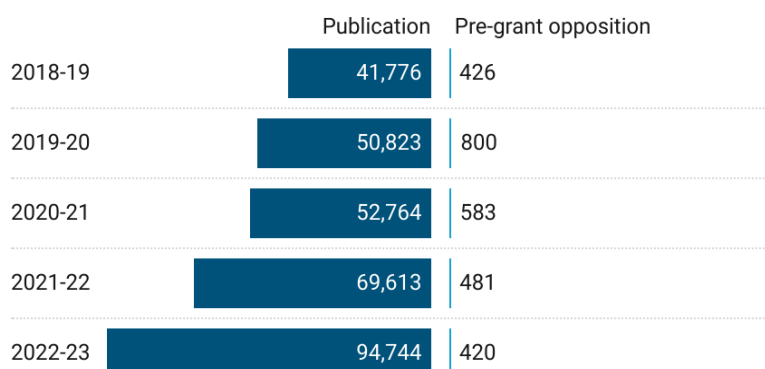
G. Publication and Pre-grant opposition:

During the reporting year, a total of **94744** patent applications were published under section 11A and **420** pre-grant oppositions were filed under section 25(1) of the Patents Act, 1970, which is about 0.44% of the total published applications. The details of the applications published and pre-grant oppositions filed are given below:

Publication and Pre-grant opposition

Year	Publication	Pre-grant opposition
2018-19	41776	426
2019-20	50823	800
2020-21	52764	583
2021-22	69613	481
2022-23	94744	420

Publication and Pre-grant opposition



H. Revenue and Expenditure: During the year 2022-23, total revenue generated was Rs. **1185.04** Crore, which is about 8.392% higher than that of the previous year, while total expenditure was only Rs. **252.05** Crore.

The total revenue generated by Patent Office was Rs. 729.1075 Crore (including Rs. 0.51675 Cr. received from IB as ISA fees), while that of Designs Office was Rs. 8.52 Crore. Trade Marks Registry generated revenue of Rs. 444.6509 Crore (including Rs. 38.538 Cr. received from IB as fee for international registration under the Madrid System), while that of GIR was Rs. 0.1368 Crore. PIS & RGNIPM generated revenue of Rs. 0.2066 Crore.

- (i) Details of revenue received and expenditure incurred with regard to Intellectual Property (IP) administration for the year 2022-23 as compared to the last years are given below in table:

Comparison of Revenue (2020-21, 2021-22 and 2022-23)

Year	2020-21 (Rs. Lakh)	2021-22 (Rs. Lakh)	2022-23 (Rs. Lakh)
Patents	62384.00	66749.31	72910.76
Designs	655.00	769.12	852.80
Trade Marks	39671.00	41776.58	44465.09
Copyrights	248.81	323.85	241.07
GIR	5.00	8.35	13.68
PIS/RGNIIPM	12.35	20.48	20.66
Total	102727.00	109323.84	118504.05

Details of Refund of Request for Examination Fee under Rule 7(4A) of the Patents Rules during the last four years of the commencement of provision for refund are as follows:

F.Y.	2018-19	2019-20	2020-21	2021-22	2022-23
Refund amount (Rs. in Lakh)	472.94	434.41	145.61	182.93	23.542

- (ii) **Comparison of expenditure for 2020-21, 2021-22 and 2022-23:**

Year	2020-21 (Rs. lakh)	2021-22 (Rs. lakh)	2022-23 (Rs. lakh)
CGPDTM	20157.68	20407.3576	25205.0784

CHAPTER-II

Public Service Delivery-Efficiency & Transparency

The office of CGPDTM has taken several initiatives to strengthen Intellectual Property Rights (IPR) ecosystem in the country, which include amendments in IP legislations to encourage IP filing, adopting efficient and paperless service delivery system and disseminating intellectual property (IP) knowledge among public during the year 2022-23. The following paragraphs give a glimpse of various initiatives taken during the year:

1. PATENTS:

1.1 Procedural improvements

The Patent Office endeavours to ensure timely delivery of patent services in a transparent manner and provide protection of patent rights in a reasonable period. During the year, the Office of the CGPDTM took following steps to improve efficiency and transparency in the functioning of the Patent Office:

- a) To dispose of long pending matters relating to hearings and adjournments in expeditious manner and to fast-track disposal of long pending patent applications, following steps have been taken:
 - The Office has endeavored to offer a shorter time period for hearing or adjournment thereof depending on nature of the issue, whether minor or substantial, with cooperation of stakeholders.
 - The office has notified that request for early publication of a patent application shall be accompanied by power of attorney so as to avoid unnecessary delay for examination.
- b) An Internal Review Committee has been constituted to review and give clearance to refer the applications/matters section 4 (inventions relating to atomic energy) or Section 35 (inventions relevant for defense purposes) of the Patents Act to DAE or DRDO, as the case may be, for directions. This would streamline screening and processing of such patent applications and avoid irrational use of related Sections.
- c) An Office order has been issued to submit the NBA approvals by the applicant in timely manner so as to avoid delay on account of delayed submission of approvals. This would expedite disposal of patent applications that are made in order for grant of patents, but awaiting NBA approvals from applicants.
- d) A Centralized Classification Team has been constituted to classify and assign a patent application to an Examiner of the relevant field. This would minimize re-

allotment requests by Examiners/ Controllers and ensure proper, timely distribution and smooth disposal of patent applications with quality search reports.

1.2 IP awareness

- a. On the monumental occasion of '*Azadi Ka Amrit Mahotsav*', the Office of CGPDTM formulated a mission, namely, the National Intellectual Property Awareness Mission (NIPAM) which inaugurated by Hon'ble Secretary DPIIT on December 08, 2021 with an aim to impart IP awareness to at least 1 million students till August 15, 2022.
- b. Online portal to make a request by an educational institute for conducting IP training/ awareness programmes by IP office has been introduced on the office website (<https://ipindia.gov.in/>).
- c. The mission has been continued and further strengthened through a revamped manner. By the end of the year 2022-23, a total of about 1.8 million of students and faculty from all 28 states and 8 Union territories have been sensitized about intellectual property rights under the mission.

1.3 Impact of the initiatives taken

The period under report has witnessed a significant improvement over the last years. Some glimpse of improvements is as follows:

- a. Filing of patent applications has increased by 24.64%, from 66440 in 2021-22 to 82811 in 2022-23.
- b. The patent applications filed by nationals have surpassed the patent applications filed by foreigners in India for the second consecutive year.
- c. Patent granted for patent applications have increased by 13.5%, from 30073 in 2021-22 to 34134 in 2022-23.
- d. Average pendency of patent applications at first examination level has been reduced to less than 12 months from the date of request of filing of request for examination (RQ) in all fields of technology.
- e. The office has maintained the strict adherence to the prescribed time lines for issuance of high quality international search and preliminary examination reports (ISRs and IPERs) in respect of almost all International Patent applications filed under the Patent Cooperation Treaty (PCT) selecting Indian Patent Office as International Searching Authority (ISA) and International Preliminary Examination Authority (IPEA).

- f. Under the Mission for IP awareness, the NIPAM, as on March 31, 2023, 12.53 + 6.09 (FY 2021-22) = 18.62 lakhs of students and faculty members have been sensitized about IP from more than 7377 educational institutes across the country.

2. TRADE MARKS:

2.1. Procedural improvements:

- Online Search Facility for Classification of Goods and Services for Trademarks has been updated during the year to further streamline the search system.
- Allotment of applications for examination is made automatically in order of date of filing of applications.

2.2. Automation of process for registration:

- To avoid pendency with respect to dispatch of registration certificates by manual process earlier, trademark registration process has been automated. As a result, after completion of the prescribed time after publication, the Registration Certificates are automatically processed and dispatched to designated email-ids of applicants and also get uploaded in Electronic Register maintained by Trade Marks Registry (TMR). This change has helped to reduce the pendency at this stage to less than one month and also substantially helped the applicants.
- The **Process of Renewal** has also been automated, where renewal request (filed in the prescribed time) gets processed and validity date gets updated.
- Online Publication of details of trademark applications filed as well as registered in TMR Journal on every Monday in the official website, www.ipindia.gov.in, was further streamlined during this year.

2.3. Show Cause Application hearings through Video Conferencing:

- The Trade Marks Registry has streamlined the operation to ensure hassle-free disposal using the electronic processing of the Trade Marks applications by way of enabling the use of appropriate IT tools. There has been a paradigm shift in the manner in which the Show Cause applications hearings are being conducted in the Trade Marks Registry. In order to further streamline the processing of Trademark applications by extensive use of information technology and to facilitate the stakeholders, all Show Cause Applications hearings continue to be fully on Video Conferencing mode. This has resulted in greater efficiency in Trademark

Application processing and has also provided the stakeholders with an opportunity to join the hearings from their office or home as per their convenience.

- Additionally, this year, the Trade Marks Registry has started providing the dynamic cause list for the show cause hearing on its official website. The hearing room for each Hearing Officer is now open for access through the link provided in the dynamic cause list. This has provided the ease of access to all the stakeholders and now the stakeholders can directly enter the virtual hearing room of the Hearing Officer concerned through the given link and have their hearing conducted in a convenient and hassle free manner.

3. DESIGNS:

- E-filing facility for new and amended design applications was upgraded to facilitate better functioning.
- The last amendment in Designs Rules came into force from January 25, 2021, that incorporated a new category recognized as 'Startup' which in case of an Indian entity is recognized as so by the competent Authority under Startup India Initiative and in case of a foreign applicant, an entity fulfilling the criteria for turnover and period of incorporation or registration as per Startup India Initiative and submitting declaration to that effect.
- Moreover, sub-rule (1) under rule 10 of Design Rules has been substituted and articles for the purposes of the registration of designs and of these rules, are being classified as per current edition of 'International Classification for Industrial Designs (Locarno Classification) published by World Intellectual Property Organization (WIPO)'.
- Pendency in examination of new applications has been brought down to one month from the filing date.
- Measures have been taken to substantially bring down the pendency of amended applications during the year.
- Facility for submission and issuance of priority documents using WIPO-DAS code has been implemented. Hearings were conducted through video conferencing (VC).
- E-register of Designs has been made available to public.

- Processing of various post-registration proceedings through electronic module has been implemented.
- Issuance of E-Certificate for registered Designs has been introduced.

4. GEOGRAPHICAL INDICATIONS:

- Necessary steps were taken during the year to clear the pendency in examination and registration of GI Applications and GI Authorised User Applications. Consequently, 82 GI applications were advertised, 100 GI applications were examined and 55 GIs have been registered during the year.
- Further, 9102 GI Authorised User Applications were filed during the financial year and 9491 GI Authorised User Applications were advertised. 11221 GI Authorised User Applications were examined and 8218 GI Authorised User Applications were registered.

5. COPYRIGHT:

- During the year, pendency of examination for new applications continued to be one month, which is mandatory waiting period for inviting objections to new applications.
- Steps have been taken to strengthen functioning of Copyright Office through digitization, re-engineering of registration processes, augmentation of manpower and updating the website.
- **Improving the public interface and updating website-** In order to further increase transparency and stakeholder participation and to enable the applicants to track the status of their applications online, Copyright Office has started displaying applications received during the month and disposal and pendency on office website. A dashboard has been prepared to provide status of applications filed, registrations granted and facility to search registered work.
- Copyright Office has introduced the facility of online filing of objections against the application received for registration.
- Copyright Office has introduced the provision to upload soft copies of Literacy/Dramatic and Artistic works along with other related documents on its online portal to facilitate seamless registration of works.
- Copyright office is also under the process of making the copyright office easily accessible to public by virtual mode. Steps are being taken to conduct the hearing in copyright matters virtually to avoid the public to visit the office.

- Copyright office is also taking steps to provide the public to submit their correspondence online with copyright office. This process will save the time and money of public and also resolve their issues in short time.
- **Public Awareness Programme under the aegis of NIPAM:** Copyright office has conducted/organized a number of seminars to make aware the academicians/students about the Copyright. The main purpose of these awareness programme is to make aware the general public about the copyright and to enhance the knowledge regarding the process and procedure of registration of Copyright.

6. ICT INFRASTRUCTURE AND FUNCTIONAL IMPROVEMENT IN IPO:

6.1. Revamping of IPO Data Center:

- The office of CGPDTM has initiated steps to upgrade the Data Center to latest technology in order to improve speed of processing and public service delivery.

6.2. Application status marking as the action pending at applicants:

- To identify the applications wherein actions are pending from the applicant's end, a new provision was provided to the Controllers to label the Application status as 'Action Pending from Applicants'.

6.3. Internal IP Portals have OTP Based Authentication set-up:

- To maintain the security and owner privileges, an OTP based Authentication system has been developed to access control of internal software applications for processing of IP applications. This ensures the access rights to the owner himself/herself, provides foolproof security and prevents misuse by any other user.

6.4. Screening and Classification Module:

- In order to ensure more comprehensive Classification and to strengthen the data to give more meaningful insights, the screening and classification workflow has been revamped. In place of assigning IPC using AI, a classification team composed of subject specialists from different technical fields now assign both International Classification as well as Cooperative Patent Classification to patent applications filed from January 01, 2023. To facilitate this, a new interface has been developed which allows capture of IPC, CPC, relevant search queries, citation of documents of relevance, additional subject fields etc. This has significantly helped in more appropriate allotment of patent applications to examiners and also helped in capturing more useful data.

6.5. Patent and Trade Mark Agent Examination:

- New Portal has been designed for conducting Patent Agent Examination and Trade Mark Agent Examination which enabled the applicant to check his/her application status during the complete procedure in a smooth manner.

6.6. Contractual Manpower Application Portal (For YP and Research Associates):

- A new portal was designed for hiring of contractual manpower namely Young Professionals, Research Associates, etc. for seamless management of appointment process.

6.7. NIPAM 2.0 (Programs for TIFAC / IP Professionals)

- A module has been designed to manage the flow of NIPAM 2.0 programme, wherein the registration of events, number of events done by IP Professionals/TIFAC volunteers, material like presentations for the event, certificate issuance etc., are managed.

6.8. SIPP Portal:

- A portal for registration as IP Mitra has been made available.

6.9. Online Generation of Design Certificate:

- A provision to generate online certificates on the grant of a design application has been provided to switch from manual work to digitalize the procedure.

7. STAKEHOLDER CONSULTATION MEETINGS:**Open Conference to address grievances / suggestion on issues related to Intellectual Property Rights**

In order to streamline the Feedback Mechanism in IP office, the Office of CGPDTM has taken the initiatives to conduct Open House for seamless and direct communications of various IP related matters with stakeholders. The Open House discussions were initiated from October 17, 2022 onwards for every Working Friday from 4:00 PM to 5:30 PM wherein a Webex link for connecting to the open house has been provided. This initiative has addressed multiple challenges that are being faced on ground level by the stakeholders for the various IP matters pertaining to different IP offices. The valuable feedback and suggestions in respect of issues related to the functioning of IP offices and to handle the grievances of stakeholders most effectively has resulted in a larger participation and open discussions in the open house which is a step towards strengthening the IP ecosystem in the country.

Moreover, the Office of the CGPDTM has a mechanism to lodge feedback/suggestions/complaints in respect of issues related to functioning of the IP

offices has been set up in IPO website for the benefit of stakeholders which has lead to timely resolution of issues.

8. FEEDBACK MECHANISM:

IPO Grievance portal launched by CGPDTM as a part of Vigilance Awareness Week:

On the occasion of birth anniversary of Shri Sardar Vallabhbhai Patel on October 31, 2022 and as the part of Vigilance Awareness Week the Office of CGPDTM provided a Grievance Portal <https://ipindiaseservices.gov.in/ipogrievance> wherein the stakeholders can lodge their grievances/complaints, if aggrieved by any of the officials for unnecessary demands for quick resolution of the issues faced by them during processing of their applications

9. AWARENESS IN IPRs:

- IP offices are regularly engaged in the dissemination of information and knowledge on IPRs to actual and potential IP stakeholders regarding IP procedures by way of participation in awareness and public outreach activities in IPRs. National Intellectual Property Awareness Mission (NIPAM) 2.0 with the aim to make ten million students aware about the various IPs and has partnered with TIFAC, KIRAN and IP professionals.
- IPO officials regularly participate as resource persons in these programs and also in workshops/seminars organized for schools, universities, enforcement agencies and other stakeholders.
- RGNIIIPM regularly organize specialized training programmes for IPO officials, IP professionals, IP managers etc. and conducts basic training programmes for the public including students, teachers, MSMEs, startups etc. either separately or in collaboration with law universities and the World Intellectual Property Organization (WIPO).

10. ISR/IPER REPORTS:

The IPO as ISA/IPEA maintains timeliness in establishing international reports and publishes the Search Strategies of Examiners on Patentscope portal of WIPO.

11. INTERNATIONAL AGREEMENTS:

With an endeavor to improve public service delivery, various initiatives under the realm of bilateral / multilateral cooperation with IP Offices of foreign countries were undertaken by the Office of CGPDTM. The office conducted various bilateral and multilateral activities in order to share information regarding best practices followed in different jurisdictions. This resulted in better understanding of IP systems followed by other countries. In turn, such international cooperation activities also resulted in a

better appreciation of the differences and peculiarities that exist within the IPR system in India, while making the maximum possible utilization of the flexibilities available under the TRIPS Agreement. During the reporting year, various such activities were conducted with foreign IP Offices and details are present in Chapter XII (International Cooperation).

11. Rajbhasha

The Office of the CGPDTM is fully committed towards implementation of the official language policy. All the offices do carry out their statutory obligation under the provisions of the Official language act, 1963 and official rule, 1976. These performances are regularly monitored by the CGPDTM and instructions issued for strict compliance of the official language policy in the respective offices.

During the year, the Patent office, New Delhi & Mumbai and TradeMarks Registry got the opportunity to welcome **Honourable Parliamentary Committee on Official Language** during inspection of these offices by the committee. The office exhibited the quantum of work being carried out in Hindi. The committee was satisfied by the performance of the office and praised its efforts for gradual improvement in making Hindi as it's prime medium of official communication.



12. RIGHT TO INFORMATION:

The Office of CGPDTM remained committed to effective implementation of the Right to Information Act, 2005. In order to achieve utmost transparency in the functioning of IP offices, all relevant information with regard to various activities has been made available on the official website for proactively providing information to the public and stakeholders. Besides, prompt actions were taken on all applications received under the Act in strict conformity with the legislative intent and mandate of the RTI Act.

INTRODUCTION:

This chapter presents the 51st report under section 155 of the Patents Act, 1970 (as amended) on the activities performed by Patent Office during the year 2022-23. The Patent Office is located at Kolkata, New Delhi, Mumbai and Chennai having specific jurisdictions for patent administration in the country. However, all the four Patent Offices work as a virtual single office. The Patent Office implements provisions of the Patents Act, 1970 (as amended) concerning the protection of inventions in the country under the superintendence and administrative control of the Controller General of Patents, Designs and Trade Marks (CGPDTM). A gist of major activities executed under the Patents Act and Rules made there under by the Patent Office is given in the following paragraphs.

1. PATENT APPLICATIONS:

Total number of patent applications filed in 2022-23 is **82811** showing an increase of 24.64% over the filing figure of 66440 in 2021-22. During the year, filing of applications in almost every field of inventions has shown a modest to high growth, especially in the fields of Computer Science & Electronics, Communication, Mechanical and Electrical. Details of filing trend of applications for the last five years, segregated in different fields of inventions, are shown in **Appendix-E and E1**.

(a) Applications filed by Indian Applicants:

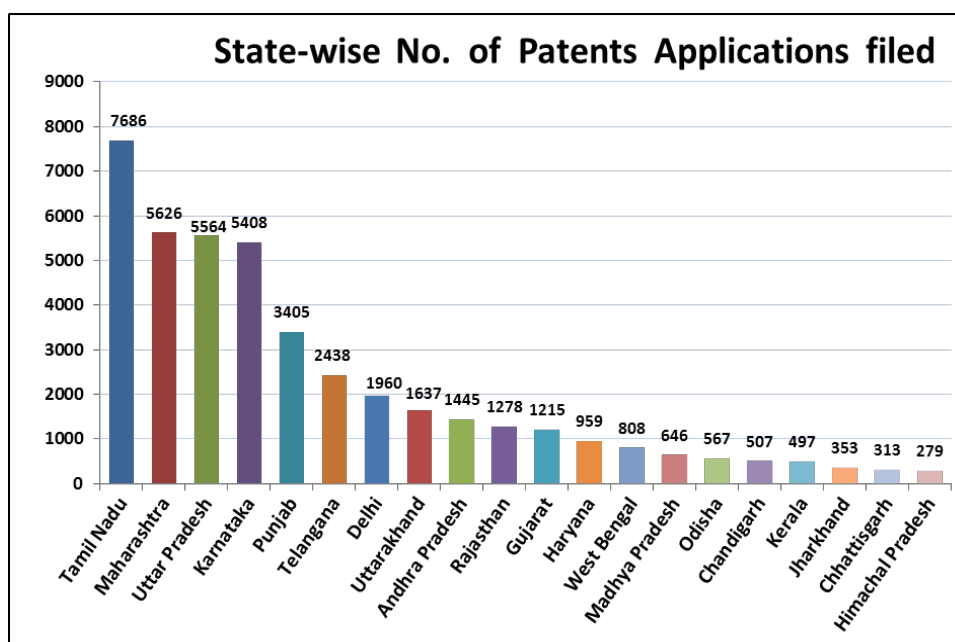
Out of total **82811** applications filed, the number of applications filed by Indian applicants stood at **43301**, which shows **46.74%** increase over the last year's figure of 29508. Domestic filing is 52.29% of the total applications filed as compared to 44.41% during last year. Thus, in consistent with the growing trend in past years, this year too, applications filed by Indian applicants have shown remarkable increase. The number of applications filed by foreign applicants during the year (39510) has shown a growth of 6.98% as compared to the number of applications (36932) filed during 2021-22.

(b) State-wise Filing of Patent applications by Indian Applicants:

Out of total number of ordinary applications filed by Indian applicants during 2022-23, Tamil Nadu occupies the first position while Maharashtra and Uttar Pradesh occupy second and third place, respectively. This year states like Karnataka, Punjab, Telangana and

Uttarakhand along with UTs like Delhi, Chandigarh also showed increase over their last year's filing, hence contributing immensely to the overall patent applications filed by Indian applicants.

Top filing States/Union Territories are (number of applications in brackets) Tamil Nadu (7686), Maharashtra (5626), Uttar Pradesh (5564), Karnataka (5408), Punjab (3405), Telangana (2438), Delhi (1960), Uttarakhand (1637), Andhra Pradesh (1445), Rajasthan (1278), Gujarat (1215), Haryana (959), West Bengal (808), Madhya Pradesh (646), Odisha (567), Chandigarh (507), Kerala (497), Jharkhand (353). The State/Union Territory wise break up is shown in **Appendix B**.

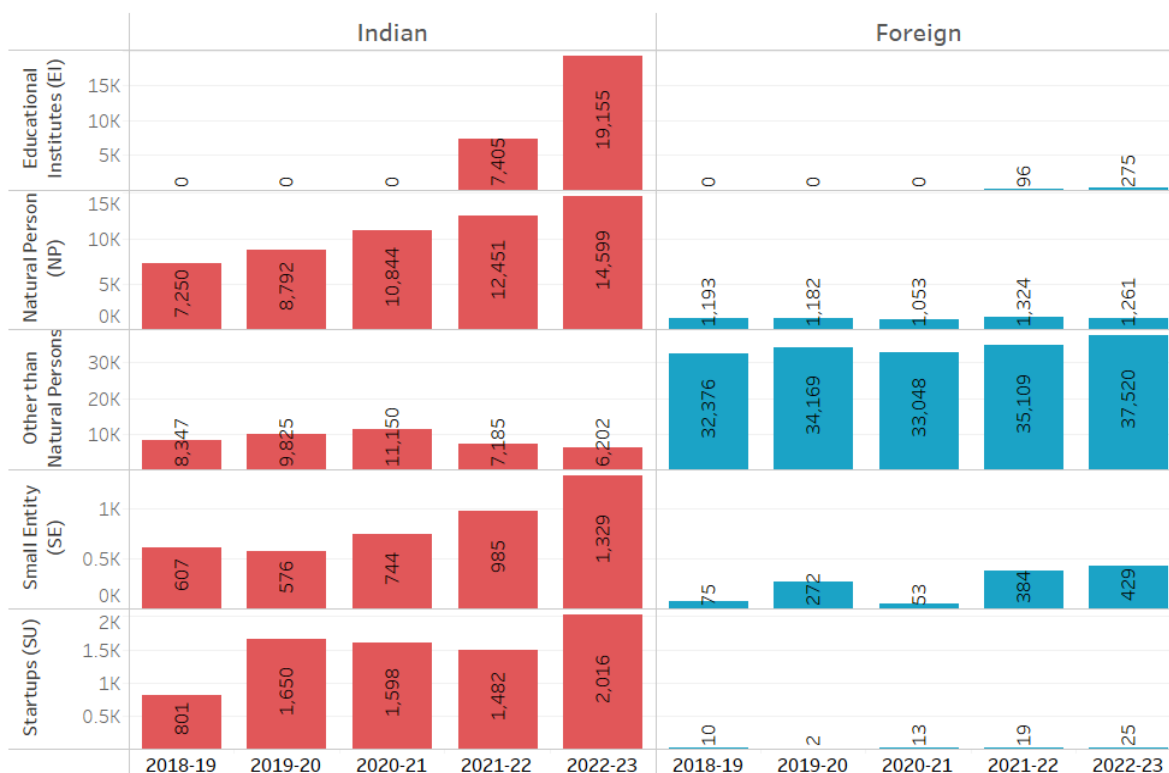


(c) Distribution of applications category-wise:

Following are details of applications filed by applicants of various categories such as Natural Person (NP), Startups (SU), Small Entity (SE), Educational Institutes (EI) and Other than Natural Persons (ONP) during the last five years. It may be noted that applications filed by all these categories mostly shows an upward trend.

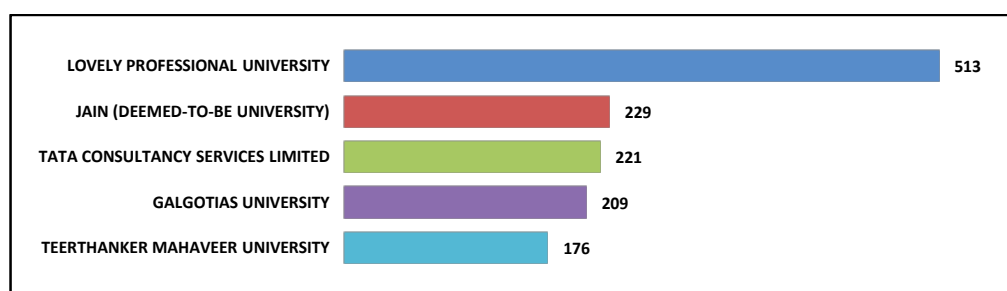
Year	Natural Person (NP)		Startups (SU)		Small Entity (SE)		Educational Institutes (EI)		Other than Natural Persons		Total		Grand Total
	Indian	Foreign	Indian	Foreign	Indian	Foreign	Indian	Foreign	Indian	Foreign	Indian	Foreign	
2018-19	7250	1193	801	10	607	75	0	0	8347	32376	17005	33654	50659
2019-20	8792	1182	1650	2	576	272	0	0	9825	34169	20843	35625	56468
2020-21	10844	1053	1598	13	744	53	0	0	11150	33048	24326	34167	58503
2021-22	12451	1324	1482	19	985	384	7405	96	7185	35109	29508	36932	66440
2022-23	14599	1261	2016	25	1329	429	19155	275	6202	37520	43301	39510	82811

Distribution of applications category-wise



(d) Top 5 Indian applicants for Patents in the field of Information Technology:

Sl. No.	Name of Companies	Applications filed
1	LOVELY PROFESSIONAL UNIVERSITY	513
2	JAIN (DEEMED-TO-BE UNIVERSITY)	229
3	TATA CONSULTANCY SERVICES LIMITED	221
4	GALGOTIAS UNIVERSITY	209
5	TEERTHANKER MAHAVEER UNIVERSITY	176



(e) Top 10 Indian Applicants for Patents from Scientific Research & Development Organizations:

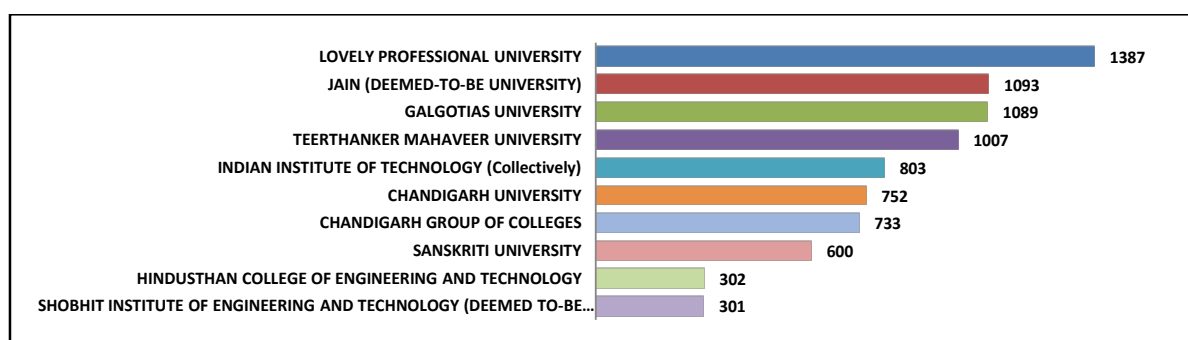
Sl. No.	Name of Scientific and Research & Development Organizations.	Applications filed
1	INDIAN INSTITUTE OF TECHNOLOGY (Collectively)	803
2	HINDUSTHAN COLLEGE OF ENGINEERING AND TECHNOLOGY	302
3	SHOBHIT INSTITUTE OF ENGINEERING AND TECHNOLOGY (DEEMED TO-BE UNIVERSITY)	301
4	COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH (CSIR)	231
5	SAVEETHA SCHOOL OF ENGINEERING, SAVEETHA INSTITUTE OF	177

Sl. No.	Name of Scientific and Research & Development Organizations.	Applications filed
	MEDICAL AND TECHNICAL SCIENCES	
6	SHOOLINI UNIVERSITY OF BIOTECHNOLOGY AND MANAGEMENT SCIENCES	176
7	SRM INSTITUTE OF SCIENCE AND TECHNOLOGY	171
8	KALASALINGAM ACADEMY OF RESEARCH AND EDUCATION	161
9	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY	150
10	INDIAN INSTITUTE OF SCIENCE	84

This year Indian Institute Of Technology (Collectively) topped the category followed by Hindusthan College of Engineering and Technology, Shobhit Institute of Engineering and Technology (Deemed To-Be University) and Council of Scientific & Industrial Research (CSIR) occupied third and fourth place, respectively.

(f) Top 10 Indian Applicants for Patents from Academic Institutes and Universities:

Sl. No.	Name of Institutes/Universities	Applications filed
1	LOVELY PROFESSIONAL UNIVERSITY	1387
2	JAIN (DEEMED-TO-BE UNIVERSITY)	1093
3	GALGOTIAS UNIVERSITY	1089
4	TEERTHANKER MAHAVEER UNIVERSITY	1007
5	INDIAN INSTITUTE OF TECHNOLOGY (Collectively)	803
6	CHANDIGARH UNIVERSITY	752
7	CHANDIGARH GROUP OF COLLEGES	733
8	SANSKRITI UNIVERSITY	600
9	HINDUSTHAN COLLEGE OF ENGINEERING AND TECHNOLOGY	302
10	SHOBHIT INSTITUTE OF ENGINEERING AND TECHNOLOGY (DEEMED TO-BE UNIVERSITY)	301

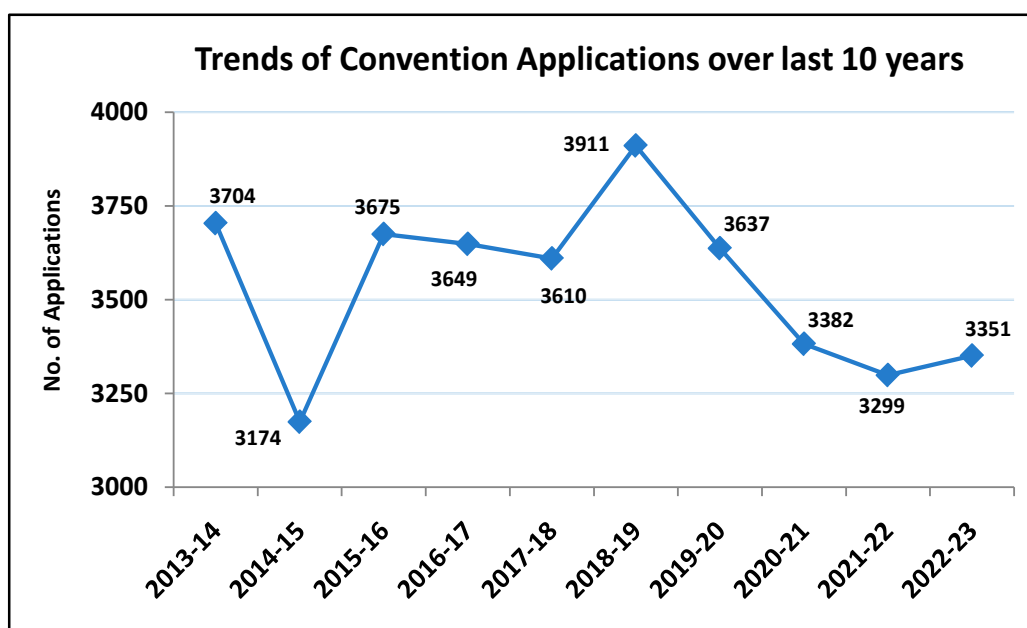


In this category, Lovely Professional University occupied the first position. Jain (Deemed-To-Be University) and Galgotias University holds the second and third place, respectively, while Teerthanker Mahaveer University and Indian Institute Of Technology (Collectively) occupied the fourth and fifth place, respectively.

2. APPLICATIONS FILED BY FOREIGN APPLICANTS:

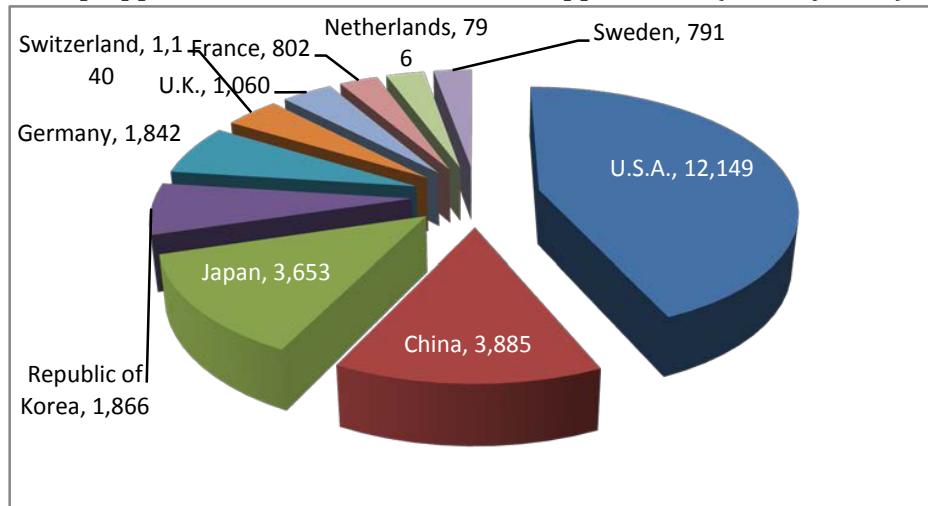
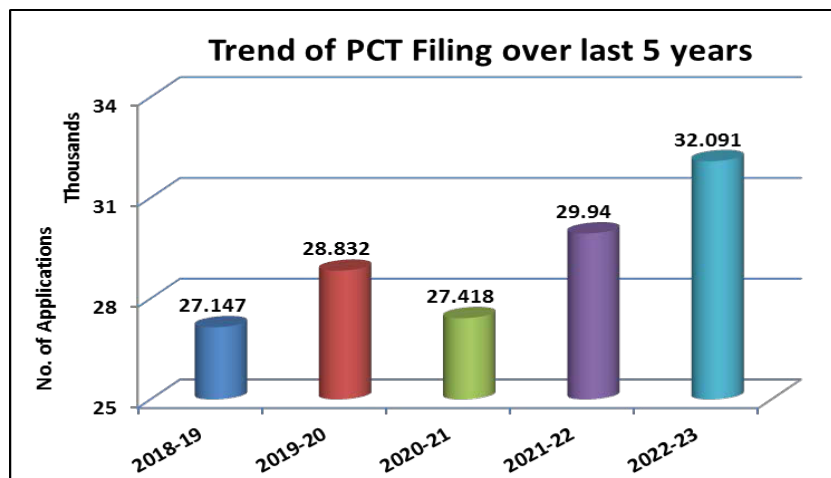
(a) Convention Applications:

The total number of applications filed claiming priority under the Paris Convention during the year was **3351** as compared to previous year figure of 3299. This shows an increase of 1.57% in number of convention applications filed during the year. Applications filed by foreign applicants during the year were **3258** which is 1.43% higher than the previous year figure of 3212.



(b) PCT National Phase Applications:

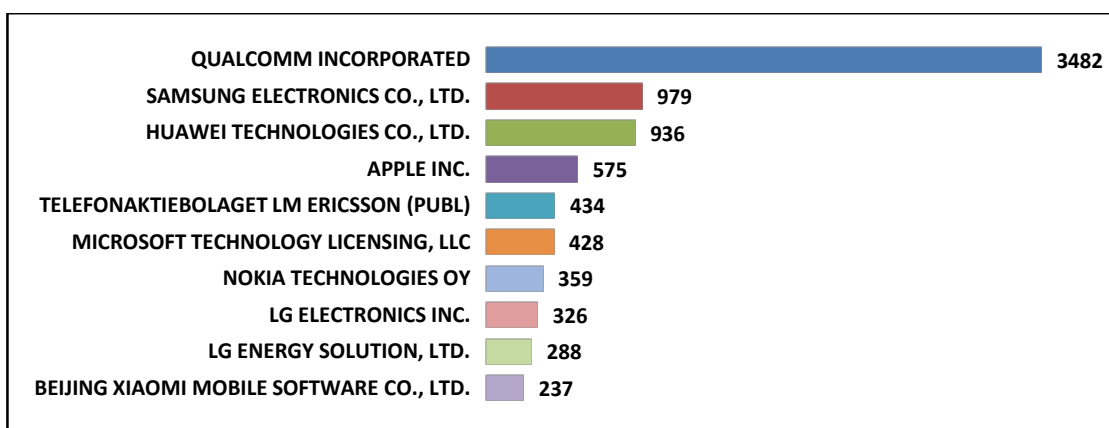
The majority of foreign applications were filed through the PCT National Phase route. The number of such applications filed during the reporting year was **32091**, which show an increase of about **7.18%** as compared to the previous year figure of **29940**. The top filing Country was USA (12149). The country wise break-up is shown in **Appendix B1**.

Top Applicants for PCT National Phase Applications (Country-wise)**Trend of PCT Filing over last 5 years****(c) Top 10 foreign resident applicants:**

Following table provides a list of **top 10 foreign resident applicants** who filed patent applications in India during 2022-23. It is observed that Qualcomm Incorporated secured the first place with more than three thousand four hundred applications filed this year.

Top 10 Foreign Resident Applicants

Sl. No.	Name of Organisation	Number of Applications
1	QUALCOMM INCORPORATED	3482
2	SAMSUNG ELECTRONICS CO., LTD.	979
3	HUAWEI TECHNOLOGIES CO., LTD.	936
4	APPLE INC.	575
5	TELEFONAKTIEBOLAGET LM ERICSSON (PUBL)	434
6	MICROSOFT TECHNOLOGY LICENSING, LLC	428
7	NOKIA TECHNOLOGIES OY	359
8	LG ELECTRONICS INC.	326
9	LG ENERGY SOLUTION, LTD.	288
10	BEIJING XIAOMI MOBILE SOFTWARE CO., LTD.	237



The applications for patents received through various routes during the year 2022-23 are shown in **Appendix-B** (classified according to the state of origin in India) and **Appendix-B1** (classified according to the country of origin), presented in comparison with the applications filed last year.

Appendix-C shows the number of applications for patents received from Indian residents and non-residents through various routes from 2013-14 to 2022-23.

A table showing the distribution of applications filed subject wise on Chemical, Electrical, Mechanical, Biotechnology, Food, Computer Sciences and Electronics, etc., during last 5 years are shown in **Appendix-E and E1**.

3. TOTAL NUMBER OF APPLICATIONS EXAMINED:

During the year, the Patent Office examined **49961** patent applications as compared to **66571** applications examined during the previous year. This is in accordance with the number of Request for Examination (RQ) filed (48373) in the year 2022-23.

4. TOTAL DISPOSAL OF REQUEST FOR EXAMINATION (RQ):

During this year, **60046** Requests for examination (RQ) were disposed of as compared to 35990 in the previous year; thus showing 66.84% increase in disposal. Disposal includes applications granted, refused, abandoned under section 21(1) and withdrawn.

5. PATENTS GRANTED AND PATENTS IN FORCE:

Total number of patents granted during the year was **34134** out of which **9239** were granted to Indian applicants. The patents granted during the current year are about 13.5% more than those granted during 2021-22 (30073).

As on March 31, 2023 the number of patents in force was **137333** out of which **26165** belonged to Indian patentees.

The number of applications filed, requests for examination received, applications deemed to have been abandoned and applications on which patents were granted and the number of patents in force from the year 2013-14 to 2022-23 is shown in **Appendix-D**.

The number of patents granted during the last five years, i.e. from 2018-19 to 2022-23, under various fields of inventions are shown in **Appendix-F** and **F1**.

6. EXPEDITED EXAMINATION STATUS:

Expedited Examination facility was initially provided for Start-ups and for patent applications where the applicants have selected Indian Patent Office as ISA/IPEA for their corresponding PCT international applications. It has been extended to 8 more categories of applicants from September 17, 2019 by amending the Patents Rules. New categories of applicants include SME, Female applicants, Government Departments, Institutions established by a Central, Provincial or State Act, which is owned or controlled by the Government, Government company, an institution wholly or substantially financed by the Government and for applications filed under Patent Prosecution Highway (PPH).

Filing of requests for expedited examination is increasing every year, which is due to the fact that the applications under this category are examined and processed expeditiously so that in majority of cases grant/final disposal is within an average time of one year from the date of receipt of request for expedited examination, as compared to the period of few years required in case of normal examination route.

Details of Requests for Expedited Examination received, examined and their disposals are given in the following Table where new categories are designated cumulatively as "Others".

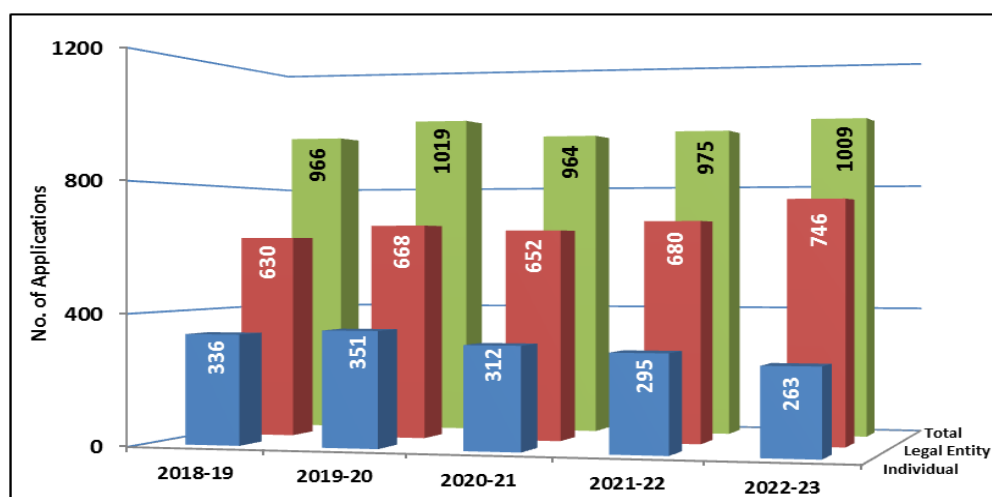
Year	Requests for Expedited Examination filed				Patent Granted				Refused			
	Start ups	Applicants for ISR	Others	Total	Start ups	Applicants for ISR	Others	Total	Start up	Applicants for ISR	Others	Total
2018-19	294	318	NA	612	102	187	NA	289	34	23	NA	57
2019-20	408	311	304	1023	189	235	5	429	53	57	0	110
2020-21	433	331	802	1566	252	212	283	747	57	48	24	129
2021-22	548	411	1554	2513	49	65	143	257	4	3	14	21
2022-23	713	386	2471	3570	468	335	1283	2086	54	37	141	232
Total	2396	1757	5131	9284	1060	1034	1714	3808	202	168	179	549

7. PCT INTERNATIONAL APPLICATIONS FILED BY INDIAN APPLICANTS:

Total number of international applications under the Patent Cooperation Treaty (PCT) filed by Indian applicants in Indian Patent Office as Receiving Office (RO/IN) during the last five years is given below (this number does not include the number of international applications that are directly filed by Indian applicants in the International Bureau of WIPO as Receiving Office-RO/IB):

Year	Individual	Legal Entity	Total
2018-19	336	630	966
2019-20	351	668	1019
2020-21	312	652	964
2021-22	295	680	975
2022-23	263	746	1009

Trend of International applications for the last five years



TVS Motor Company Limited, Council of Scientific & Industrial Research, Hindustan Petroleum Corporation Limited were the major Indian contributors towards filing of PCT international applications during 2022-23.

8. MISCELLANEOUS PROCEEDINGS UNDER THE PATENTS ACT & RULES:

(a) Inventions in the field of Atomic Energy: Under section 4 of the Patents Act, the Patent Office referred **721** applications to the Department of Atomic Energy (DAE) during the year, out of which **30** applications was found to be related to Atomic Energy, **455** applications were allowed to proceed under the normal course of official action. Rest of the applications remained under process with DAE by the end of the year.

(b) Publication of patent applications under section 11A: During the year 2022-23, **94744** applications were published under section 11A of the Patents Act, which includes **25536** applications for which requests for early publication were received. The year-wise details of number of patent applications published during last five years are given below:

Year	2018-19	2019-20	2020-21	2021-22	2022-23
Publication u/s 11A	42281	44297	42462	55362	69208
Early Publication	4064	6526	10302	14251	25536
Total	46345	50823	52764	69613	94744

(c) Pre-grant Opposition [under Section 25(1)]: By way of representations, **420** pre-grant oppositions were received in the office and **915** pre-grant oppositions were disposed during the year.

(d) Post-grant Opposition [under Section 25(2)]: Total **69** post-grant oppositions were filed during the year. **45** post-grant oppositions were disposed during the year.

(e) Secrecy direction (under Section 35): During the year, **625** patent applications were referred to Defence Research & Development Organisation (DRDO) under the Ministry of Defence, Government of India for their consideration as to whether the inventions are relevant for defence purposes. During the year, **517** applications were cleared to proceed in the normal course of action, whereas **22** applications were refused to proceed by DRDO, while remaining applications were under process for the opinion of DRDO at the end of the year.

(f) Permission for filing patent applications outside the country (under Section 39): During the year, the office received **8973** requests on Form 25 seeking permission for filing patent applications outside India, while permissions in respect of **8811** applications were granted.

(g) Restoration of lapsed Patents (under Section 60): **191** applications for restoration of patents were received during 2022-23 and **102** patents were restored.

(h) Assignment, mortgage, license, etc. (under Section 68 and 69): **2701** cases were received for registration of documents under this section and **1873** applications were disposed of during the year.

(i) Working of Patents (under Section 146): **4781** statements on working of patents were received in Form 27 during the year and **560** patents were reported as working. The details of information received during last five years are given in table below:

	2018-19	2019-20	2020-21	2021-22	2022-23
Patents in force	64686	81279	98839	115916	137333
Form-27 received	51104	57192	58633	55014	4781
Reported as working	14277	16181	13924	9616	560

(j) Compulsory license (under Section 84, Section 92 & 92A): No applications for compulsory license were received during the year 2022-23.

(k) Information (under Section 153): The Patent Office received 77 requests during the year for supply of information relating to patents under various provisions of the Act, as provided in rule 134 of the Patents Rules, 2003 (as amended).

(l) Registration of Patent Agents: 1028 new patent agents were registered during the year. Total number of registered patent agents as on March 31, 2023 was **5279**.

9. PATENT AGENT EXAMINATION 2022:

In view of the provisions of Section 126 (1)(c)(ii) of the Patents Act, 1970, the process of conducting the said examination began in the month of February, 2020 but was postponed due to the onset of Covid-19 pandemic. The process was again initiated in November, 2021 and 7718 candidates registered with exam fees. The processes like registration, fee payment and issuance of E-Admit card were made online so that minimal physical contact was required. The exam was successfully conducted on 08/05/2022 in an offline mode at five cities namely, Chennai, Delhi, Kolkata, Mumbai & Nagpur. Visually impaired / physically handicapped (Divyang) candidates were reasonably accommodated with Reader / writer or provided with extra writing time as per their request.

The details are as under –

Sr. No.	Center	Strength of Candidates	Present Candidates	
			P-I	P-II
1	Agurchand Manmull Jain College (A.M. Jain College), Chennai	1980	772	764
2	Pragati Public School, Sector 13, Dwarka, New Delhi	792	259	255
3	Mount Carmel School, Sector-22, Dwarka, New Delhi	800	363	360
4	National Law University, Sector 14, Dwarka, New Delhi	432	174	168
5	Bal Bharati Public School, Sector 12, Dwarka, New Delhi	871	293	285
6	Techno Main Salt lake, Salt lake City, Kolkata	528	135	135
7	S. K. Somaiya College of Arts, Science & Commerce, Mumbai	500	222	220
8	K. J. Somaiya College of Science & Commerce, Mumbai	510	168	167
9	K. J. Somaiya Junior College of Arts & Commerce, Mumbai	871	379	364
10	Institute of Science, Nagpur	504	207	203
Total		7718	2972	2921

Viva Voce that was conducted at Patent Offices located at Chennai, Delhi, Kolkata, Mumbai and RGNIPM, Nagpur from 11/07/2022 to 13/07/2022, 1342 and 1026 candidates secured the passing 60 % and were declared as 'Pass' as per rule 110 of the Patents Rules, 2003 (as amended).

10. REVENUE:

Patent Office generated revenue of about **Rs. 728 Crore** by way of fees for various proceedings under the Act and Rules. The details of revenue by way of collection of fees on patents are shown in **APPENDIX-G**.

11. GENERAL INFORMATION:

Scientific & Technical Libraries of the Patent Office at Kolkata, Mumbai, Delhi and Chennai provided facilities to the public for consultation and reference work. A large number of inventors of different research and industrial organizations and other members of public as well as research scholars of different universities availed the facilities.

Presently, the Patent Office, in addition to CD-ROMS, Books and Journals, subscribes to scientific and technical e-journals. Thousands of interested persons visit the libraries of the Patent Office every year in order to conduct searches through the patent specifications and other publications of the Patent Office in India and abroad.

Free online search facility provided by Patent Office on its website www.ipindia.nic.in was also widely utilised by stakeholders and public at large.

12. INFORMATION UNDER THE RIGHT TO INFORMATION ACT, 2005:

During the year, **77** requests were received for providing information under the RTI Act, 2005 and were disposed of within the time lines as per the provisions contained in the said Act.

APPENDIX-A

Subject wise Distribution Of Examiners of Patents

Sl. No.	Subject	No. of Examiners
1	Biochemistry	7
2	Biotechnology	21
3	Biomedical Engineering	20
4	Chemistry	110
5	Civil Engineering	8
6	Computer & IT Engineering	58
7	Electrical & Electronics Engineering	163
8	Food Technology	5

9	Mechanical Engineering	124
10	Metallurgical Engineering	11
11	Physics	43
12	Polymer	17
13	Textile	6
	Total	593

APPENDIX-B

**APPLICATIONS FOR PATENT FILED IN THE YEAR 2022-23 AS AGAINST
2021-22 ACCORDING TO STATE OF ORIGIN**

State/Union Territory	Ordinary Application		Conventional Application		National Phase Application	
	2022-23	2021-22	2022-23	2021-22	2022-23	2021-22
Andaman & Nicobar	4	1	0	0	0	0
Andhra Pradesh	1443	934	2	0	0	0
Arunachal Pradesh	8	23	0	0	0	0
Assam	211	150	0	0	0	0
Bihar	169	80	0	0	0	0
Chandigarh	507	347	0	0	0	1
Chhattisgarh	313	120	0	0	0	0
Dadra and Nagar Haveli and Daman Diu	3	7	0	0	0	0
Delhi	1916	1657	5	2	39	14
Goa	52	46	0	1	0	0
Gujarat	1197	1045	4	1	14	21
Haryana	951	996	5	0	3	2
Himachal Pradesh	279	268	0	0	0	0
Jammu & Kashmir	81	93	0	0	0	0
Jharkhand	353	225	0	0	0	0
Karnataka	5369	3171	28	18	11	33
Kerala	497	453	0	0	0	1
Madhya Pradesh	645	488	0	0	1	0
Maharashtra	5572	4508	9	10	45	48
Manipur	19	11	0	0	0	1
Meghalaya	29	26	0	0	0	0
Mizoram	11	8	0	0	0	0
Nagaland	4	6	0	0	0	0
Odisha	567	327	0	1	0	0
Puducherry	81	61	0	0	0	0
Punjab	3405	2197	0	0	0	0
Rajasthan	1271	452	2	0	5	13
Sikkim	3	9	0	0	0	0
Tamil Nadu	7615	5206	32	49	39	7
Telangana	2425	1724	5	3	8	23
Tripura	35	12	0	0	0	0
Uttar Pradesh	5562	3613	1	1	1	8

Uttarakhand	1637	533	0	0	0	0
West Bengal	808	449	0	1	0	3
TOTAL	43042	29246	93	87	166	175

APPENDIX - B 1

APPLICATIONS FOR PATENT FILED IN THE YEAR 2022-23 AS AGAINST
2021-22 CLASSIFIED ACCORDING TO COUNTRY OF ORIGIN

COMMONWEALTH COUNTRIES

Country	Ordinary Application		Convention Application		National Phase Application	
	2022-23	2021-22	2022-23	2021-22	2022-23	2021-22
Australia	17	8	3	13	250	296
Canada	18	40	19	35	331	378
Fiji	0	0	0	0	0	1
Ireland	102	109	46	66	128	110
New Zealand	4	1	1	0	63	62
Papua New Guinea	1	3	0	0	0	0
Samoa	1	0	0	0	1	0
Sri Lanka	2	0	0	0	4	1
U.K.	55	60	48	38	1060	974
TOTAL	200	221	117	152	1837	1822

NORTH & SOUTH AMERICA

Country	Ordinary Application		Convention Application		National Phase Application	
	2022-23	2021-22	2022-23	2021-22	2022-23	2021-22
Argentina	0	1	0	0	5	5
Bahamas	0	0	0	0	1	5
Barbados	1	7	1	1	2	7
Bermuda	0	0	0	0	3	7
Brazil	3	3	10	5	71	67
Cayman Island	3	11	12	22	25	20
Chile	1	1	1	0	12	11
Columbia	1	0	0	0	4	4
Costa Rica	1	0	0	0	0	0
Cuba	0	0	0	0	3	3
Mexico	0	0	0	0	20	25
Panama	0	0	0	0	1	1
Peru	3	6	0	0	0	2
Saint Kitts and Nevis	0	0	0	0	1	1
Uruguay	0	0	0	0	0	3
U.S.A.	1787	1770	765	705	12149	9612
Virgin Islands	0	0	0	0	2	2
Other North and South American Countries	16	3	0	0	9	47
TOTAL	1816	1802	789	733	12308	9822

EUROPE

Country	Ordinary Application		Convention Application		National Phase Application	
	2022-23	2021-22	2022-23	2021-22	2022-23	2021-22
Austria	4	4	7	18	265	241
Belarus	0	0	0	0	1	2
Belgium	3	7	6	6	246	253
British Isles	0	0	1	0	2	0
Bulgaria	2	4	0	1	4	3
Channel Island	0	3	0	0	0	0
Cyprus	1	0	0	0	4	7
Czech Republic	2	5	0	2	17	27
Denmark	19	18	9	11	321	339
Estonia	0	0	0	0	2	5
Finland	172	125	43	48	357	293
France	99	56	167	136	802	994
Germany	407	339	313	329	1842	2013
Greece	0	0	0	0	13	19
Holland	0	2	0	0	0	0
Hungary	0	0	0	0	17	17
Ice Land	1	0	0	0	1	5
Italy	5	9	69	54	490	493
Latvia	0	0	0	0	3	1
Liechtenstein	0	0	0	0	2	10
Luxembourg	0	0	0	12	106	96
Malta	0	0	0	0	3	5
Monaco	0	0	0	0	3	4
Netherlands	133	78	18	7	796	930
Norway	11	5	1	0	96	89
Poland	0	1	3	5	41	40
Portugal	0	0	0	0	19	18
Romania	1	0	0	0	4	8
Russia	1	0	6	10	96	91
Slovakia	0	0	0	0	4	5
Slovenia	0	0	0	2	8	3
Spain	4	3	48	49	178	161
Sweden	22	40	21	18	791	755
Switzerland	160	138	101	88	1140	1108
Turkey	1	0	1	0	37	40
Ukraine	0	0	0	0	4	8
Other European Countries & EU	1	11	4	0	18	17
TOTAL	1049	848	818	796	7733	8100

APPENDIX - B1 (contd.)**AFRICA**

Country	Ordinary Application		Convention Application		National Phase Application	
	2022-23	2021-22	2022-23	2021-22	2022-23	2021-22
Egypt	1	1	0	0	4	4
Kenya	1	0	0	0	3	0
Mauritius	28	14	0	0	14	2
Morocco	0	1	0	2	3	4
Namibia	0	0	0	0	1	0
South Africa	4	1	0	0	25	28
Seychelles	0	0	1	0	0	1
Swaziland	0	0	0	0	0	2
Other African Countries	28	15	0	0	4	4
TOTAL	62	32	1	2	54	45

ASIA

Country	Ordinary Application		Convention Application		National Phase Application	
	2022-23	2021-22	2022-23	2021-22	2022-23	2021-22
Bahrain	3	2	0	0	0	0
China	57	73	280	240	3885	3547
Hong Kong (China)	1	3	6	9	5	14
Indonesia	6	1	1	1	2	1
Iran	0	0	0	0	3	7
Israel	23	17	14	8	314	344
Japan	73	100	818	791	3653	3942
Jordan	1	2	0	0	0	1
Kazakhstan	0	0	0	0	2	0
Kuwait	0	1	0	0	1	1
Malaysia	6	4	10	9	18	18
Oman	41	16	0	0	1	1
Pakistan	1	0	1	0	0	0
Philippines	0	0	0	0	2	4
Republic of Korea	791	733	201	236	1866	1859
Saudi Arabia	32	24	1	1	16	4
Singapore	81	25	7	12	155	178
Taiwan	44	22	192	221	23	20
Thailand	6	5	0	1	17	12
U.A.E.	15	9	1	0	21	15
Uzbekistan	2	1	0	0	0	0
Vietnam	1	0	1	0	2	5
Other Asian Countries	16	14	0	0	7	3
TOTAL	1200	1052	1533	1529	9993	9976
GRAND TOTAL	47369	33201	3351	3299	32091	29940

APPENDIX-C

APPLICATIONS FILED BY RESIDENTS AND NON-RESIDENTS
THROUGH VARIOUS ROUTES FOR LAST 10 YEARS

Applicants	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
Residents	10941	12071	13066	13219	15550	17005	20843	24326	29508	43301
Non Residents										
Ordinary	1228	1461	1915	2084	2290	2777	3156	3565	3955	4327
Convention	3704	3174	3675	3649	3610	3911	3637	3382	3212	3258
National Phase Applications under PCT	27078	26057	28248	26492	26404	26966	28832	27230	29765	31925
GRAND TOTAL	42951	42763	46904	45444	47854	50659	56468	58503	66440	82811

APPENDIX-D

MISCELLANEOUS INFORMATION RELATING TO PATENT DURING THE PERIOD FROM 2013-14 TO 2022-23

Year	No. of Applications Filed	Number of requests for examination	No. of applications deemed to have been abandoned due to non-filing of complete specification Under Sec. 9(1)	No. of applications deemed to have been abandoned due to non-compliance Under Sec. 21(1)	Number of Patents granted		Number of Patents in force	
					Indian Patentee	Foreign Patentee	Indian Patentee	Foreign Patentee
1	2	3	4	5	6	7	8	9
2013-14	42951	37474	224	6418	634	3592	7464	35168
2014-15	42763	34958	12	6970	684	5294	7561	35695
2015-16	46904	35960	1226	12782	918	5408	7306	37218
2016-17	45444	38578	4357	10408	1315	8532	7660	41105
2017-18	47854	37208	184	24992	1937	11108	8830	47934
2018-19	50659	38665	3779	30458	2511	12772	9787	54899
2019-20	56267	42007	3761	23291	4003	20933	12181	69098
2020-21	58503	42196	295	17944	5629	22756	15687	83211
2021-22	66440	46230	0	1	6397	23676	19700	96216
2022-23	82811	48373	0	19303	9239	24895	26165	111168

APPENDIX-E

**NUMBER OF PATENT APPLICATIONS FILED FROM 2018-19 TO 2022-23
UNDER MAJOR FIELDS OF INVENTIONS**

Field of Invention/ Year	Chemical	Pharmaceuticals	Polymer Science & Technology	Computer Science & Electronics	Communication	Electrical	Physics	Bio-Medical	Mechanical Engineering	Other Fields See Appendix- E1	Total
2018-19	6560	2683	1100	5540	6308	4703	3659	812	12414	6880	50659
2019-20	5198	5622	1309	11126	6862	4587	2646	3508	10359	5050	56267
2020-21	8809	80	1508	11930	6660	3743	2842	4911	10540	7480	58503
2021-22	5173	5179	858	15575	7314	4286	3007	5288	11969	7791	66440
2022-23	11715*	0	1739	20355	8373	5666	3901	6963	14582	9517	82811

* Chemical Applications includes Pharmaceutical Applications

APPENDIX-E1

**NUMBER OF PATENT APPLICATIONS FILED FROM 2018-19 TO 2022-23
UNDER VARIOUS OTHER FIELDS OF INVENTIONS**

Field of Invention/ Year	Bio-technology	Bio-Chemistry	Food	Micro-Biology	Metallurgy & Material Science	Textile	Civil	General Engineering	Agro-chemicals	Agriculture Engineering	Traditional Knowledge
2018-19	882	282	430	301	734	881	956	1537	392	411	74
2019-20	1065	442	1111	17	836	693	816	27	19	13	11
2020-21	3368	820	617	0	870	900	827	31	3	11	6
2021-22	3530	906	690	1	1004	793	866	0	1	0	0
2022-23	3758	1697	833	0	1053	884	1292	0	0	0	0

APPENDIX-F

**NUMBER OF PATENTS GRANTED FROM 2018-19 TO 2022-23
UNDER MAJOR FIELDS OF INVENTIONS**

Field of Invention/ Year	Chemical	Pharmaceuticals	Polymer Science & Technology	Computer Science & Electronics	Communication	Electrical	Physics	Bio-Medical	Mechanical Engineering	Other Fields See Appendix- F1	Total
2018-19	4242	761	701	1074	1414	1253	703	290	2857	1988	15283
2019-20	4848	1930	923	2141	2692	2451	1349	565	5301	2736	24936
2020-21	6074	1264	1745	2049	2857	2637	1396	703	6348	3312	28385
2021-22	4279	3317	893	2459	3238	3084	1609	982	6832	3380	30073
2022-23	6958*	0	1237	3718	3795	3489	1971	1165	8663	3138	34134

* Chemical Applications includes Pharmaceutical Applications

APPENDIX-F1

**NUMBER OF PATENT APPLICATIONS GRANTED FROM 2018-19 TO 2022-23
UNDER VARIOUS OTHER FIELDS OF INVENTIONS**

Field of Invention/ Year	Bio-technology	Bio-Chemistry	Food	Micro-Biology	Metallurgy & Material Science	Textiles	Civil	General Engineering	Agro-chemicals	Agriculture Engineering
2018-19	457	161	76	104	272	212	155	303	215	33
2019-20	357	188	114	152	363	493	280	446	289	54
2020-21	574	236	169	151	634	443	412	378	236	79
2021-22	611	232	234	140	571	430	464	420	170	108
2022-23	903	244	293	0	698	498	502	0	0	0

**FEES RECEIVED DURING 2022-23 IN RESPECT OF VARIOUS
PROCEEDINGS UNDER THE ACT AND THE RULES**

Sl. No.	Fees collected in respect of	Total amount received (Rs.)
1	1-New Application for Patent with Provisional/Complete Specification Check for No. of Pages & Claims	2,40,85,39,630
2	2-Complete after Provisional Specification - Form 2 Check for No. of Pages & Claims	3,23,18,090
3	4(i)-On Request for Extension of Time U/s 53(2) and 142(4), Rule 13(6),80(1A) and 130 - Form 4	1,21,59,760
4	4(ii)-On Request for Extension of Time under Sub Rule(5) of Rule 24B - Form 4	5,24,53,100
5	6-Application for Post Dating	11,32,480
6	8(i)-Substitution/Change of Applicant - Form 6	1,65,97,520
7	8(ii)-Request to Proceed in the Name of Survivors/Other Parties	55,200
8	9-Notice of Opposition - Form 7 (POST GRANT)	6,27,200
9	10-Notice for Attending Hearing - No Form	4,21,700
10	11-Mention of Inventor as such in a Patent - Form 8	34,34,160
11	12-Request for Early Publication - Form 9	7,39,42,600
12	13-Application for Amendment of Patent - Form 10	43,200
13	Renewal of Patents	3,54,29,50,030
14	18(i)-Amendment of Application before Grant - Form 13	3,95,58,080
15	18(ii)-Amendment of Application after Grant - Form 13	6,35,200
16	18(iii)-Changing Name/Address/Nationality/Address for Service - Form 13	1,66,39,430
17	19-Opposition to Amendment/Restoration/Surrender - Form 14	2,400
18	20-Restoration of Patent - Form 15	12,23,550
19	21-Additional Fee for Restoration	9,20,300
20	22-Offer to Surrender a Patent	25,000
21	24-For Entry in the Register of Patent - Form 16	1,94,60,750
22	25-For Alteration of Entry in the Patent Register	66,13,820
23	26-For Entry of Additional Address for Service	4,94,400
24	28(i)-Request for Examination after 18 months Publication - Form 18	70,75,03,200
25	28(ii)-Request for Express Examination - Form 18	2,55,19,200
26	32-Registration as a Patent Agent - Form 22	33,19,900
27	33-Request for Appearing in the Agent Exam	2,12,15,945
28	34(i)-Continuance of Agent Name in the Register - 1st Year	8,30,160
29	34(ii)-Continuance Of Agent Name in the Register - From 2nd Year	55,68,960
30	35-Duplicate certificate for Patent Agent	1,750
31	36-Restoration of Agent Name in the Register - Form 23	87,300
32	37-Correction of Clerical Errors	26,71,520
33	38-Application for Review of Decision of Controller - Form 24	8,02,600

34	39-Permission for Applying Patent Outside India - Form 25	3,18,65,500
35	40-Application for Duplicate Patent (LP)	9,600
36	41-Certified Copies U/s 72 or for Certificate U/s 147 and Rule 133(1)	1,57,89,240
37	42-For Certifying Office Copies, Printed Each	16,000
38	43-Request for Inspection of Register	14,870
39	44-Request for Information	1,65,600
40	46-Petition for Delay in Filing Priority Documents/for Condoning Irregularity/Condoning Delay	12,96,58,650
41	47-Supply of Photocopies of Documents	12,260
42	48-Transmittal Fee for International Application	66,100
43	49-Preparation of Certified Copy of Priority Document	96,710
44	Miscellaneous - Form 30	2,04,341
45	Non-Revenue	5,42,794
46	Right to Information	520
47	4(lii) Request for Extension of Time under Sub-Rule(11) of Rule 24(C) Form 4	2,26,000
48	Conversion of Request for Examination Filed under Rule 24B for Expedited Examination Form 18A	4,05,44,000
49	Request for Adjournment of Hearing under Rule 129A	2,32,33,100
50	Certified Copies U/s 72 or for Certificate U/s 147and Rule 133(2)	52,90,770
51	Balance fee w.r.t. Change in Applicant Type	84,72,760
52	Fee w.r.t. addition of claims, pages, sequence listing upon amendment	2,91,19,400
53	1. Written statement and evidence of opponent (fee as payable in fourth schedule entry no. 6 to be paid)/2. Affidavit (fee as payable in fourth schedule entry no. 6 to be paid)	22,000
54	1. Written statement and evidence of patentee (fee as payable in fourth schedule entry no. 6 to be paid)/2. Affidavit (fee as payable in fourth schedule entry no. 6 to be paid)	37,320
55	1. Written statement and evidence of applicant (fee as payable in fourth schedule entry no. 6 to be paid)/2. Affidavit (fee as payable in fourth schedule entry no. 6 to be paid)	800
56	Response to office action (Mandatory)	12,34,810
57	Non-Revenue (Salary Non-Plan)	4,41,035
58	Non-Revenue (Office Expenses Non-Plan)	7,74,595
59	Other Receipts	2,70,243
60	Miscellaneous - Form 30 (Petition u/r 6(6))	31,256
	TOTAL	7,28,59,08,409

INTRODUCTION

The Patent Cooperation Treaty (PCT) administered by WIPO, provides for the applicants of Contracting States, a facility for filing a single international application for grant of a patent in 156 countries. It also has additional benefits of providing an International Search Report (ISR) and optionally, an International Preliminary Examination Report (IPER) before entering national phase in each individual country. The ISR and IPER are established according to internationally regulated high quality standards by one of the Patent Offices of the world that are highly experienced in examining patent applications and have been specially appointed by WIPO to carry out International Search and Preliminary Examination. The Indian Patent Office is appointed as International Searching Authority (ISA) and International Preliminary Examining Authority (IPEA) under the PCT.

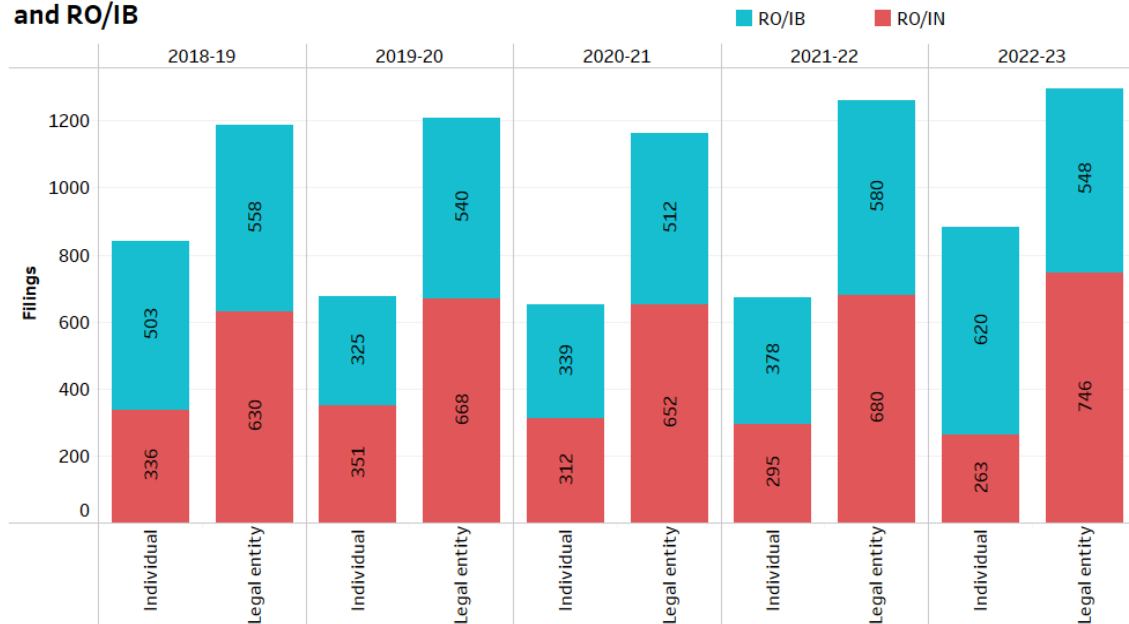
1. Indian Patent Office as Receiving Office under the PCT:

Under the PCT, a national or resident of India can file an international application under the PCT either through the Indian Patent Office as Receiving Office (RO/IN) or through the International Bureau of WIPO as Receiving Office (RO/IB).

a) Filing trend of international applications by nationals/residents of India through RO/IN and RO/IB:

Year	RO/IN			RO/IB			Grand Total (RO/IN and RO/IB)
	Type of Applicant		Total	Type of Applicant		Total	
	Individual	Legal entity		Individual	Legal entity		
2018-19	336	630	966	503	558	1061	2027
2019-20	351	668	1019	325	540	865	1884
2020-21	312	652	964	339	512	851	1815
2021-22	295	680	975	378	580	958	1933
2022-23	263	746	1009	620	548	1168	2177

Filing Trend of International Applications by Nationals/Residents of India Through RO/IN and RO/IB

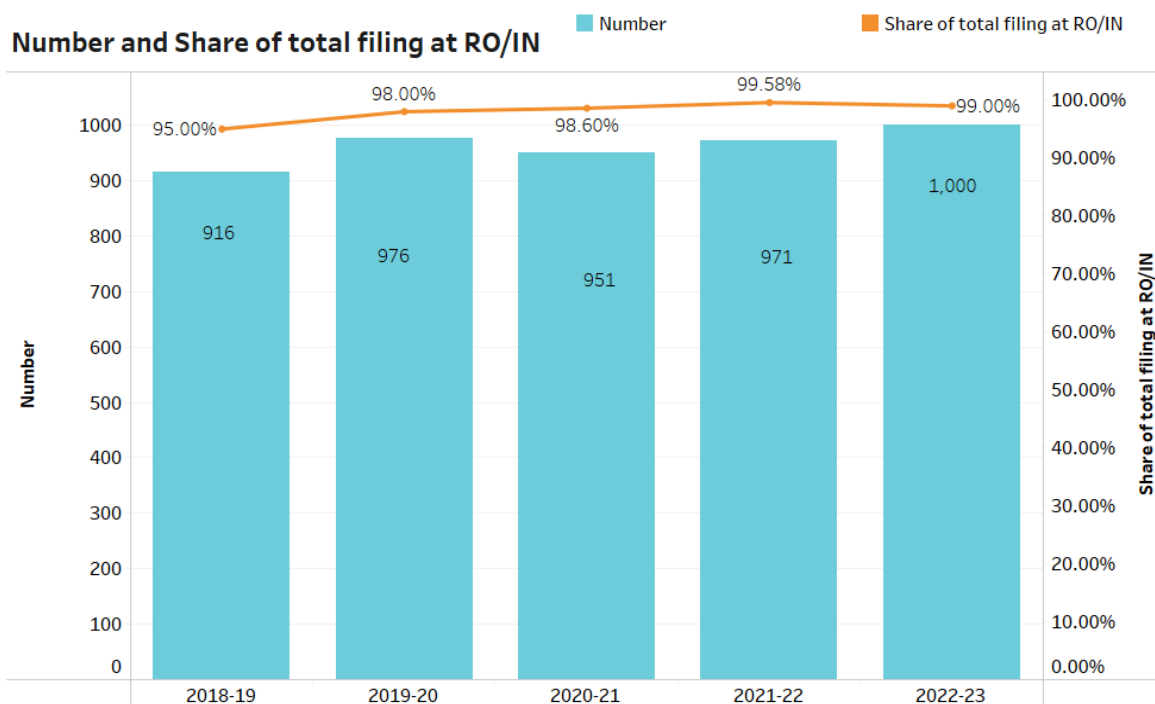


b) Filing of applications through ePCT:

RO/IN provides the facility to file an international application either on paper at the counters of Patent Offices at Delhi, Chennai, Mumbai and Kolkata or electronically through ePCT filing portal offered by WIPO. Filing through RO/IB can also be made on paper or electronically using ePCT.

International Applications filed to RO/IN electronically through ePCT:

Year	Number	Share of total filing at RO/IN
2018-19	916	95%
2019-20	976	98%
2020-21	951	98.6%
2021-22	971	99.58%
2022-23	1000	99%

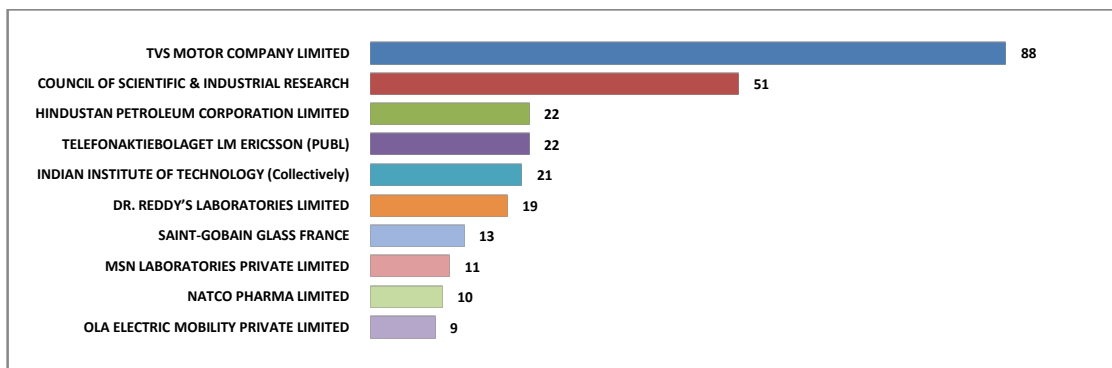


c) Electronic Processing and timeliness:

RO/IN utilizes the ePCT for further processing of International Applications and sends the Record Copies and Search Copies electronically through ePCT. These functions have been centralized at IPO Delhi since April 2017. eSearch Copies are being sent to 7 out of 8 ISAs declared competent by RO/IN for Indian applicants. The timeliness in sending Record Copies to the International Bureau of WIPO within the prescribed time limit of 4 weeks from the International Filing Date was maintained at 100% in 2019-20, 2020-21, 2021-22 and 2022-23.

Top 10 PCT filings by Indian applicants (RO/IN) in 2022-23

Sl. No.	Applicant Name	Total filing
1	TVS MOTOR COMPANY LIMITED	88
2	COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH	51
3	HINDUSTAN PETROLEUM CORPORATION LIMITED	22
4	TELEFONAKTIEBOLAGET LM ERICSSON (PUBL)	22
5	INDIAN INSTITUTE OF TECHNOLOGY (Collectively)	21
6	DR. REDDY'S LABORATORIES LIMITED	19
7	SAINT-GOBAIN GLASS FRANCE	13
8	MSN LABORATORIES PRIVATE LIMITED	11
9	NATCO PHARMA LIMITED	10
10	OLA ELECTRIC MOBILITY PRIVATE LIMITED	9



2. Indian Patent Office as ISA and IPEA under the PCT:

Indian Patent Office has been recognized by the WIPO to function as International Searching and Preliminary Examining Authority (ISA/IPEA) under the PCT and started functioning from October 15, 2013. During the reporting year, IPO was competent ISA/IPEA for international applications filed by nationals/residents of India, Iran and Japan.

a) Year-wise details of Search Copies received in ISA/IN (filed, disposed, withdrawn and remained pending) during the year:

Year	Filed	Disposed	Withdrawn	Remained Pending during the year
2014-15	519	502	4	129
2015-16	711	621	1	218
2016-17	940	983	0	175
2017-18	1213	1156	1	231
2018-19	1738	1639	3	327
2019-20	1654	1640	2	339
2020-21	1780	1793	1	325
2021-22	2016	1959	1	381
2022-23	1933	1973	7	334

b) Year-wise details of Demands received in IPEA/IN (filed, disposed, withdrawn and remained pending) during the year:

Year	Filed	Disposed	Withdrawn	Remained Pending during the year
2014-15	11	0	1	10
2015-16	24	14	1	19
2016-17	30	28	1	20
2017-18	49	29	0	40
2018-19	61	54	1	46
2019-20	65	87	1	23
2020-21	79	69	5	28
2021-22	58	58	4	24

2022-23	58	56	4	22
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c) Quality Management System in ISA/IPEA:

The Indian Patent Office (IPO) has established a Quality Management System for ISA/IPEA as prescribed by the International Search and Preliminary Examination Guidelines under the PCT. The Quality Cell of ISA/IPEA, comprised of Examiners and Controllers of different subject specialization, checks the quality of the reports before they are established and sent to applicant and WIPO.

d) Timeliness:

The IPO sends the International Search and Examination Reports by email if provided by the applicants and transmits the reports to WIPO through PCT-EDI, the secure transmission channel established with WIPO. The reports were communicated to the applicants immediately on the date of establishment of the reports. All reports were established within the prescribed time in ISA.

e) Publication of Search Strategies:

IPO started sharing the Search Strategies for publication on Patentscope Search Portal of WIPO for international applications, for which reports are established since January 01, 2018. India is the seventh International Authority among 23 Authorities to start this service. This is an important step by IPO towards transparency and accountability, which gives confidence to the applicants about the services provided by IPO. The full Search Strategies are useful for applicants as well as Examiners of other offices to assess the level of effort taken by the Examiner in ISA to find the citations.

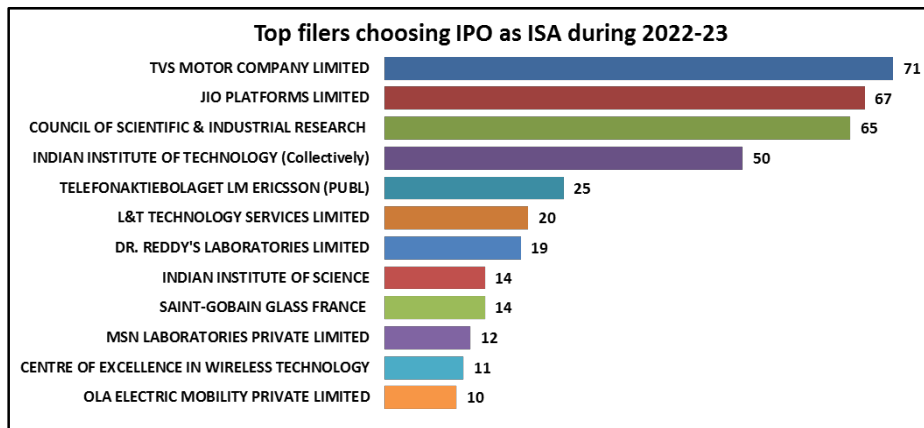
f) Applicants opting IPO as ISA/IPEA:

Applicants of PCT international applications who are nationals/residents of India, Iran and Japan can select the Indian Patent Office as ISA/IPEA. The applicants choosing the IPO as ISA/IPEA include individual inventors, Start-ups, premier research institutions, universities, Indian multi-national conglomerates, Indian units of foreign multi-national firms and foreign firms with Indian inventors or Indian companies as co-applicants.

Top filers choosing IPO as ISA during 2022-23

Sl. No.	Applicant Name	Total filing
1	TVS MOTOR COMPANY LIMITED	71
2	JIO PLATFORMS LIMITED	67
3	COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH	65
4	INDIAN INSTITUTE OF TECHNOLOGY (Collectively)	50

5	TELEFONAKTIEBOLAGET LM ERICSSON (PUBL)	25
6	L&T TECHNOLOGY SERVICES LIMITED	20
7	DR. REDDY'S LABORATORIES LIMITED	19
8	INDIAN INSTITUTE OF SCIENCE	14
9	SAINT-GOBAIN GLASS FRANCE	14
10	MSN LABORATORIES PRIVATE LIMITED	12
11	CENTRE OF EXCELLENCE IN WIRELESS TECHNOLOGY	11
12	OLA ELECTRIC MOBILITY PRIVATE LIMITED	10



INTRODUCTION:

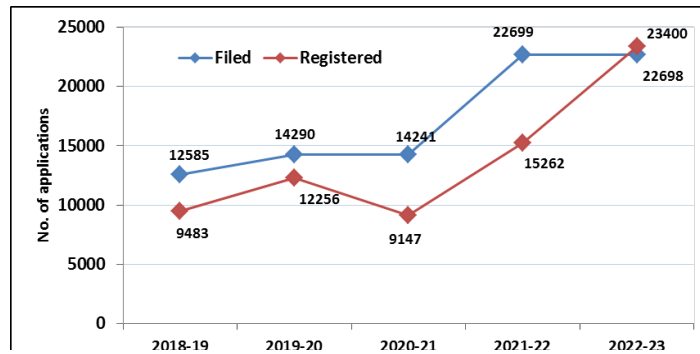
The registration and protection of industrial designs in India is administered by The Designs Act, 2000 and the corresponding Designs Rules, 2001 which came into force on May 11, 2001. The Designs Rules, 2001 was further amended by The Designs (Amendment) Rules, 2008, The Designs (Amendment) Rules, 2014 and The Designs (Amendment) Rules, 2021. The industrial designs recognizes the creation of new and original features of new shape, configuration, surface pattern, surface ornamentations and composition of lines or colours applied to articles which in the finished state appeal to and is judged solely by the eye.

The latest amendment in Designs Rules came into force from January 25, 2021, that incorporates a new category recognized as 'Startup'; which in case of an Indian entity is recognized as so by the competent authority under Startup India Initiative and in case of a foreign applicant, an entity fulfilling the criteria for turnover and period of incorporation or registration as per Startup India Initiative and submitting declaration to that effect. This latest category is in addition to the already existing categories of 'Natural person(s)', 'Small Entity (ies)' and 'Others, alone or with natural person(s) and/ or Startup(s) and/ or Small entity (ies)'. Fees for 'Small Entity (ies)' or 'Startup(s)' has also been revised to that of Natural Person(s).

Moreover, sub-rule (1) under rule 10 has been substituted and articles for the purpose of the registration of designs are being classified as per current edition of 'International Classification for Industrial Designs (Locarno Classification) published by World Intellectual Property Organization (WIPO)'.

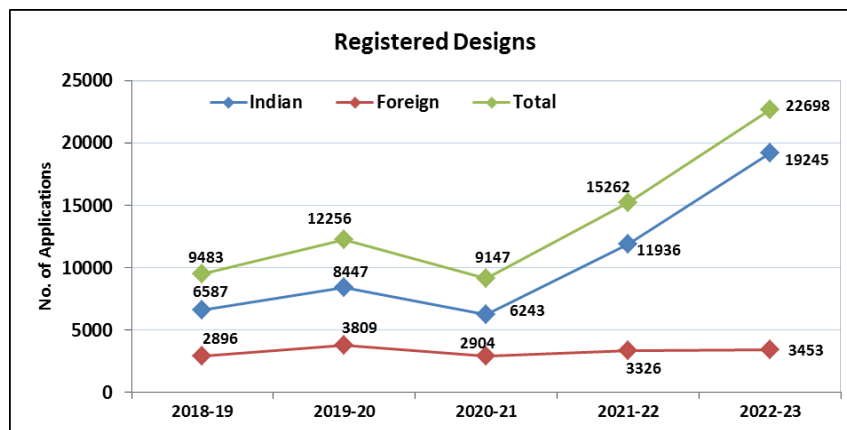
1. Design Applications Filed & Registered:

During the reporting year, the number of applications filed for registration of designs was **22698** and number of designs registered was **23400**. The graphic representation of the trend of filing of design applications and its registration is depicted below:



1.1 Applications from Indian and Foreign Origin:

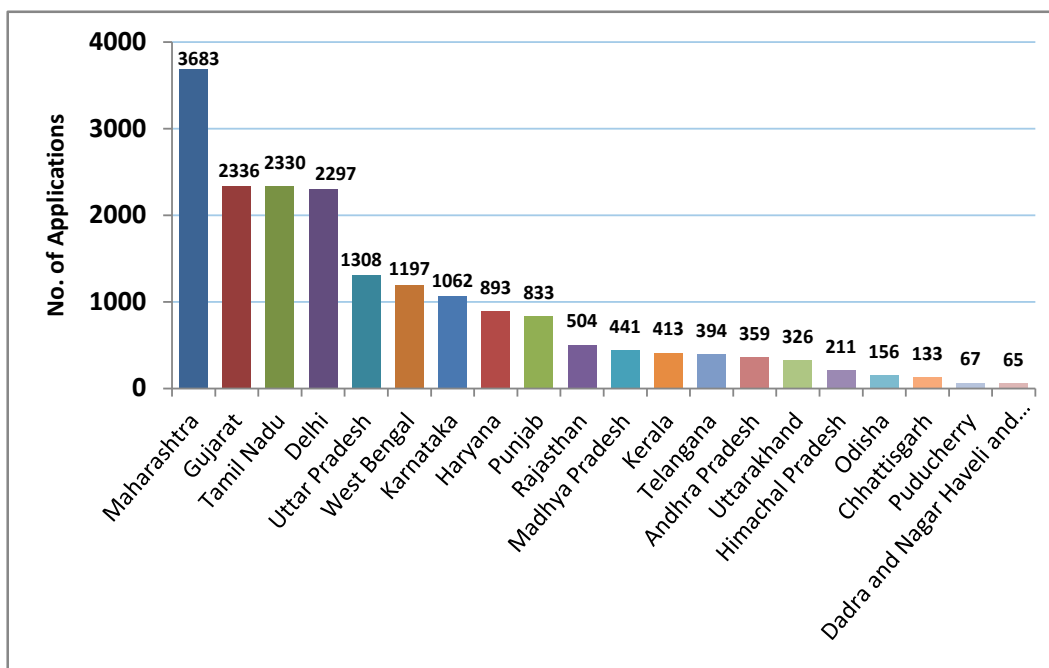
The number of applications that originated from India was **19245**, while **3453** numbers of applications were of foreign origin during the reporting year. The number of applications originating from India was about 85% percent of total filing. The graphic representation of the trend of filing of design applications and its registration by origin is depicted below:



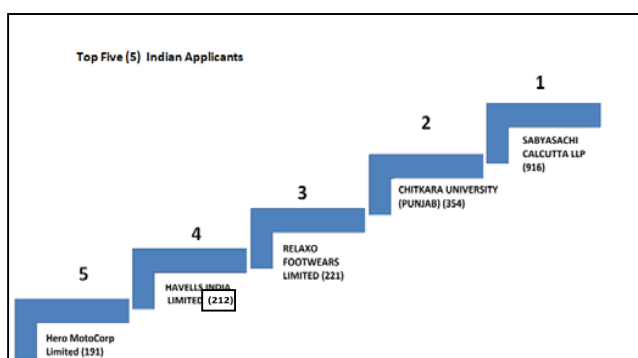
1.2. Applications filed by Indian Applicants:

The total number of applications filed by Indian applicants during the year was **19245**, out of which, Maharashtra occupied the first position with 3683 applications. Gujarat occupied the 2nd position with 2336 applications while Tamil Nadu took the 3rd position with 2330 applications. The graphic representation of the filing from top 20 States/Union Territories is depicted below:

Top 20 State/Union Territory - Wise Applications filed by Indian Applicants



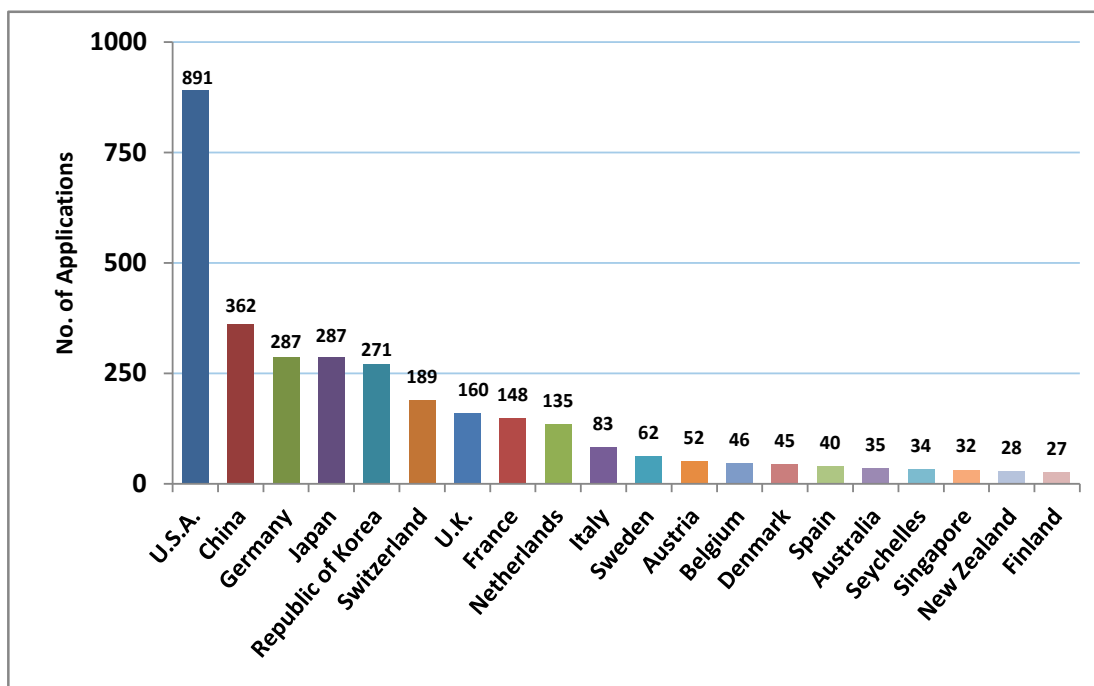
The leading Indian applicants were Sabyasachi Calcutta LLP (916), Chitkara University (Punjab) (354), Relaxo Footwears Limited (221), Havells India Limited (212), Hero Moto Corp Limited (191), etc.



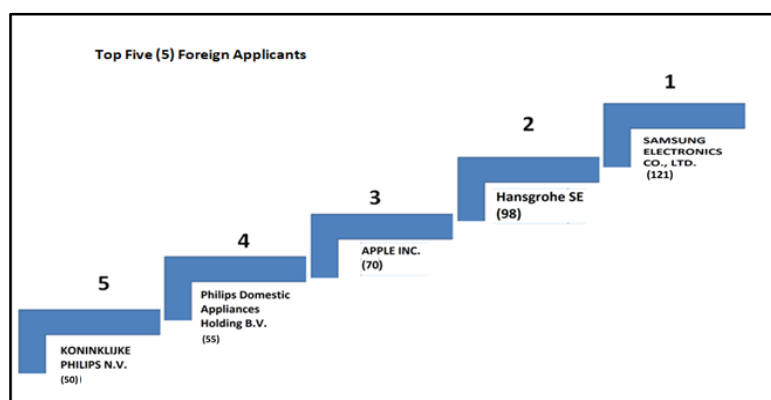
1.3.Applications filed by Foreign Applicants:

With respect to 3453 applications originating from abroad, the U.S.A. leads with the maximum number of applications (891) followed by China (362), Germany (287), Japan (287), Republic of Korea (271), Switzerland (189), U.K. (160), France (148), Netherlands (135) and Italy (83). There were 2955 applications claiming priority under the reciprocal arrangements under Section 44 of The Designs Act, 2000. The graphic representation of applications from top 20 countries/regions of foreign origin is depicted below:

Top 20 Country/Region Wise Applications filed by Foreign Applicants



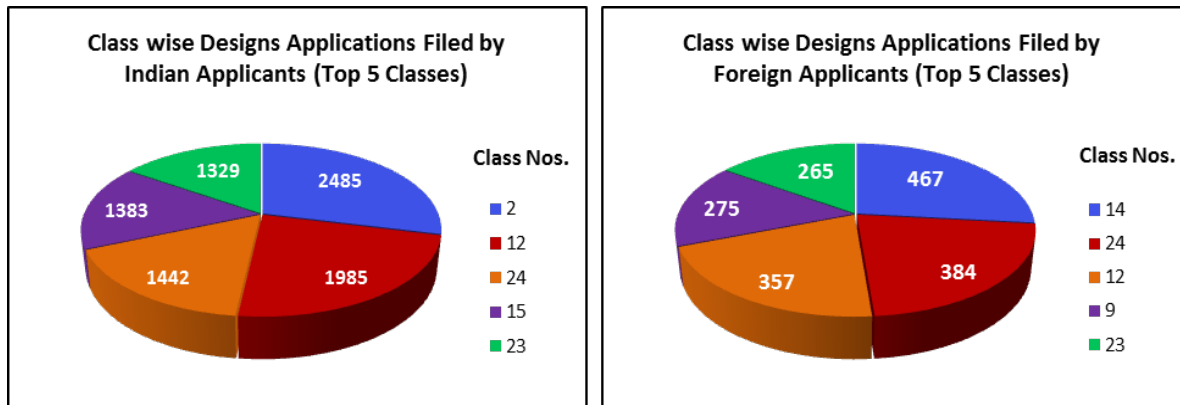
The leading Foreign applicants filing design applications were Samsung Electronics Co. Ltd. (121), Hansgrohe SE (98), Apple Inc. (70), Philips Domestic Appliances Holding B. V. (55), Koninklijke Philips N.V. (50), etc.



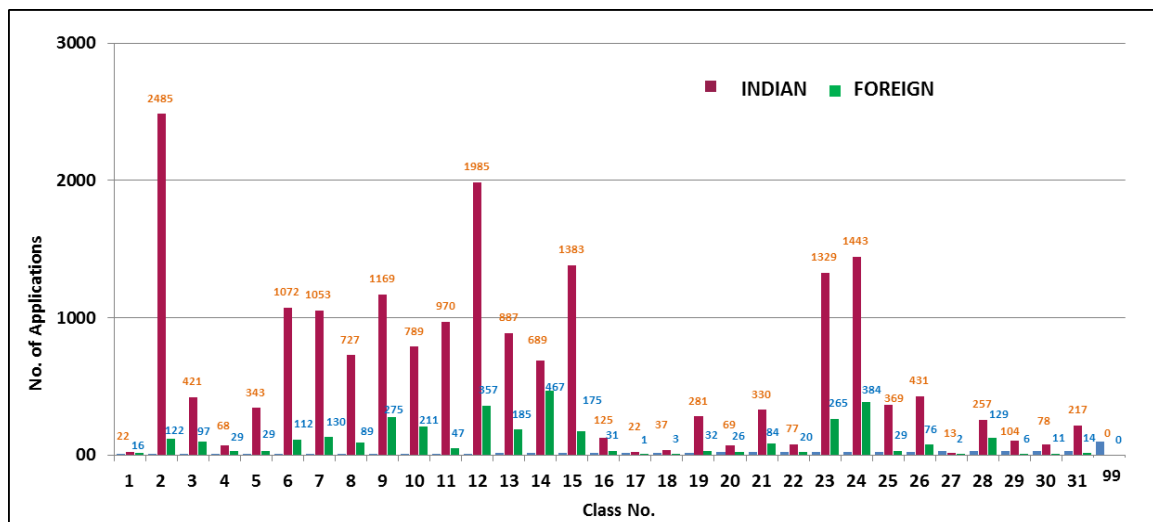
1.4. Design applications filed according to classification:

Among the applications originating from India, 2485 applications were filed under Class 02 (Articles of clothing & haberdashery) followed by 1985 under Class 12 (Means of transport or hoisting), 1443 under Class 24 (Medical and Laboratory Equipment), followed by 1383 under class 15 (Machines), 1329 under class 23 (Fluid Distribution Equipment), 1169 under class 09 (Packages and containers), 1072 under class 06 (Furnishing), 1053 under Class 07 (Household goods not elsewhere specified) etc. On the other hand, the class-wise trend of applications originating from Foreign countries during the reporting year were;

467 applications under Class 14 (Recording, communication or information retrieval equipment), 384 under Class 24 (Medical and Laboratory Equipment), 357 under Class 12 (Means of Transport or Hoisting), 275 under Class 09 (Packages and containers), 265 under class 23 (Fluid Distribution Equipment), and 211 under Class 10 (Clocks and watches and other measuring instruments, checking and signaling instruments). The remaining applications were filed in other classes. The detailed class wise filing trend for Indian as well as Foreign applications is presented below-



The detailed class wise filing trend for Indian as well as foreign applications is presented below-

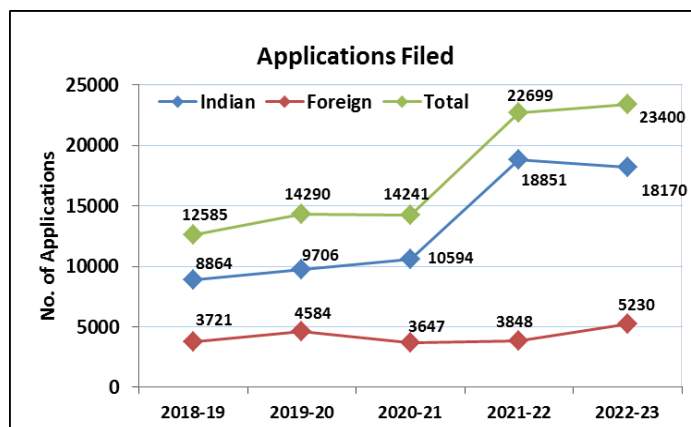


2. Design Applications Registered:

2.1. Design Registration from Indian and Foreign origin:

Out of total of 23400 designs registered, the numbers of registrations originating from India were 18170 whereas 5230 numbers of registrations were of foreign origin.

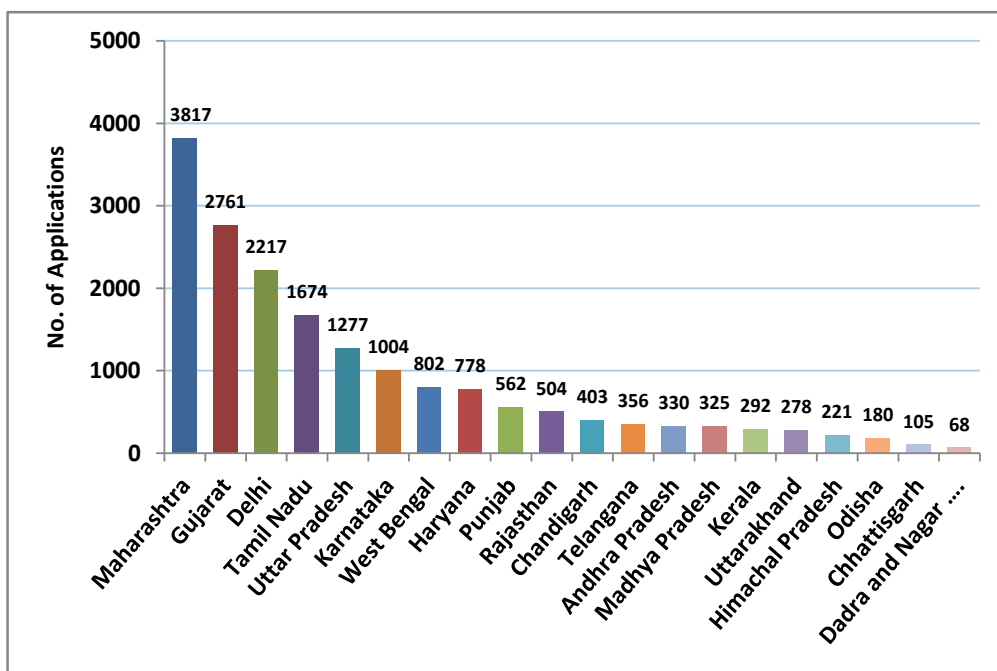
The registration trends of the Indian and Foreign origin are shown as follows:



2.2. Design Registration from Indian Origin:

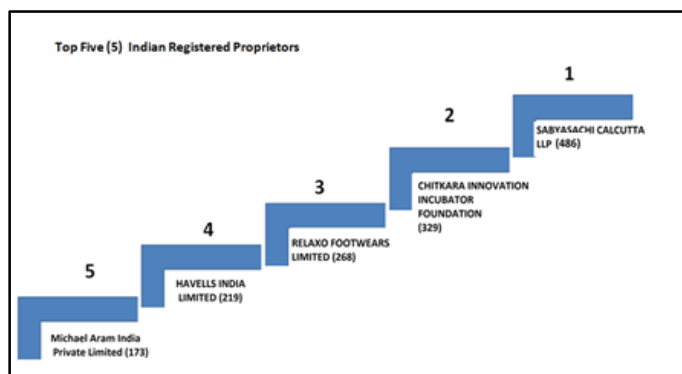
Out of 18170 number of applications registered by Indian applicants during the year, the State of Maharashtra occupied the first position with 3817 registrations. Gujarat occupied the 2nd position with 2761 registrations while Delhi took the 3rd position with 2217 registrations. The graphic representation of the applications originating from top 20 States/Union Territories is depicted below:

Top 20 State/Union Territory-Wise Registered Designs



Further, the leading Indian applicants having design registration were Sabyasachi Calcutta

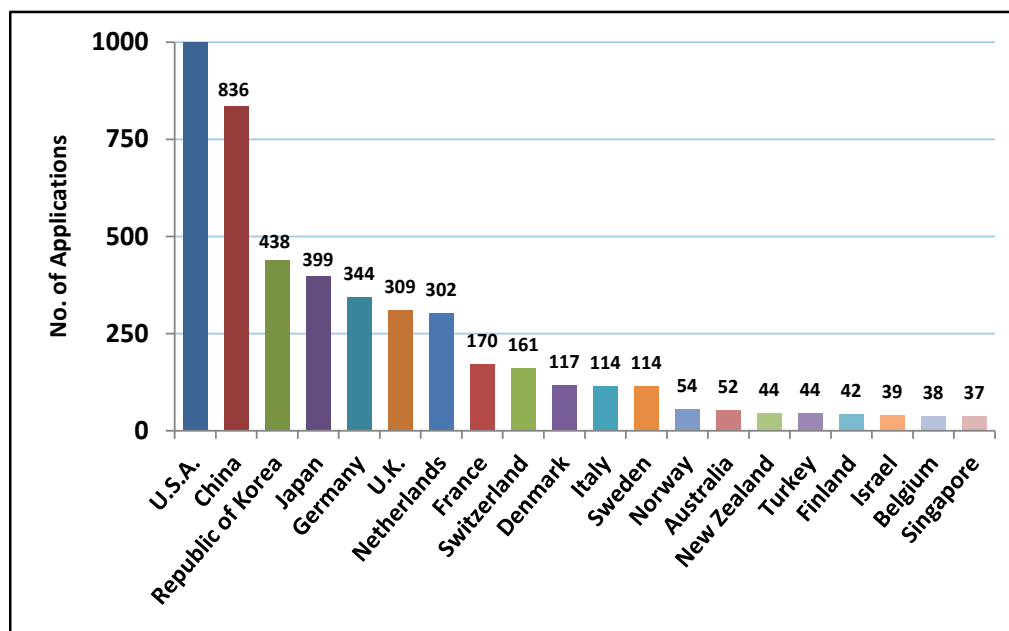
LLP (486), Chitkara Innovation Incubator Foundation (329), Relaxo Footwear Limited (268), Havells India Limited, (219), Michael Aram India Private Limited (173), Hero MotoCorp Limited (132), Chitkara University (Punjab) (131), HarpreetNarula (128), Shoolini University of Biotechnology and Management Studies (107), etc.



2.3. Design Registration from Foreign Origin:

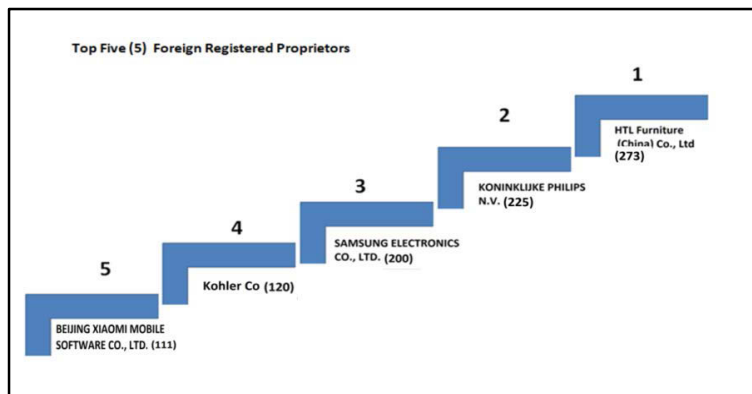
Out of 5230 registered designs originating from abroad, the U.S.A. leads with the maximum number of registrations (1269) followed by China (836), Republic of Korea (438), Japan (399), Germany (344), United Kingdom (309) and Netherlands (302). The graphic representation of registered designs originating from top 20 countries/regions is depicted below:

Top 20 Country/Region wise Registered Designs



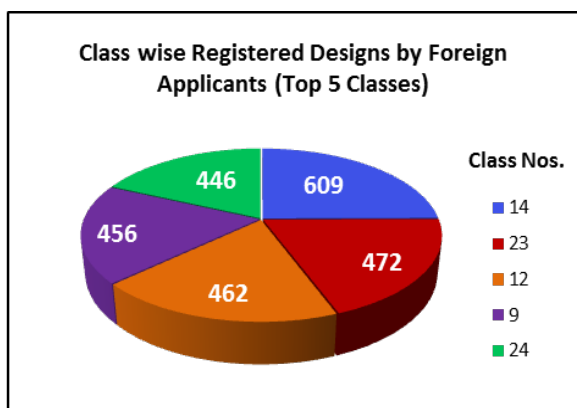
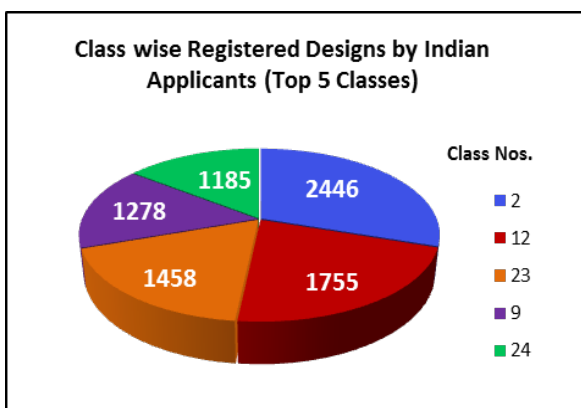
The leading Foreign applicants having design registrations were HTL Furniture (China) Co. Ltd. (273), Koninklijke Philips N.V.(225), Samsung Electronics Co. Ltd. (200), Beijing Xiaomi

Mobile Software Co. Ltd. (111), Parry Murray & Co. Ltd. (78), Hansgrohe SE (72), Unilever Global IP Limited (61), Guangdong Oppo Mobile Telecommunications Corp. Ltd. (58), etc.

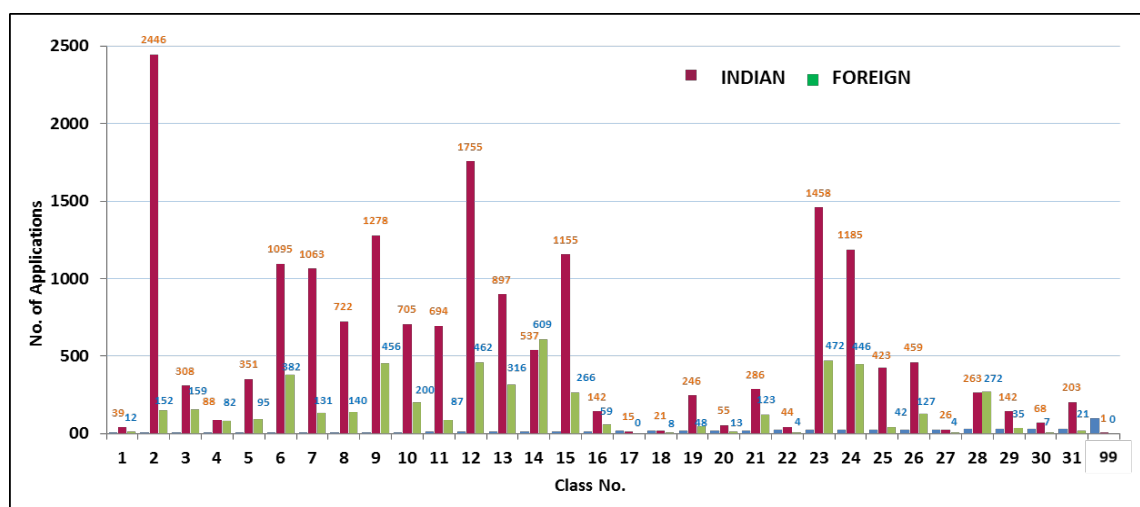


2.4. Design applications registered according to classification:

The class wise distribution of the registered designs of Indian origin comprises 2446 under Class 02 (Articles of clothing & haberdashery), 1755 under Class 12 (Means for transport or hoisting), 1458 under class 23 (Fluid distribution equipment), 1278 under Class 09 (Packages and containers for the transport or handling of goods), 1185 under Class 24 (Medical and Laboratory Equipment), 1155 under Class 15 (Machines), 1095 under class 06 (Furnishing), 1063 Under Class 07 (Household Goods), 897 under class 13 (Equipments for Production, Distribution of electricity), 722 under class 08 (Tools and Hardware), 705 under Class 10 (Clocks and watches and other measuring instruments, checking and signaling instruments). Whereas, distribution of the registered designs in respect of Foreign applications comprises 609 under class 14 (Recording, Communication or Information retrieval Equipment), 472 under class 23 (Fluid distribution equipment), 462 under Class 12 (Means for transport or hoisting), 456 under Class 09 (Packages and containers for the transport or handling of goods), 446 under Class 24 (Medical and Laboratory Equipment), 382 under class 06 (Furnishing) etc. The remaining applications were registered in other classes.



The detailed class wise registration for Indian as well as Foreign applications is presented below:



3. Examination of Design Applications:

Total **21905** applications for registration of design were examined during the reporting period out, of which First Examination Reports (FER) were required to be communicated for 11927 applications. The number of designs registered during the year was 23400. Apart from registrations, 290 applications were refused and 207 applications were abandoned.

4. Extension of Copyright [Under Section 11 (2)]:

During the reporting year, 2607 applications were received for extension of copyright of registered designs. 1091 registered designs were renewed for further term of 5 years during the reporting year. However, action has been initiated for rest of the cases. 82 applications for restoration of design were filed during the year and 73 applications were restored. Action on remaining applications has been initiated.

5. Miscellaneous Proceedings:

a. Cancellation of registered designs [Under Section 19]: During the year under report, 183 applications for the cancellation of the registered designs were filed. 51 decisions were issued during the year, out of which for 22 cases, petitions were allowed and for 29 cases, petitions were dismissed.

b. Inspection of Registered Design [Under Section 17(1)]: 02 petitions were received for inspection of registered design applications.

c. Alteration of names and address etc. [Under Rule 31]: 2593 requests for alteration of name, address, and address for service were received during the year, out of which 1621 cases were disposed of and orders issued. Action was initiated for the rest of the cases.

d. Request for entry of two addresses for service in register of designs [Under Section 10]: 538 requests for entry of two addresses for service in Register of Designs were received during the year, out of which 485 cases were disposed of. Action was initiated for rest of the cases.

e. Assignment under Section 30 and Section 31: During the year under report, 1883 assignment applications were filed, out of which 464 cases were disposed of and orders issued. Action was initiated for the rest of the cases. 02 numbers of applications were received under section 31 during the financial year and action was initiated.

f. Search Information [under Section 18]: During the year under report, 159 cases under Section 18 were filed and all the cases were disposed.

g. Correction of clerical error [under Section 29]: During the reporting year, 09 requests for correction of clerical errors were received and all of them were disposed of during the year.

h. Certified copies under rule 41 and Section 17(2): During the year, 568 requests were filed out of which 530 applications were disposed. Action was initiated for the rest of the cases.

i. Start-Ups Intellectual Property Protection (SIPP) – Facilitator: During the reporting year, 275 claims were raised by the facilitators for reimbursement of facilitator fees towards filing and/or registration of the Design Applications; out of which 181 claims were settled and action on remaining applications has been initiated.

6. Designs in Force:

The numbers of registered designs in force at the end of the reporting year were 112692.

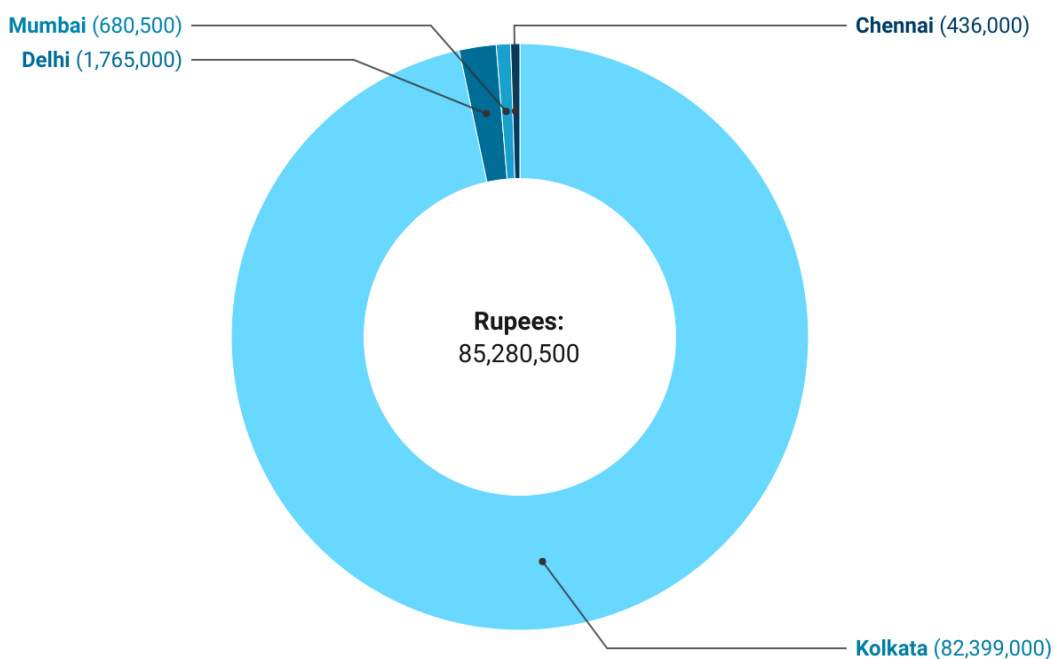
7. Revenue:

The total revenue of Rs. 8,52,80,500/- (Rupees eight crore fifty two lakhs eighty thousand and five hundred only) was generated from the Patent Offices (Kolkata, Delhi, Mumbai & Chennai) during the year towards fees in respect of design applications and other proceedings

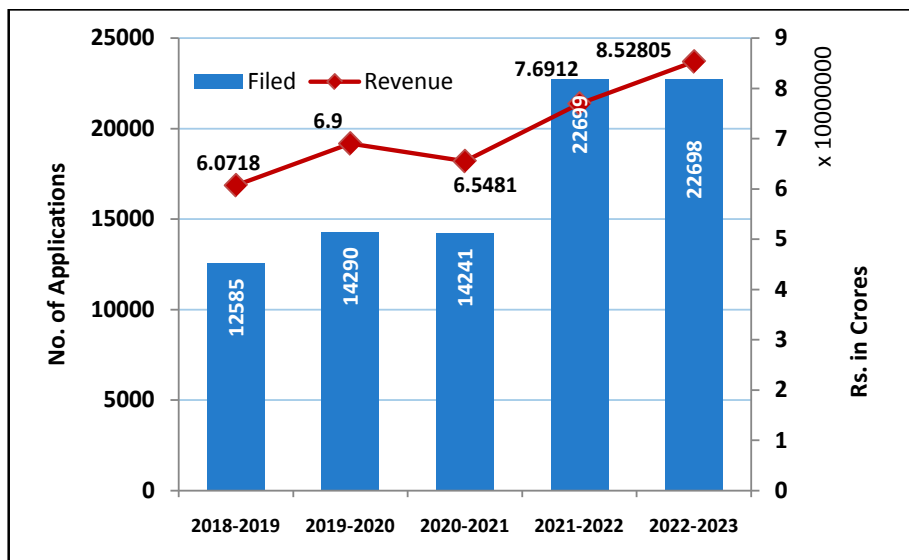
under The Designs Act, 2000 and the Rules made there under. The same are as follows:

Patent Office	Revenue (in Rs.)
Kolkata	8,23,99,000
Delhi	17,65,000
Mumbai	6,80,500
Chennai	4,36,000
Total	8,52,80,500

Patent Office Revenue (in Rs.)



Trends in revenue generated during the Year 2018-19 to 2022-23



FEES RECEIVED DURING 2022-23 IN RESPECT OF VARIOUS PROCEEDINGS UNDER THE ACT AND THE RULES

Description of Documents	No.	Fees (Rs.)	Amount (Rs.)
Applications for registration of designs under section 5 & 44 of The Designs Act, 2000 (including the applications received in Delhi, Mumbai & Chennai Patent Offices)	22698	1000, 4000	4,94,69,000
Applications to extend copyright under Section 11(2)	2607	2000, 8000	1,99,08,000
Restoration of lapsed design under Section 12(2)	82	1000, 4000	4,54,000
Assignment under Section 30 and 31	1885	500, 2000, 800	17,31,400
Cancellation of Design under Section 19	183	1500, 6000	5,26,500
Certified copy under Section 26 and 17(2)	568	500, 2000	3,95,500
Miscellaneous other fees received under the Designs Act, 2000 & Design Rules, 2001 including Delhi, Mumbai & Chennai Patent Offices		As per First Schedule	79,83,900
Total			8,52,80,500

This chapter presents the 63rd Annual Report under section 149 of the Trade Marks Act, 1999 about the activities performed by Trade Marks Registry in this reporting year.

The purpose of trademarks legislation is to provide registration and better protection of trade marks for goods and services for prevention of use of fraudulent marks on merchandise in the country. The trademark confers statutory rights on the Registered Proprietor, which enables him to take legal action for infringement of the trademark. This is in addition to the right under common law to sue for passing off.

The Trade Marks Act, 1999 and the Trade Marks Rules, 2002 came into force on September 15, 2003. The Trade Marks Rules, 2002 has been replaced by the Trade Marks Rules, 2017 since March 6, 2017.

Head Office of the Trade Mark Registry is located at Mumbai and branch offices are at Delhi, Kolkata, Chennai and Ahmedabad.

With the growing awareness about IPRs in general and trade marks in particular in the country, the functions and responsibilities of Trade Marks Registry (TMR) have been progressively increasing. This role has further expanded with introduction of protection of service marks, well known marks, collective marks, provision for multi-class filing, etc., under the Trade Marks Act, 1999 and with provision of international registration of trademarks after India's accession to the Madrid Protocol.

1. TREND OF ACTIVITIES DURING 2022-23:

Various activities performed by the TMR during the year 2022-23 are provided in following Table. The filing trend of applications indicates that the number of applications filed during this year increased from 447805 in the year 2021-22 to **466580**. The registration of trademark has been 231977 during the same period. Details of the activities in respect of number of applications filed, examined and registered are given in **Appendix I**.

Sl. No.	Activities	2018-19	2019-20	2020-21	2021-22	2022-23
1.	No. of Applications filed for Registration	323798	334805	431213	447805	466580
2.	No. of Applications advertised in the Trade Marks Journal	396063	378147	339356	310196	237203
3.	No. of Trade Marks Registered	316798	294172	255976	261408	231977

4	No. of post examined applications disposed by otherwise than registration (i.e. refusal, abandonment, and withdrawal)	202387	125394	38978	57470	60177
5	No. of marks in respect of which registration was renewed	62497	70583	73100	69968	90295
6.	No. of requests for recordal of post registration changes in registered trademarks (including assignments) disposed.	47251	32596	29214	22957	13079
7.	Certificates issued under section 45(1) of the Copyright Act, 1957	2760	7362	9032	5437	5197

2. TREND OF FILING OF TRADEMARK APPLICATIONS:

The trend of applications filed for registration of trade marks in India has shown remarkable increase during 2022-23. The number of applications received by TMR has increased from 447805 in 2021-22 to **466580** in 2022-23. Wherein, the number of applications from foreign applicants has slightly decreased from 13721 in 2021-22 to **13255** in 2022-23.

Further, during the year 2022-23, **14366** international registrations of foreign applicants under the Madrid System were designated to India for the protection of trademarks. These international registrations were examined and further processed as national applications.

i. Trend of applications filed from 2018-19 to 2022-23:

Year	Indian Applicants	Foreign Applicants	Total
2018-19	310116	13682	323798
2019-20	320940	13865	334805
2020-21	418594	12619	431213
2021-22	434084	13721	447805
2022-23	453325	13255	466580

Trend of Trademark Applications Filed from 2018-19 to 2022-23

	Indian Applicants	Foreign Applicants	Total
2018-19	310,116	13,682	323,798
2019-20	320,940	13,865	334,805
2020-21	418,594	12,619	431,213
2021-22	434,084	13,721	447,805
2022-23	453,325	13,255	466,580

ii. Trademark applications filed by Indians (State-wise):

Out of total number of **453325** applications filed by Indian applicants during the year, Maharashtra occupied the first position with 85539 applications. Delhi with 64648 applications is at second position, while the third position is occupied by Gujarat with 47141 applications. The number of applications received from the applicants of various States/Union Territories along with its graphical representation is as shown below:

State/ Union Territory	No. of Applications filed
ANDAMAN & NICOBAR	52
ANDHRA PRADESH	5946
ARUNACHAL PRADESH	68
ASSAM	2534
BIHAR	6645
CHANDIGARH	3030
CHATTISGARH	3051
DADRA & NAGAR HAVELI	122
DAMAN & DIU	116
DELHI	64648
GOA	1259
GUJARAT	47141
HARYANA	26095
HIMACHAL PRADESH	2102
JAMMU AND KASHMIR	1822
JHARKHAND	2371
KARNATAKA	26986
KERALA	16812
LAKSHADWEEP	6
MADHYA PRADESH	13672
MAHARASHTRA	85539
MANIPUR	126
MEGHALAYA	73
MIZORAM	28
NAGALAND	57
ORISSA	2916
PUDUCHERRY	399

PUNJAB	15709
RAJASTHAN	21631
SIKKIM	80
TAMIL NADU	26337
TELANGANA	17817
TRIPURA	171
UTTAR PRADESH	38143
UTTARAKHAND	3813
WEST BENGAL	16008
Total	453325

Number of Trademark Applications filed by State/ Union Territory, India (2022-23)

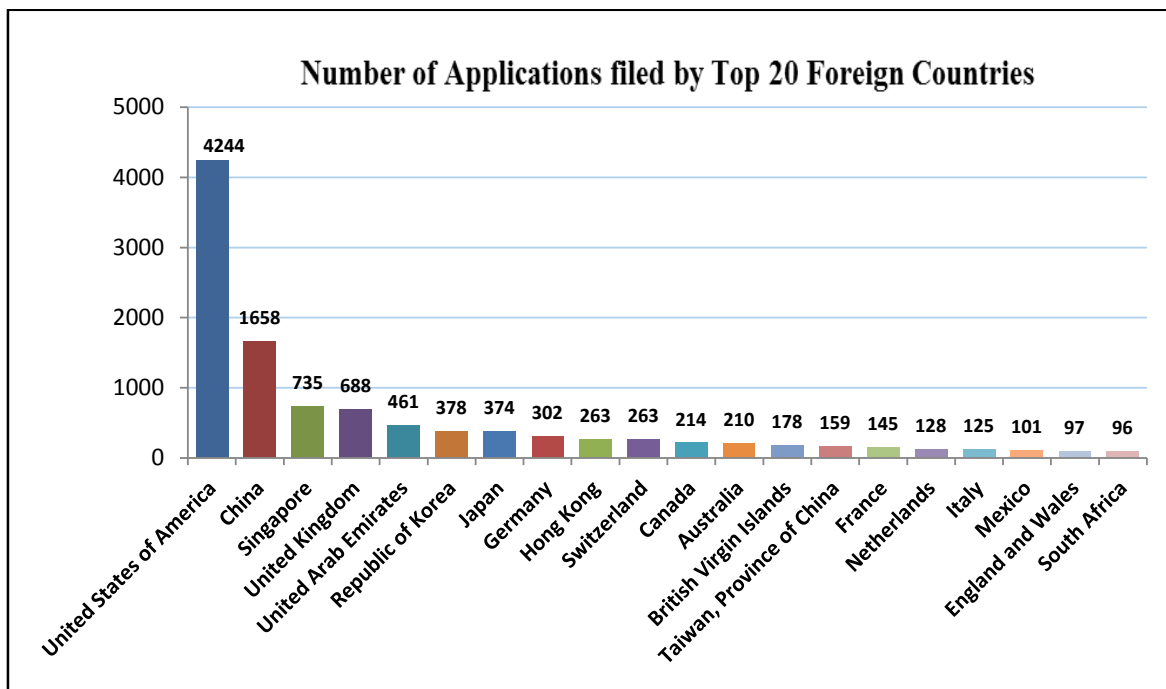


iii. Applications filed by foreign Applicants:

The number of applications filed by foreign applicants during the year 2022-23 was **13255**. Number of applications filed by top 20 foreign countries are provided in the following table as well as represented graphically as below:

Top 20 Foreign countries for filing of applications

Name of the Country	No. of Applications filed
United States of America	4244
China	1658
Singapore	735
United Kingdom	688
United Arab Emirates	461
Republic of Korea	378
Japan	374
Germany	302
Hong Kong	263
Switzerland	263
Canada	214
Australia	210
British Virgin Islands	178
Taiwan, Province of China	159
France	145
Netherlands	128
Italy	125
Mexico	101
England and Wales	97
South Africa	96
Others	2436
Total	13255



iv. Class-wise filing trend:

The table below provides details of class-wise trend of trademarks applications filed during the year 2022-23. As in the previous year, this year also, the largest number of applications received was in respect of goods in Class 5 (Pharmaceuticals, Veterinary and Sanitary Substances, etc.).

The detail of classes in which applications were filed along with % share is given as below:

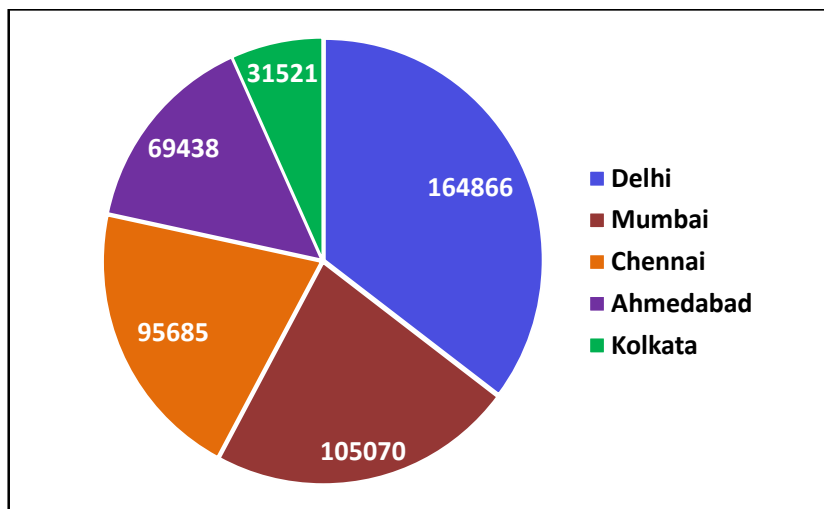
Class	Description of goods/services	No. of Applications	% Share
1	Chemical products used in industry, science, photography, agriculture, horticulture, forestry, manures, etc.	7617	1.60
2	Paints and Varnishes	2384	0.50
3	Perfumery, cosmetics, etc.	21900	4.60
4	Industrial Oil and Greases (Other than edible oil), etc.	2287	0.48
5	Medicinal, Pharmaceuticals, Veterinary and Sanitary substances, etc.	73404	15.43
6	Un-Wrought and partly-wrought common metal and their alloys, etc.	6011	1.26
7	Machines and Mechanic Tools, Motors, etc.	8252	1.73
8	Hand Tools and Instruments, etc.	1884	0.40
9	Scientific, Nautical, Surveying and Electrical apparatus, etc.	26059	5.48
10	Surgical, Medical, Dental and Veterinary Instruments, apparatus, etc.	5398	1.13
11	Installation for Lighting, Heating, etc.	9805	2.06
12	Vehicles and their parts, apparatus, Locomotion by land, air and water	5731	1.20
13	Fire arms, ammunition and projectiles, etc.	388	0.08
14	Precious metals and their alloys, etc.	6944	1.46
15	Musical instruments (other than talking machines and wireless apparatus)	368	0.08
16	Paper and Paper Articles, Stationery, Printed Matters, etc.	7970	1.68
17	Gutta Percha, India Rubber, etc.	3804	0.80
18	Leather and Imitation of Leather, etc.	5151	1.08
19	Building materials, etc.	6751	1.42
20	Furniture, Mirrors, etc.	7276	1.53
21	Small Domestic Utensils, etc.	7892	1.66
22	Ropes, Strings, etc.	1128	0.24
23	Yarns and threads	702	0.15
24	Tissues (Piece goods), etc.	6152	1.29
25	Clothing including Boots, Shoes and Slippers	36200	7.61
26	Laces and embroidery, Ribbons and braids, etc.	1391	0.29

27	Carpets, rugs, mats, etc.	1240	0.26
28	Games and Playthings, etc.	4811	1.01
29	Meat, Fish, Poultry, etc.	13647	2.87
30	Coffee, Tea, Cocoa, etc.	25441	5.35
31	Agricultural, Horticultural and Forestry Products and Grains not included in other classes	8084	1.70
32	Beer, Ale and Port, Mineral and Aerated Waters and Other Non-Alcoholic drinks not included in other classes	6459	1.36
33	Wines, Spirits and Liqueurs	2655	0.56
34	Tobacco, Raw or Manufactured, Smokers Articles, Matches	2859	0.60
35	Advertising, business management, business administration, office functions	47074	9.89
36	Insurance, financial affairs, monetary affairs real estate affairs	9073	1.91
37	Building construction repairs installation services	7084	1.49
38	Telecommunications	4926	1.04
39	Transport, packaging and storage of goods travels arrangement	5293	1.11
40	Treatment of materials	1994	0.42
41	Education; providing of training, entertainment; sporting and cultural activities	23299	4.90
42	Scientific and technological services and research and design relating thereto, industrial analysis and research services; design and development of computer hardware and software	16835	3.54
43	Services for providing food and drink; temporary accommodation	17100	3.59
44	Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services	10036	2.11
45	Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals	5050	1.06

Note: There is a provision for filing multiclass applications as such goods and services of more than one class may be mentioned in a single application. For the purpose of above information regarding class-wise application, every class in multi-class applications is considered separately.

v. Branch-wise filing trend:

During the year 2022-23, maximum numbers of applications were filed at Delhi branch of the Registry (**164866**), followed by the branches at Mumbai (**105070**), Chennai (**95685**), Ahmedabad (**69438**) and Kolkata (**31521**).



3. REGISTRATION OF TRADE MARKS AND OTHER ACTIVITIES:

During the year 2022-23, number of trademarks registered was **231977**. The total number of registered trademarks as of March 31, 2023 was **2860157**.

Other activities during the year are as under:

- **90295** registered trademarks were renewed,
- **66975** requests for post registration changes in respect of trademarks (including their assignments to other persons) were received and **13079** requests were disposed,
- **21653** certificates were issued on request for use in legal proceedings or for obtaining registration abroad,
- **5197** certificates were issued under Section 45(1) of the Copyright Act, 1957 for registration of artistic work as copyright.

This year the Registry advertised 237203 applications for registration of trademarks in the Trade Marks Journal as compared to 310196 applications advertised during the preceding year. The trend of trademarks published in the Trade Marks Journal in the preceding five years is given in **Appendix II**.

The Registry also dealt with quasi-judicial proceedings, which were primarily opposition and rectification proceedings under the Trade Marks Act and Rules. 55775 notices of opposition and 3829 applications for rectification of the Register of Trade Marks by cancelling or varying registration of trademarks were filed during the year 2022-23 and 36995 such cases were finally disposed. Details of such cases filed and disposed are given in **Appendix III**.

4. CLASS-WISE STATEMENT OF THE NUMBER OF TRADE MARKS REGISTERED:

The following table provides the class-wise statement of number of trademarks registered during the year 2022-23. It is observed that the highest numbers of 32320 trademarks were registered under Class 5, which is 13.93% of the total registrations, followed by Class 35 which is 10.38%.

Class	Description of goods/services	No. of Applications	% Share
1	Chemical products used in industry, science, photography, agriculture, horticulture, forestry, manures, etc.	3963	1.71
2	Paints and Varnishes	1197	0.52
3	Perfumery, cosmetics, etc.	9586	4.13
4	Industrial Oil and Greases (Other than edible oil), etc.	1192	0.51
5	Medicinal, Pharmaceuticals, Veterinary and Sanitary substances, etc.	32320	13.93
6	Un-Wrought and partly-wrought common metal and their alloys, etc.	2969	1.28
7	Machines and Mechanic Tools, Motors, etc.	4201	1.81
8	Hand Tools and Instruments, etc.	1072	0.46
9	Scientific, Nautical, Surveying and Electrical apparatus, etc.	12969	5.59
10	Surgical, Medical, Dental and Veterinary Instruments, apparatus, etc.	3113	1.34
11	Installation for Lighting, Heating, etc.	4995	2.15
12	Vehicles and their parts, apparatus, Locomotion by land, air and water	2736	1.18
13	Fire arms, ammunition and projectiles, etc.	203	0.09
14	Precious metals and their alloys, etc.	3409	1.47
15	Musical instruments (other than talking machines and wireless apparatus)	227	0.10
16	Paper and Paper Articles, Stationery, Printed Matters, etc.	4289	1.85
17	GuttaPercha, India Rubber, etc.	1813	0.78
18	Leather and Imitation of Leather, etc.	2591	1.12
19	Building materials, etc.	3405	1.47
20	Furniture, Mirrors, etc.	3643	1.57
21	Small Domestic Utensils, etc.	4505	1.94
22	Ropes, Strings, etc.	643	0.28
23	Yarns and threads	454	0.20
24	Tissues (Piece goods), etc.	3410	1.47
25	Clothing including Boots, Shoes and Slippers	18016	7.77
26	Laces and embroidery, Ribbons and braids, etc.	839	0.36
27	Carpets, rugs, mats, etc.	689	0.30
28	Games and Playthings, etc.	2692	1.16
29	Meat, Fish, Poultry, etc.	6298	2.71
30	Coffee, Tea, Cocoa, etc.	12486	5.38
31	Agricultural, Horticultural and Forestry	4177	1.80

	Products and Grains not included in other classes		
32	Beer, Ale and Port, Mineral and Aerated Waters and Other Non-Alcoholic drinks not included in other classes	2931	1.26
33	Wines, Spirits and Liqueurs	1265	0.55
34	Tobacco, Raw or Manufactured, Smokers Articles, Matches	1406	0.61
35	Advertising, business management, business administration, office functions	24074	10.38
36	Insurance, financial affairs, monetary affairs real estate affairs	4096	1.77
37	Building construction repairs installation services	3590	1.55
38	Telecommunications	2300	0.99
39	Transport, packaging and storage of goods travels arrangement	2616	1.13
40	Treatment of materials	1151	0.50
41	Education; providing of training, entertainment; sporting and cultural activities	11457	4.94
42	Scientific and technological services and research and design relating thereto, industrial analysis and research services; design and development of computer hardware and software	8414	3.63
43	Services for providing food and drink; temporary accommodation	7455	3.21
44	Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services	4711	2.03
45	Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals	2409	1.04

Note: There is a provision for filing multiclass applications (i.e. a single application in respect of goods or services falling in more than one class) and accordingly, a single registration certificate is issued in respect of all classes of goods or services. For the purpose of above information regarding class-wise registration, every class in multi-class applications is considered separately.

5. REVENUE

During the year 2022-23, the TMR generated revenue of **Rs. 444.6509 Crores** (including Rs. 38.538 Crores received from IB as fee for international registration under the Madrid System) as compared to that of the previous year of Rs. 417.765 Crores.

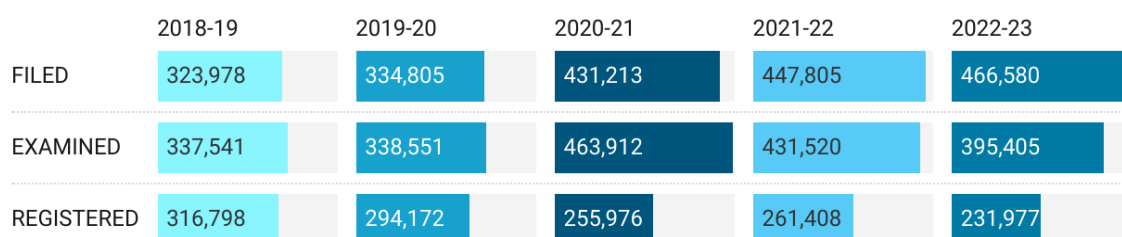
APPENDIX I

TRENDS IN TRADE MARKS APPLICATIONS FOR LAST 5 YEARS

	2018-19	2019-20	2020-21	2021-22	2022-23
FILED	323978	334805	431213	447805	466580
EXAMINED	337541	338551	463912	431520	395405
REGISTERED	316798	294172	255976	261408	231977

GRAPHICAL REPRESENTATION OF TRENDS IN TRADE MARKS APPLICATION FOR LAST 5 YEARS

Applications Filed, Examined and Registered



APPENDIX II

NUMBER OF TRADE MARKS PUBLISHED DURING LAST FIVE YEARS

Sl. No.	Year	No. of Trade Marks published in the Journal
1	2018-19	396063
2	2019-20	378147
3	2020-21	339356
4	2021-22	310196
5	2022-23	237203

APPENDIX III

DETAILS OF OPPOSITION/RECTIFICATION APPLICATIONS FILED AT VARIOUS OFFICES FROM APRIL 01, 2022 TO MARCH 31, 2023 AND DISPOSAL THEREOF

TM Office	Opposition/Rectification filed	Cases disposed
Ahmedabad	10772	6276
Chennai	11278	7165
Delhi	19936	9364
Kolkata	4834	3621
Mumbai	11692	10289
IR Division	1092	280

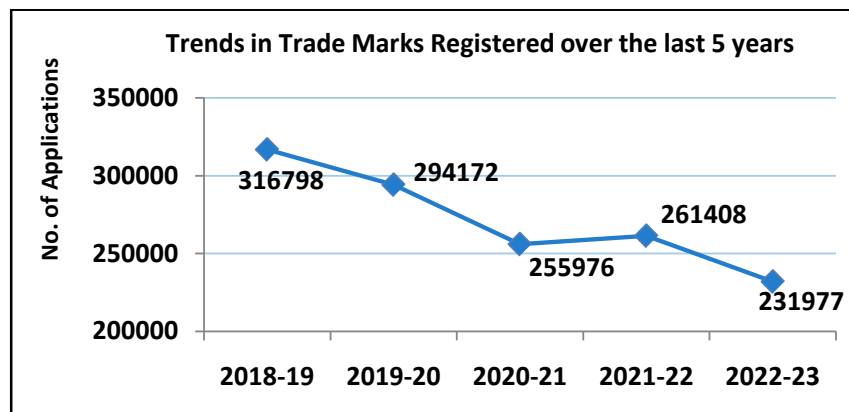
Trade Marks Office: Opposition/Rectification Filed and Cases Disposed

	Opposition/Rectification filed	Cases disposed
Ahmedabad	10,772	6,276
Chennai	11,278	7,165
Delhi	19,936	9,364
Kolkata	4,834	3,621
Mumbai	11,692	10,289
IR Division	1,092	280

TRADE MARKS REGISTERED DURING LAST FIVE YEARS

Sl. No.	Year	Number of Trade Marks Registered
1	2018-19	316798
2	2019-20	294172
3	2020-21	255976
4	2021-22	261408
5	2022-23	231977

Graphical representation of Trade Marks registered during last 5 years:



INTRODUCTION

The Madrid system provides one single procedure for the registration of trademarks in several countries. It is governed by two treaties, ‘the Madrid Agreement concerning the international registration of marks’ (briefly known as Madrid Agreement) and the ‘Protocol relating to the Madrid Agreement’ (briefly known as Madrid Protocol).

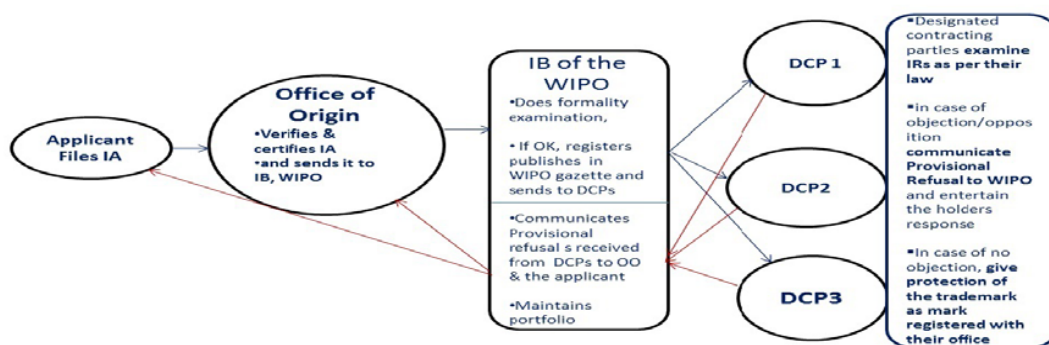
These treaties are administered by the International Bureau (IB) of the World Intellectual Property Organisation (WIPO) in Geneva, Switzerland.

1. BACKGROUND OF INDIA’S ACCESSION TO THE MADRID PROTOCOL:

- On February 08, 2007, the Union Cabinet gave its approval to the India’s accession to the Madrid Protocol concerning the International Registration of Marks.
- On September 21, 2010, the Trade Marks Act, 1999 was amended, wherein ‘Special provisions relating to protection of trademarks through international registration under the Madrid Protocol’ was inserted in the Act.
- The Trade Marks (Amendment) Rules, 2013 was published in the Gazette on January 14, 2013 to bring it in force.
- The provisions of the Madrid Protocol came into force in India since July 08, 2013.

The process of international registration of marks under the Madrid System (more particularly under the Madrid Protocol) is described as follows:

Procedure for international registration under the Madrid Protocol



2. IMPLEMENTATION OF THE MADRID SYSTEM IN INDIA:

2.1. International Registration wing:

The International Registration wing is set up at the Head Office of Trade Marks Registry at Mumbai. This wing mainly discharges its responsibilities as the “Office of Origin” under the Madrid System in respect of applications for international registration received from Indian entrepreneurs and as the “Office of the designating Contracting Party” under the Madrid System in respect of international registrations of the foreign applicants, where India has been designated for protection of the mark.

As Office of Origin, the International Registration wing carries out following functions through an Electronic System:

- Receiving international applications on Form MM2 from Indian entrepreneurs, communicating with them regarding such applications on-line and receiving applicants’ response through comprehensive e-filing services of TMR,
- Verifying and certifying such International Applications and transmitting the same to the WIPO,
- In case of irregularities, if communicated by the WIPO in respect of international applications forwarded by Indian Office, contacting the applicants concerned and responding to WIPO about the irregularities,
- Communicating the ceasing of effect of international registrations to WIPO in case the trademark application or registration in India on the basis of which the international application was filed extinguishes,
- Making all correspondence with the WIPO in respect of international applications originating from India as well as in respect of International Registrations designating India, through the FTP server on weekly basis.

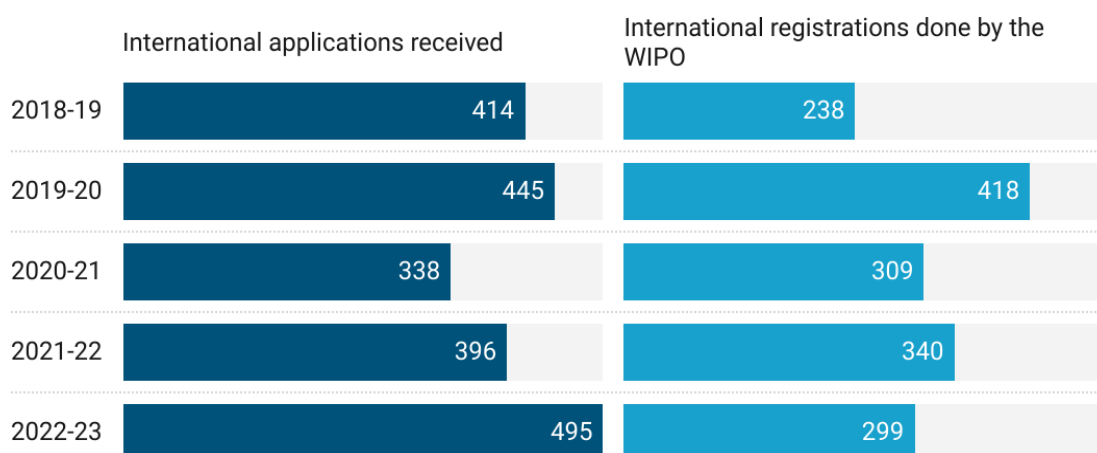
2.2. International registration of trademarks under the Madrid System - Indian applications:

Till the end of year 2022-23, the Indian Trade Mark Office had received **2893** applications for international registration of trademarks under the Madrid System, out of which **2741** applications were verified, certified and transmitted to the WIPO and out of these applications **2098** marks were registered at the level of the WIPO.

The number of international applications of Indian entrepreneurs received and transmitted to the WIPO by Indian Office and their registrations with the WIPO under the Madrid System for last 5 years as follows:

Year	International applications received	International registrations done by the WIPO
2018-19	414	238
2019-20	445	418
2020-21	338	309
2021-22	396	340
2022-23	495	299

Trend of International Trademark Applications of Indian Entrepreneurs Received During Last 5 years



2.3. As an Office of Designated Contracting Party, the International Registration wing carries out following functions through an Electronic System:

- Migrating into the TMR database, the details of International registrations notified by WIPO to Indian Office and creating a mirror record in the form of an IRDI and similar to the national application,
- Updating TMR records in accordance with further WIPO notifications regarding such international registrations, like changes in name or address of holder, restricting of goods/services under the international registration, renunciation, etc.,
- Examining international registrations as per relevant provisions of the Trade Marks Act, 1999 and the Rules made there under and in case protection of the mark cannot be given in India as per the Act, sending provisional refusals to the WIPO,

- Attending to response against the provisional refusals submitted on behalf of the holders of such international registrations, as per our national laws and scheduling show cause hearing, if required,
- Publishing accepted cases in our national trademarks journal,
- Receiving oppositions, if any, against international designations so published and sending provisional refusals based on opposition to WIPO, receiving Counter Statements on behalf of holder of international registration and conducting opposition proceedings as per law,
- Representing the office in case of Appeals/Writ Petitions filed against the orders of the Registrar in respect of such international registrations,
- Communicating final (as well as further decisions, if any) in respect of such international registrations to WIPO.

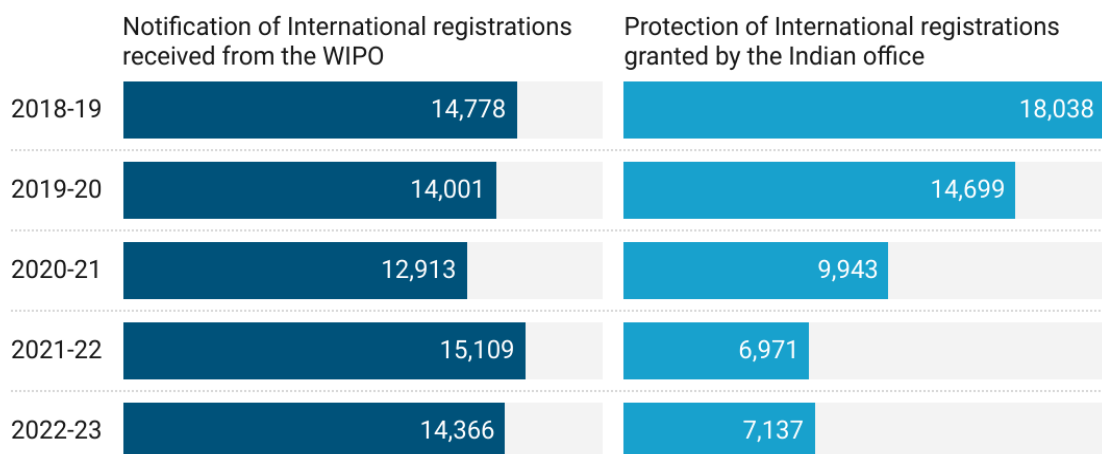
2.4. Activities During the year 2022-23- International Registration:

- The WIPO had notified to Indian Office **14366** international registrations seeking protection of trademarks in India,
- A mirror record of all these international registrations was created in the form of IRDI and **14206** IRDIs were examined,
- In respect of **8274** cases provisional refusals based on examination were communicated to the WIPO,
- **857** provisional refusals, based on third party oppositions received pursuant to publication in the trademarks journal, were communicated to the WIPO,
- **276** oppositions were finally disposed,
- The Grant of Protection in case of **7137** international registrations were sent to the WIPO after completing all the procedures under the Trade Marks Act; in respect of **4055** international registrations out of **7137**, the applicants were not even required to approach this office and marks under such international registrations were granted protection in India,
- **66** international registrations were refused protection of mark in India.

The number of international registrations notified by WIPO and grant of protection of marks under such international registrations sent to WIPO within last 5 years after completing all the procedures is as follows:

Year	Notification of International registrations received from the WIPO	Protection of International registrations granted by the Indian office
2018-19	14778	18038
2019-20	14001	14699
2020-21	12913	9943
2021-22	15109	6971
2022-23	14366	7137

Trend of International Trademark Registrations Notified by WIPO During Last 5 years



3. Revenue:

The Indian office gets revenue from the WIPO in respect of the applications for international registration under the Madrid System where protection of the mark is sought in India and also in respect of renewal of such international registrations. During the year 2022-23, the Indian Office had received Rs. 38.5385 crores as fee for international registrations designating India for protection of the mark.

CHAPTER-VIII

GEOGRAPHICAL INDICATIONS

INTRODUCTION:

The Geographical Indications Registry (GIR) is a statutory organization set up with main object to provide for the registration and better protection of geographical indications relating to goods and for the administration of the Geographical Indications of Goods (Registration and Protection) Act, 1999, which was brought into force on September 15, 2003. The GI Registry is situated at Chennai.

The Registry has been organizing and participating in awareness programmes throughout India to promote registration of the Indian GIs. The sectors being focused on are tea, coffee, spices, agriculture & horticulture products, handloom products, handicrafts, textiles, processed food items, dairy products, natural goods, spirits and wines.

1. Performance Highlights:

The Registry has started receiving GI applications for Registration since September 15, 2003. The Registry has received a total number of **1072** (One Thousand and Seventy Two) GI Applications as on March 31, 2023.

The Registry has also started receiving GI Authorised User applications from May 2009 and the Registry has received **22671** (Twenty Two Thousand Six Hundred and Seventy One) GI Authorised User Applications as on March 31, 2023.

A total of **475** (Four Hundred and Seventy Five) Geographical Indications (GIs) have been registered since September 15, 2003. A total number of **15304** (Fifteen Thousand Three Hundred and Four) GI Authorised User certificates have been issued.

From April 01, 2022 to March 31, 2023, the Office has received **211** Geographical Indications Applications and **9102** Geographical Indications Authorised User Applications. Out of these, **55** Geographical Indications and **8218** Geographical Indications Authorised Users have been registered during the same period.

2. GI Applications:

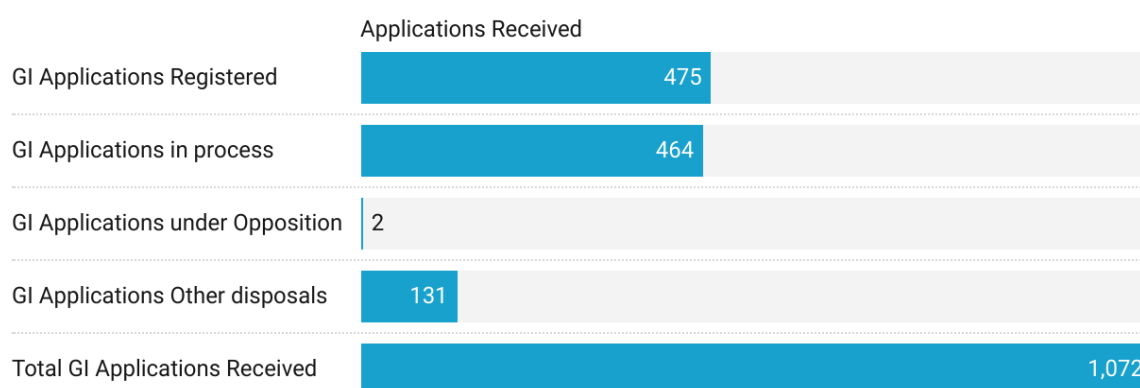
Geographical Indications Application Status as on March 31, 2023

Total Number of GI Applications Filed	1072
Total Number of GI Applications Registered	475

Status wise breakup of GI Applications Received as on March 31, 2023

GI Applications Registered	475
GI Applications in process	464
GI Applications under Opposition	02
GI Applications Other disposals	131
Total GI Applications Received	1072

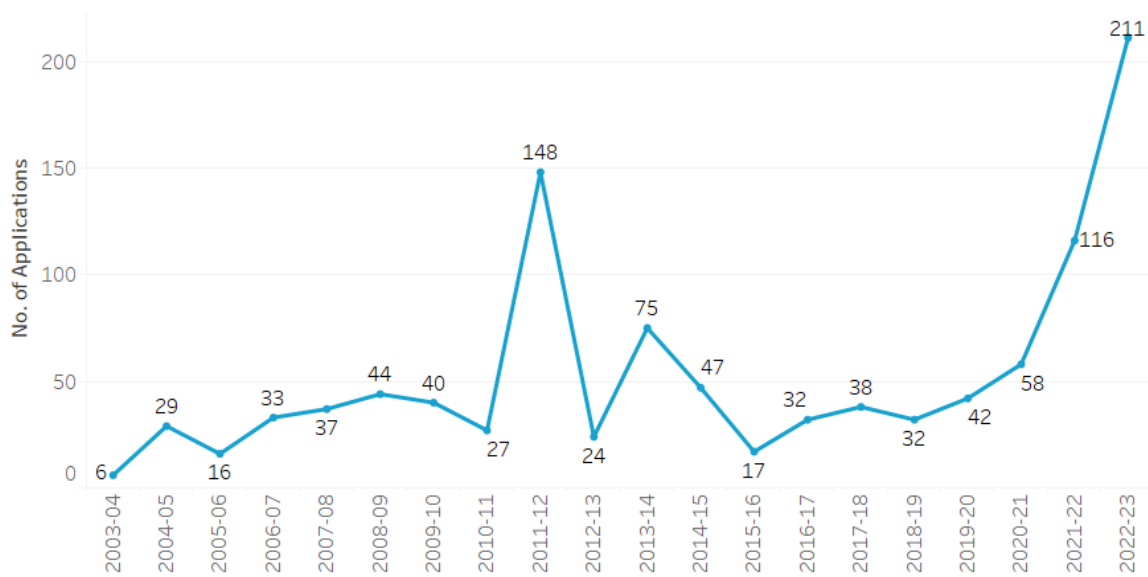
Status wise breakup of GI Applications Received as on March 31, 2023



Year-wise breakup of GI Applications filed as on March 31, 2023

Year	No. of Applications
2003-04	6
2004-05	29
2005-06	16
2006-07	33
2007-08	37
2008-09	44
2009-10	40
2010-11	27
2011-12	148
2012-13	24
2013-14	75
2014-15	47
2015-16	17
2016-17	32
2017-18	38
2018-19	32
2019-20	42
2020-21	58
2021-22	116
2022-23	211
Total	1072

Year Wise Number of GI Applications Received



Goods wise break up of GI Applications as per Sec. 2 (f) of the GI Act, 1999 filed as on March 31, 2023

Goods as per sec. 2 (f) GI Act,1999	No. GI Applications Received	No. GI Applications Registered
Handicraft (including Textiles)	494	252
Agricultural	314	149
Manufactured	164	40
Foodstuff	85	31
Natural	15	3
Total	1072	475

GI Applications Received and Registered for Goods as per sec. 2 (f) GI Act,1999

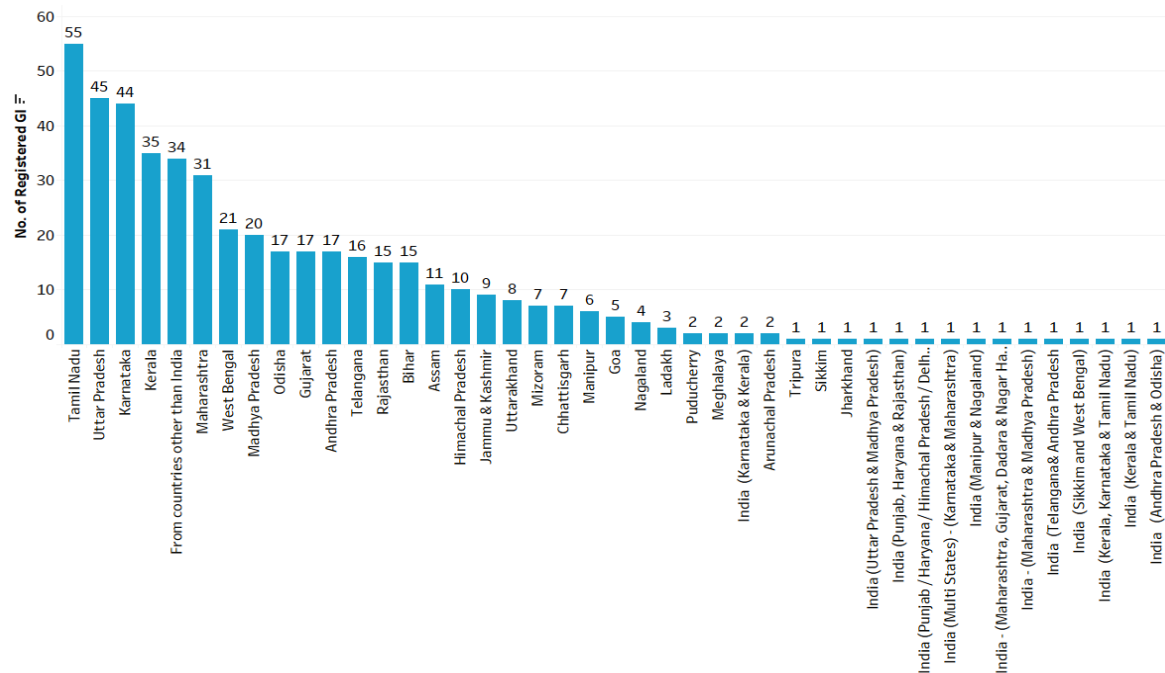
	No. GI Applications Received	No. GI Applications Registered
Handicraft (including Textiles)	494	252
Agricultural	314	149
Manufactured	164	40
Foodstuff	85	31
Natural	15	3
Total	1,072	475

State - wise Registered GI's as on March 31, 2023

State/Entity	No. of Registered GI
Andhra Pradesh	17
Arunachal Pradesh	2
Assam	11
Bihar	15
Chhattisgarh	7
Goa	5
Gujarat	17
Himachal Pradesh	10
India (Multi States) - (Karnataka & Maharashtra)	1
India (Kerala & Tamil Nadu)	1
India (Kerala, Karnataka & Tamil Nadu)	1
India - (Maharashtra & Madhya Pradesh)	1
India (Uttar Pradesh & Madhya Pradesh)	1
India (Manipur & Nagaland)	1
India - (Maharashtra, Gujarat, Dadara & Nagar Haveli, Daman Diu)	1
India (Punjab / Haryana / Himachal Pradesh / Delhi / Uttarakhand / Uttar Pradesh / Jammu & Kashmir)	1
India (Punjab, Haryana & Rajasthan)	1
India (Andhra Pradesh & Odisha)	1
India (Karnataka & Kerala)	2
India (Telangana & Andhra Pradesh)	1
India (Sikkim and West Bengal)	1
Jammu & Kashmir	9
Jharkhand	1
Karnataka	44
Kerala	35
Ladakh	3
Madhya Pradesh	20
Maharashtra	31
Manipur	6
Meghalaya	2
Mizoram	7
Nagaland	4
Odisha	17
Puducherry	2
Rajasthan	15
Sikkim	1
Tamil Nadu	55
Telangana	16

Tripura	1
Uttar Pradesh	45
Uttarakhand	8
West Bengal	21
From countries other than India	34
Total	475

State - wise Registered GI's as on March 31, 2023



3. Authorised User Applications:

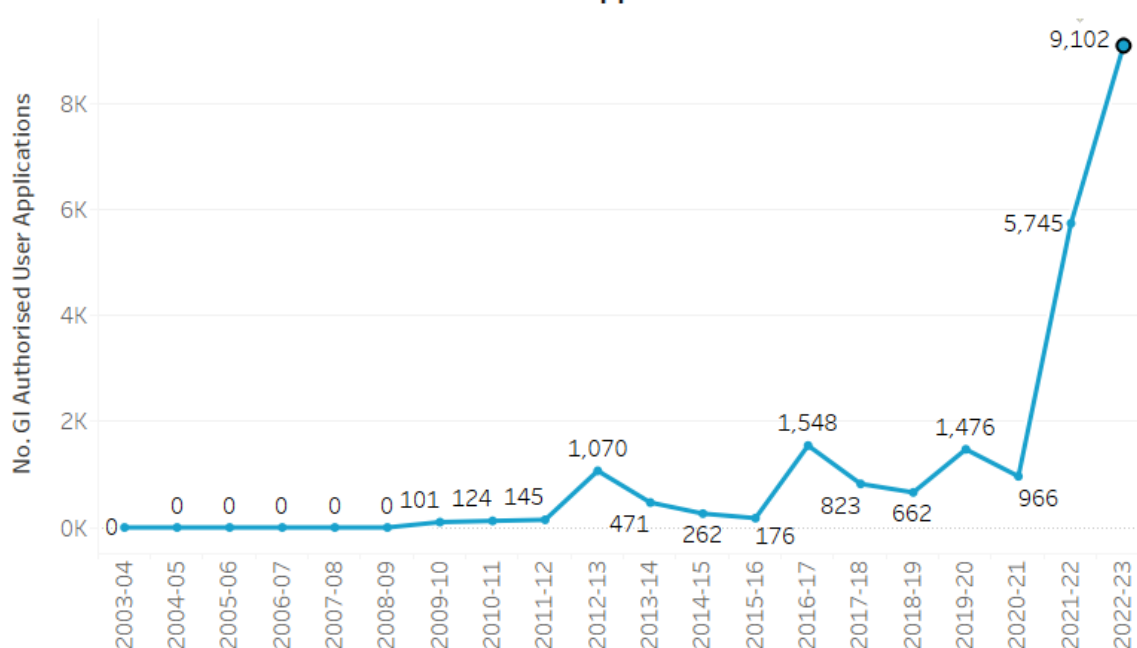
The provision for receiving GI Authorised User applications was available since 2003 but the Registry started receiving GI Authorised User applications from May 2009 and the Registry has received **22671** (Twenty Two Thousand Six Hundred and Seventy One) GI Authorised User Applications as on March 31, 2023.

Year-wise breakup of GI Authorised User Applications filed as on March 31, 2023

Year	No. of Applications
2003-04	0
2004-05	0
2005-06	0
2006-07	0
2007-08	0
2008-09	0
2009-10	101
2010-11	124
2011-12	145
2012-13	1070

2013-14	471
2014-15	262
2015-16	176
2016-17	1548
2017-18	823
2018-19	662
2019-20	1476
2020-21	966
2021-22	5745
2022-23	9102
Total	22671

Year Wise Number of GI Authorised User Applications Received



GI Authorised User Application Status as on March 31, 2023

Number of GI Authorised User Applications Registered	15304
Number of GI Authorised User Applications under Examination	3456
Number of GI Authorised User Applications Pre - Examination	0
Number of GI Authorised User Applications Advertised	3883
Number of GI Authorised User Applications under Opposition	2
Number of GI Authorised User Applications Merged	26
Total Number of GI Authorised User Applications	22671

Goods wise breakup of GI Authorised User Applications as on March 31, 2023

Goods as per sec. 2 (f) GI Act,1999	No. GI Authorised User Applications Received	No. GI Authorised User Applications Registered
Handicraft (including Textiles)	10983	6092
Agricultural	10998	8760
Manufactured	198	177
Foodstuff	473	268
Natural	19	7
Total	22671	15304

Goods wise breakup of GI Authorised User Applications as on March 31, 2023

	No. GI Authorised User Applications Received	No. GI Authorised User Applications Registered
Handicraft (including Textiles)	10,983	6,092
Agricultural	10,998	8,760
Manufactured	198	177
Foodstuff	473	268
Natural	19	7

4. Revenue:

The total revenue of **Rs. 13,68,000/-** (Rupees thirteen lakhs sixty eight thousand only) was generated from the Geographical Indications Registry, Chennai, during the year towards fees in respect of GI applications and other proceedings under the Geographical Indications of Goods (Registration and Protection) Act, 1999 and the Rules made there under.

INTRODUCTION:

The Copyright is the right of an owner of a work to control the uses of work and financially benefit from its exploitation. Such work is a creation of human intellect in the form of literary (including compilation and software), dramatic, musical, artistic, cinematograph films and sound recording.

The copyrights are administered under provisions of the Copyright Act, 1957, which has been amended from time to time to make the law consistent with the rapid developments.

1. Copyright Office:

The Copyright Office was established in 1958 under Section 9(1) of the Copyright Act, 1957. The main function of the Copyright Office is to undertake Registration of Copyrights. The Register of Copyrights maintained by the Copyright Office provides information to the general public regarding works registered under the Copyright Act, 1957. In addition to it, facilities like inspection of the Register of Copyrights, change in particulars, taking extracts thereof, administration of Copyright Societies, etc. are also within the domain of the Copyright Office. The CGPDTM has been appointed as ex-officio Registrar of Copyright. The copyright Office has introduced the facility of online filing of objections against the application received for registration. The applicant may submit the required documents online at the time of hearing.

As provided under Section 13 of the Copyright Act, 1957, the copyright subsists in the following classes of works:

- (i) Original literary, dramatic, musical and artistic works;
- (ii) Cinematographic films; and
- (iii) Sound Recording.

The Copyright comes into existence as soon as a work is created and no formality is required to be completed for acquiring the copyright. However, as per Section 48 of the Copyright Act, a certificate of registration of copyright and entries made therein serve as *prima facie* evidence in a Court of Law with reference to dispute relating to ownership of the copyright.

Details regarding registration procedure including application form and fee structure, relevant extracts of the Copyright Rules, 2013 are available on copyright official website, i.e. <http://copyright.gov.in>

2. Ownership of Copyright:

Rights conferred by the copyright law are exclusive albeit for a limited period. Any use of work without authorization/permission of the owner of work may amount to infringement of the copyright (certain limitations and exceptions are provided under the Copyright Act). The law also ensures that once a period of holding exclusive rights is over, the general public should have free access to the work.

3. The Copyright Societies:

Following are the Copyright Societies registered in India:

- Indian Performing Rights Society (IPRS) - For musical and literary works associated with such musical work.
- Indian Reprographic Rights Organization (IRRO) - For photocopy works.
- Indian Singers Rights Association (ISRA) - For Performers Rights of singers and other activities ancillary thereto.
- Recorded Music Performance Ltd. (RMPL)- For Sound Recordings works.

4. International Conventions/Treaty/Agreements:

To secure protection to Indian work in foreign countries, India became a member to the following International Conventions on the Copyright and Neighbouring (related) Rights:

- Berne Convention for the Protection of Literary and Artistic works,
- Universal Copyright Convention,
- Trade Related Aspects of Intellectual Property Rights (TRIPS) Agreement,
- Marrakesh Treaty to Facilitate Access to Published Works by Visually Impaired Persons (VIPs) & Persons with Print Disabilities,
- WIPO Copyright Treaty (WCT),
- WIPO Performances and Phonograms Treaty (WPPT).

5. Recent developments:

The Government of India has notified Copyright (Amendment) Rules, 2021 vide Gazette notification under reference G.S.R. 225(E) dated March 30, 2021. The amendment has brought the following important changes:

- A new provision regarding the publication of a copyrights journal on the Copyright Office website has been introduced, thereby eliminating the requirement of publication in the Official Gazette.
- The compliance requirements for registration of software works have been largely reduced wherein the applicant can file the first 10 and last 10 pages of source code, or the entire source code if less than 20 pages, with no blocked out or redacted portions.
- Copyright Societies would be required to draw up and make public an Annual Transparency Report for each financial year.
- To encourage accountability and transparency, provisions to deal with the undistributed royalty amounts and use of electronic and traceable payment methods for collection and distribution of royalties have been introduced.

6. Trends in Copyrights:

The Copyright Office in its endeavour to enhance transparency and digital empowerment of users has decided to introduce e-filing facility for “Registration/renewal of a Copyright Society Form (VIII) and Form (IX)” and “Registration/renewal of a Performer’s society (Form XI) and Form (XII).”

During the year 2022-23, a total number of 29466 applications were received and 24896 applications were examined. During the examination, the discrepancies observed were communicated to applicants for rectification. The number of Register of Certificates (R.O.C) generated in 2022-23 was 12082. The statistical data from 2018-19 to 2022-23 is given in the following table:

Year	Total applications received	Total application examined	Register Of Copyright (ROC) generated	Total Disposal
2018-19	18250	22658	14625	25943
2019-20	21905	29670	16029	22516
2020-21	24451	21523	16399	19477
2021-22	30988	29106	20673	20820
2022-23	29466	24896	12082	21171

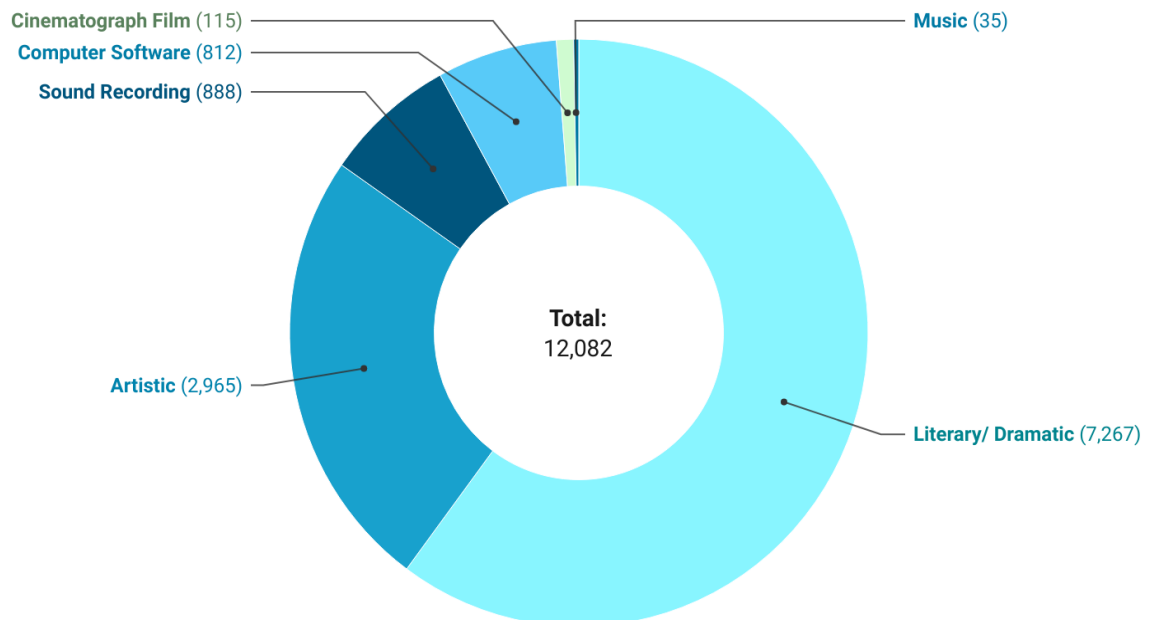
Trends in Copyrights

	Total applications received	Total application examined	Register Of Copyright (ROC) generated	Total Disposal
2018-19	18,250	22,658	14,625	25,943
2019-20	21,905	29,670	16,029	22,516
2020-21	24,451	21,523	16,399	19,477
2021-22	30,988	29,106	20,673	20,820
2022-23	29,466	24,896	12,082	21,171

Category wise Registration of Copyright (ROC) generated during the Year 2022-23

Sl. No.	Category	ROCs
1	Artistic	2965
2	Cinematograph Film	115
3	Computer Software	812
4	Literary/ Dramatic	7267
5	Music	35
6	Sound Recording	888
	Total	12082

Category Wise Registration of Copyright (ROC) Generated During the Year 2022-23



7. Major achievements of Copyright Office:

- The filing of online application has reached a level of 96% of the total applications.
- E-filing facility for the "Registration of changes in particulars of copyright" entered in the register of copyrights (Form XV) has been introduced.
- E-filing facility for "Registration/renewal of a Copyright society (Form VIII) & (Form IX)" and "Registration/renewal of a Performers' society (Form XI) & (Form XII) has been made."
- Non-tax Receipt Portal is being introduced in the e-filing portal of Copyright office.
- A new provision regarding the third party objections against the proposed work filed for copyright is introduced by the Office by providing a window on the Copyright Official Website, wherein such objections may be filed against the proposed applicant. This has been introduced in order the green initiatives to save paper and promote Digital India concept.
- In order to encourage the transparency in respect of provisions dealing with undistributed royalties the Office is trying to incorporate to provide a radio button at the official website, wherein such objections/complaints against the irregularities against the registered societies may be filed by the aggrieved member.
- The Copyright Office has introduced the facility of video conferencing hearing of applications received for registration.

8. Revenue:

The total revenue of **Rs. 2,41,07,210/-** (Rupees two crore forty one lakhs seven thousand two hundred and ten only) was generated from the Copyright Office during the year towards fees in respect of Copyrights applications and other proceedings under the Copyright Act, 1957 and the Rules made there under.

CHAPTER-X

SEMICONDUCTOR INTEGRATED CIRCUITS LAYOUT DESIGN REGISTRY

INTRODUCTION:

This chapter presents the Annual Report about the activities performed by Semiconductor Integrated Circuits Layout Design Registry under section 88 of the Semiconductor Integrated Circuits Layout Design Act, 2000.

The Semiconductor Integrated Circuits Layout Design Act, 2000 (the SICLD Act) provides the protection for semiconductor IC layout designs. The Semiconductor Integrated Circuits are fabricated from a complex series of layers of semiconductors, metals, dielectrics (insulators) and other materials on a substrate. The SICLD Act and Rules refer to three dimensional configurations of these layers as an integrated circuit layout.

The criteria for registration of an integrated circuit layout design are that it should be:-

- Original,
- Distinctive,
- Capable of distinguishing from any other layout design,
- Have not been commercially exploited anywhere in India or in a convention country.

1. Semiconductor Integrated Circuits Layout Design Registry (SICLDR):

The applications on Layout Designs of integrated circuits are filed at the Registry for registration of this design. The jurisdiction of this Registry extends to the whole of India. The Registry, as per the provisions laid down in the SICLD Act and the Semiconductor Integrated Circuits Layout Design Rules, 2001 (the SICLD Rules), examines the layout designs of the Integrated Circuits and issues the Registration Certificate to the original layout designs of the Semiconductor Integrated Circuits.

The administration of the SICLD Act and the SICLD Registry was previously under the Control of Ministry of Electronics & Information Technology (MeitY), by Notification dated March 17, 2016, the administration of the SICLD Act, 2000 and the SICLD Registry were transferred to the Ministry of Commerce & Industry, Department of Industrial Policy & Promotion (DIPP), now named as Department for Promotion of Industries and Internal Trade (DPIIT) and brought

under the control of Office of Controller General of Patents, Designs & Trade Marks. The SICLD Registry is now functioning from Boudhik Samapada Bhawan, Dwarka, New Delhi.

2. Achievements:

During the reporting year 2022-23, eight (08) Semiconductor Integrated Circuit Layout-Design applications were received for registration, and their preliminary scrutiny were completed. Also, during the year 2022-23, ten (10) applications were examined for which letters of objection to acceptance were issued. Further, three (03) applications for registration have been accepted and advertised, and four (04) applications were not accepted/ abandoned.

Until now, two (2) Certificates of Registrations have been issued for the layout design: (i) Design No. 1(I)/2013 titled “8 port Micro-controller (BE.80501)” in the name of M/s Bharat Electronics Ltd. (BEL) dated January 20, 2015; and (ii) Design No. 2(I)/2016 titled “50-60 GHz Sub Harmonic IQ Mixer” in the name of M/s. Indian Space Research Organisation (ISRO) dated May 24, 2016.

Till the reporting year 2022-23, twenty three (23) SICLD applications have been filed for registration.

3. Manpower Structure of SICLD Registry

Following posts have been approved in the SICLD Registry:

Sl. No.	Name of the Post	No. of Post(s)	Pre-Revised Scale of Pay with GP
1.	Registrar	One	PB4+GP Rs. 8700
2.	Technical Officer	One	PB2+GP Rs. 5400
3.	Private Secretary	One	PB2+GP Rs. 4600

CHAPTER-XI

RAJIV GANDHI NATIONAL INSTITUTE OF INTELLECTUAL PROPERTY MANAGEMENT (RGNIIPM) AND PATENT INFORMATION SYSTEM (PIS)

INTRODUCTION

Intellectual Property Rights (IPRs) related activities have been on continuous rise in the country for the past several years. Many complex issues are involved in creation, utilization and meaningful exploitation of IPRs. Realising the need to have a national centre to improve the knowledge in IPRs in the country and upgrading the skills of stakeholders in IPRs, the Government of India has established Rajiv Gandhi National Institute of Intellectual Property Management (RGNIIPM) at Nagpur as a National Centre of excellence for training, management, research and education in the field of IPRs. RGNIIPM caters to the need of training of Examiners of Patents & Designs, Judicial training for Intellectual Property Office (IPO) officials, Examiner of Trademarks & GI and other IPO officials and also imparts IP training/education and organises IPR training and awareness programme for various User-Groups.

OBJECTIVES

RGNIIPM has been established with the objectives to cater to the needs of an Intellectual Property (IP) regime in the country while at the same time safeguarding national interests. At present, the primary objective of RGNIIPM is to impart training to IP officers and various stakeholders and create awareness on IPRs. Overall objectives are as under:

- To identify and fulfil internal training needs of IP offices and organize training and refresher courses, judicial training for officers of Intellectual Property Office,
- To implement the objectives of National IPR Policy objectives by creating IP awareness in universities, educational institutions, etc., and conducting public training programme to create trained IP manpower,
- To impart training to IP users like IP professionals, IP managers, R&D Scientists, Government institutes, individuals, etc.,
- To conduct short term international training programme on IPRs,
- To promote general awareness and understanding of IP systems among users of IP including universities, educational institutions and research organisations,
- To impart basic education to user communities, Government functionaries and stake holders involved in creation, commercialization and management of IPRs,

- To act as a nodal agency in training and education of IPR in the country for all IP stakeholders on its own and in collaboration with prominent organizations in the country.

TRAINING PROGRAMMES

The RGNIIPM conducts number of training programme on Intellectual Property Rights, i.e. Patents, Designs, Trade Marks, Geographical Indications, Copyrights and SICLD keeping in view the requirements of actual and potential users of patents and other IPR systems. The beneficiaries are from businesses, start-ups, law firms, prospective IPR agents, scientific/technical/R&D organizations, industries, small and medium enterprises, academia, Central/State Govt./Public sector undertaking, individual inventors and interested public.

The RGNIIPM conducts comprehensive training programme for:

- Newly recruited IPO officials,
- Refresher programme for IPO officials,
- Judicial Training for IPO officials,
- Short term Public Training programme on IP,
- Workshops/Seminars/Awareness programs for institutions, organisations and firms interested in dealing with IPR,
- International Training programme jointly with the WIPO & other organisation.

ACHIEVEMENTS DURING 2022-23

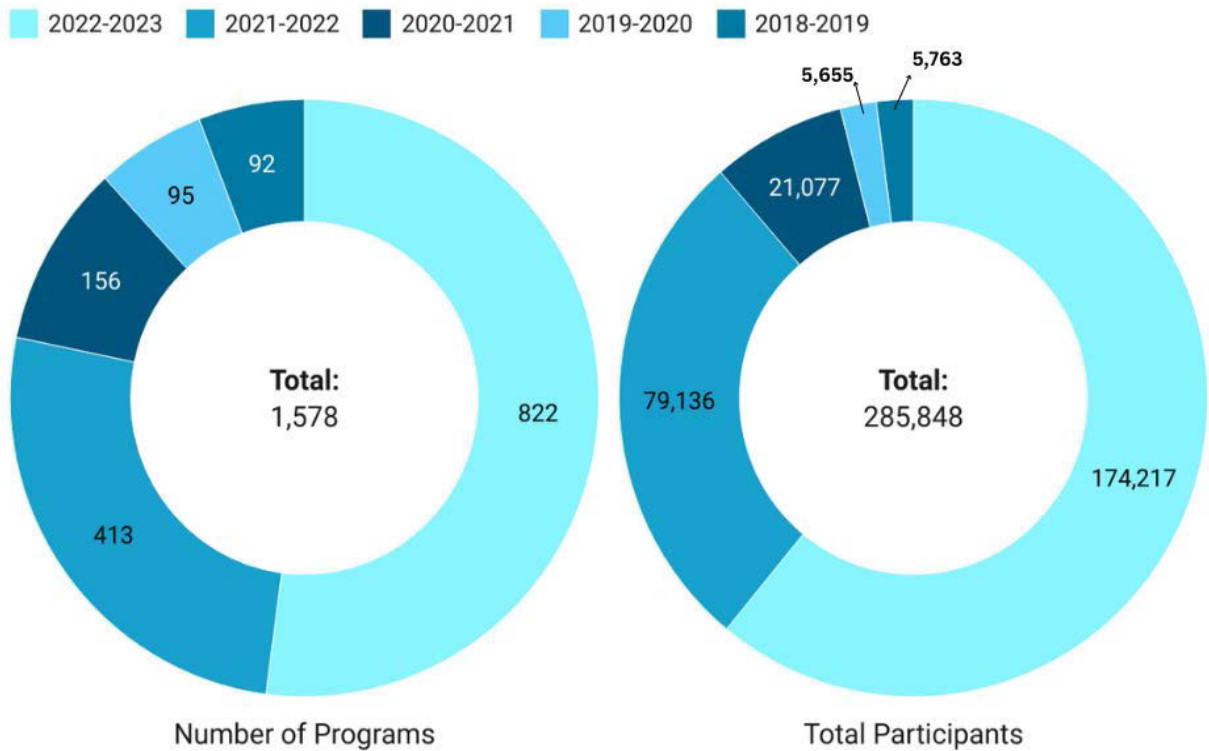
During the year 2022-23, a total of 823 programmes were conducted. Out of these 41 paid online as well as offline Public training programs were conducted each of duration 1/2/3-days or 1-week. RGNIIPM has also conducted 773 online/offline Awareness workshops for the benefit of the stakeholders under NIPAM 1.0 and NIPAM 2.0. along with 01 International training programme. The details of the 08 departmental trainings conducted are as under:

- 5-weeks training programme for newly recruited Examiners of Trade Marks & GI,
- 4-weeks training programme for Hearing Officers of TMR hired on contract basis,
- 2-weeks design training program for the Controller of Patents & Designs,
- 2-weeks online training programme for the Administration/Accounts officials of IPOs,
- 2-weeks training programme for the newly recruited Assistant Registrars of Trade Marks & GI,
- 1-day Gender Sensitisation Programme for all IP Officers,
- 1-week training programme for Senior Research Associates (SRA), Research Associates (RA) and Young Professionals (YPs) and, 2 weeks Judicial Training Programme for Examiners of Patents & Designs, Assistant Controllers of Patents & Designs and Deputy Controllers of Patents & Designs.

Year	Public Training program							Departmental Training			Seminar/ Workshop / Awareness for Public/ institutes	International Programs	Participants	Total
	Duration of training programme							6 Week	1-21 days	On-Job Trg				
	1 day	2 Days	3 days	5 days	6 Days	2 Week								
2018-2019	16	14	3	4	6	2	--	6	--	--	39	2	5763	92
2019-2020	14	14	10	3	6	2	1	1	--	--	41	3	5655	95
2020-2021 (Only Online Trg Progs were conducted in view of Covid- 19 Pandemic)	17	1	1	3	--	-	1	3	1	1	128	1	21077	156
2021-2022 (Many Online Trg Progs were conducted in view of Covid- 19 Pandemic)	12	19	8	9	--	1	1	3	--	--	358	2	79136	413
2022-23	4	19	13	5	--	--	--	8	--	--	772	1	174217	822
Total	63	67	35	24	12	5	3	21	1	1	1338	9	285848	1578

Details of Programmes conducted from 2018-19 to 2022-23

Programmes Conducted from 2018-19 to 2022-23



Programmes by Category



Note:

- In 2020-21 only Online Training Programmes were conducted in view of Covid-19 Pandemic.
- In 2021-22 many Online Training Programmes were conducted in view of Covid-19 Pandemic.

FACULTY MEMBER(S) IMPARTING TRAINING:

The Faculties imparting IP Training are experts from the Indian Patent Office, Trade Marks Registry as well from well-known organizations in the country including leading IP attorneys, IP experts, etc.

DETAILS OF PROGRAMMES HELD DURING 2022-23:**A. DEPARTMENTAL TRAINING PROGRAMMES:**

Date	Details
25 th Apr. to 27 th May, 2022	Five weeks training programme for the newly recruited Examiners of Trade Marks & GI – 51 participants. Faculty(s) – Shri Abhishek Kumar Pandey, Shri Ashish Kumar Pandey, Shri R. A. Tiwari, Ms. Dipmala P. Mathapathi, Shri Prashanth Bhairappanwar, Shri Philip Abraham, Shri Dipak Parmar, Shri Jagdish Swaroop, Shri Amit Kumar, Shri B. C. Rathore, Shri G. R. Raghavender, Shri Ajay Sahni
2 nd to 27 th May, 2022	Four weeks training program for Hearing Officers on Contract Basis of Trade Marks Registry - 29 participants. Faculty(s)- Shri Anil Kumar Sharma, Shri Yogesh Rahangadale, Shri Anil Dhawas, Shri Avinash Prabhune, Shri Abhishek Kumar Pandey, Shri Ashish Kumar Pandey, Shri R. A. Tiwari, Ms. Dipmala P. Mathapathi, Shri Prashanth Bhairappanwar, Shri Philip Abraham, Shri Dipak Parmar, Shri Jagdish Swaroop, Shri Amit Kumar, Shri B. C. Rathore, Shri G. R. Raghavender, Shri Ajay Sahni
13 th to 24 th June, 2022	Designs training for the Controllers of Patents & Designs at Patent Office, Chennai – 10 participants. Faculty(s) – Shri M. Thakur, Dr. A. Chatterjee, Dr. J. K. Pradhan, Shri B. Ghosh
11 th to 22 nd July, 2022	2-weeks training programme for the Administration/Finance for IPO Staff – 62 participants. Faculty(s) - Shri Manish Shukla, Shri Arle Hari Kumar, Ms. Sameena Khan, Shri B. Shivkumar, Shri Anil Kumar Sharma, Shri L. V. Shinde, Dr. Bhaskar Urade, Dr. Mrs. Suneeta Betgeri, Shri Tushar Ingale, Shri Rohit Kumar, Shri Avinash Prabhune, Shri Jagannathan, Shri Abhijit Kelakar, Dr. Praveer Waradakar, Dr. Manojkumar
26 th Sept. to 7 th Oct., 2022	2-weeks training programme for the newly recruited Assistant Registrar of Trade Marks & GI - 17 participants. Faculty(s) - Dr. Pawan Kumar Pandey, Shri Anil Kumar Sharma, Shri S. K. Pandey, Shri R. A. Tiwari, Dr. B. C. Rathore, Ms. Reema Iyengar, Shri Mohd. Habbibulla, Dr. Shaiwal Satyarthi, Dr. Prithipal Kaur Sindhu, Shri Yogesh Pai, Ms. Clitti Shaju, Smt. Kayalvizi B, Shri N. Babu
8 th Dec., 2022	1-day Gender Sensitization online training programme for IPOs – 333 participants. Faculty(s) – Shri Anil Kumar Sharma, Ms. Sameena Khan
12 th to 16 th Dec., 2022	1-week training programme for Senior Research Associate(s) (SRA), Research Associate (RA) and Young Professionals (YPS) – 15 participants. Faculty(s)- Dr. Dinesh Patil, Shri Vijay Doye, Shri P. K. Jain, Dr. J. K. Pradhan, Ms. Clitty Shaju, Ms. Deepmala P. Mathapathi, Shri Prashanth Bhairappanwar, Shri A. P. Srivastava, Dr. Prithipal Kaur Sidhu, Shri N. K. Mohanty, Shri Kamal Singh Goondli
15 th to 28 th Dec., 2022	2-weeks Judicial training programme on Intellectual Property-Patents for the Deputy Controllers of Patents & Designs, Assistant Controllers of Patents & Designs and Examiners of Patents & Designs of IPOs – 848 participants. Faculty(s)- Dr. W. M. Dhumane, Shri S. Chandrasekaran, Dr. Tania Sebastian, Shri Anil Kumar Sharma, Dr. K. S. Kardam, Dr. S. K. Mitra, Shri Manish Shukla, Shri D. P. S. Parmar, Shri Shivam Kaushik, Shri Aman Sinha, Shri Satyendra Kumar Pandey, Shri N. K. Mohanty, Dr. V. K. Unni, Shri Amogh Rai, Dr. (Prof.) Unnat P. Pandit

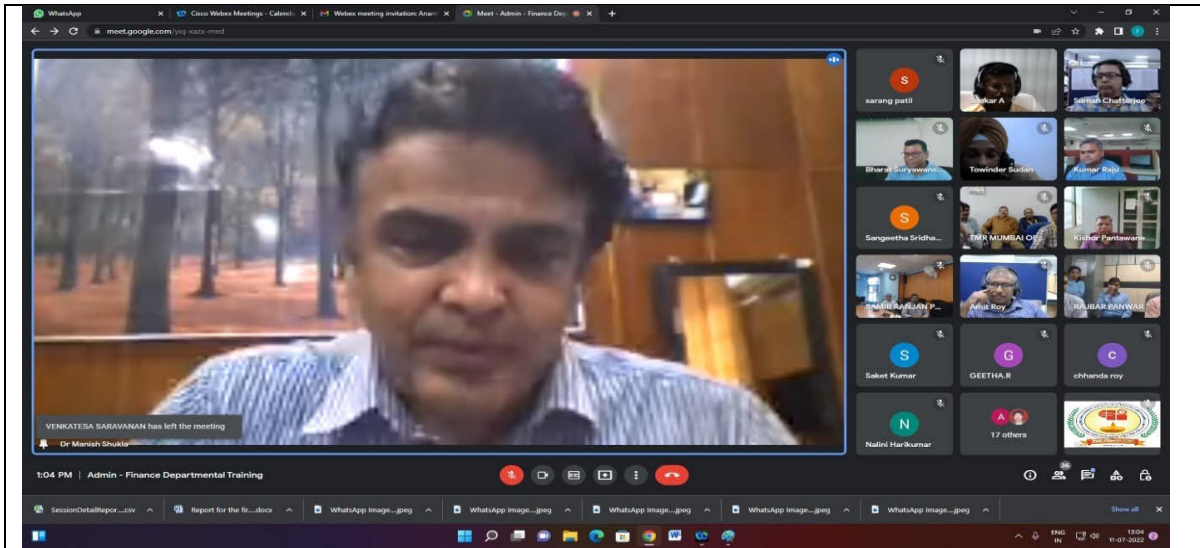
Newly Recruited TradeMarks Examiners



Hearing Officers on Contract Basis of Trade Marks



Administration/Finance for IPO Staff



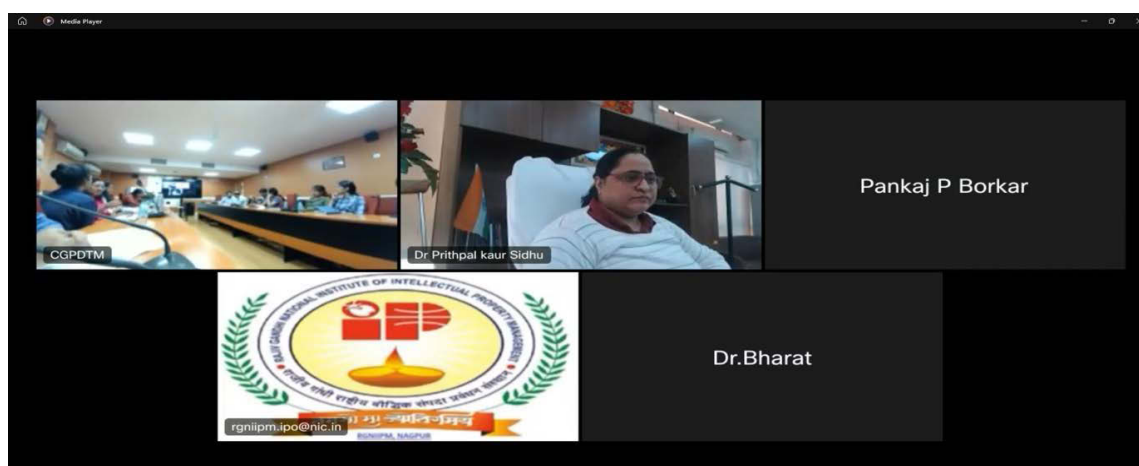
Newly recruited Assistant Registrar of TM & GI



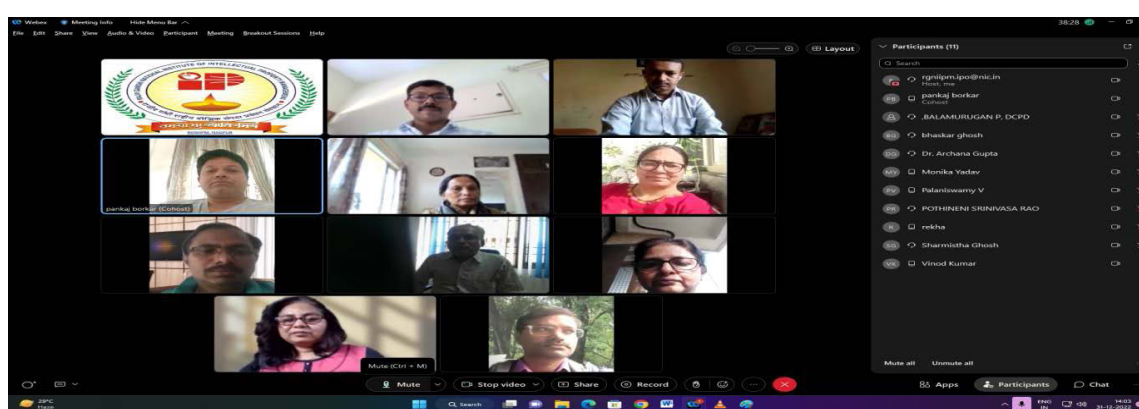
Gender Sensitization online training programme for IPOs



1-Week training programme for SRA, RA and YPS

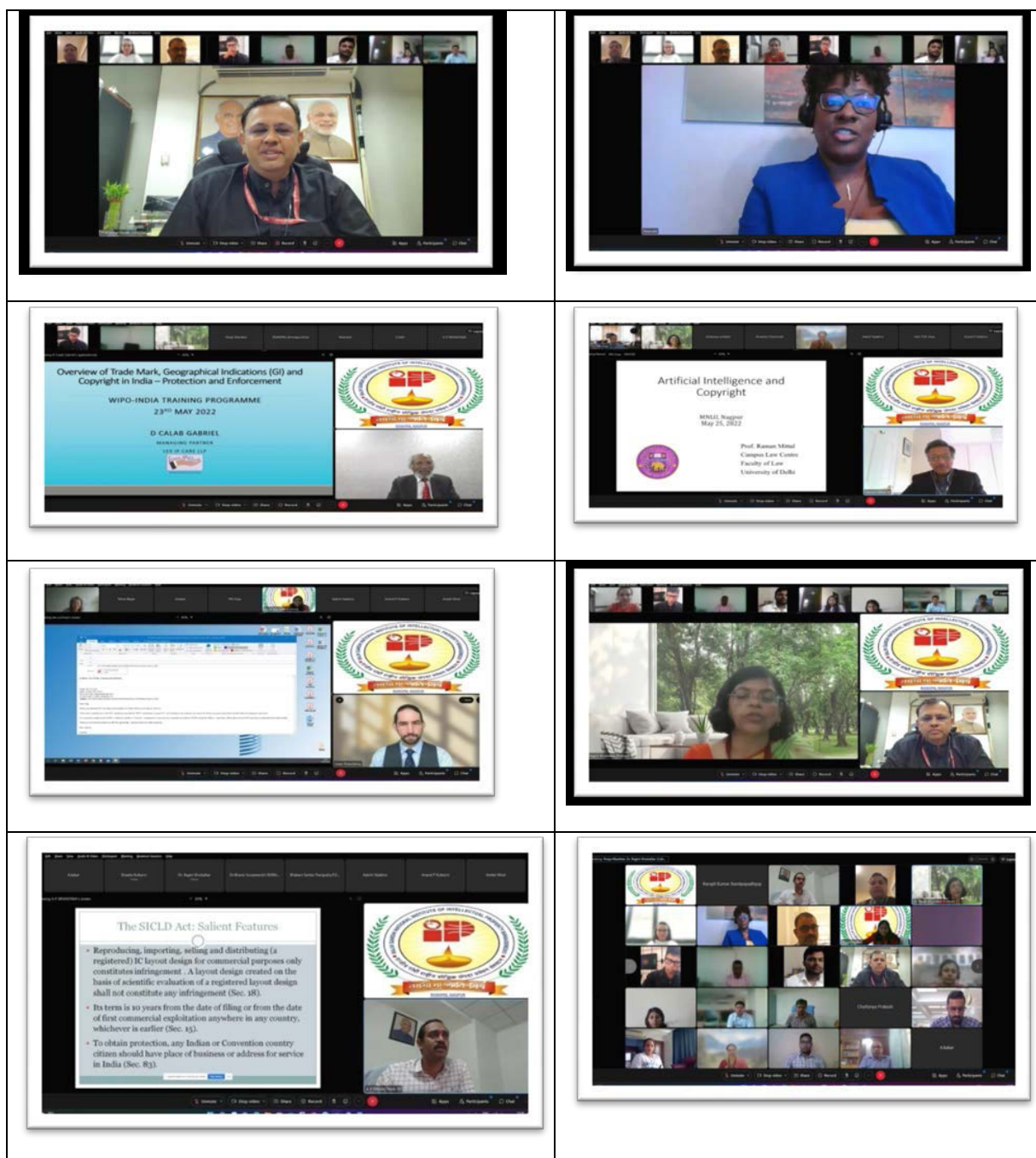


2-weeks Judicial Training Programme on IPRs



B. WIPO-INDIA TRAINING PROGRAMME:

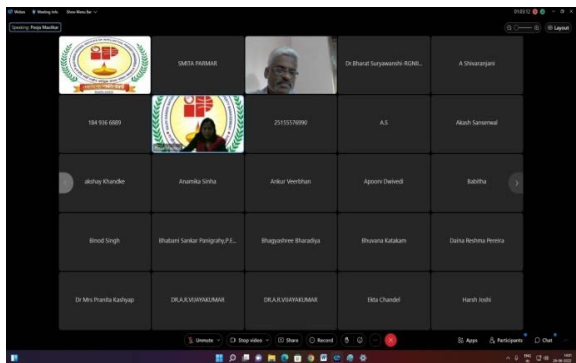
The RGNIIPM in collaboration with WIPO Academy and MNLU, Nagpur has organised online WIPO-India Summer School for two weeks at RGNIIPM, Nagpur during 23rd May to 4th June, 2022, wherein total of 72 participants attended the said WIPO-India Online Summer School. The faculty(s) members were – Shri D. Calab Gabriel, Shri Anant P. Srivastava, Shri N. K. Mohanty, Dr. P. P. Singh, Dr. Anindya Sircar, Ms. Sun Hwa Lee, Shri Isaac Rutenberg, Shri Hemant Khosla, Dr. Dayanand Murthy, Dr. Raman Mittal, Shri R. A. Tiwari, Ms. Dipmala P. Mathapathi, Shri D. L. Barik, Shri Prashanth K. Bhairappaavar, Dr. Ragini Khubalkar, Dr. S. P. Rathor, Ms. Rajeshwari H., Shri Ajay Panwar, Adv. Anupam Trivedi, Dr. K. V. Prabhu, Ms. Nagarathna, Dr. V. K. Unni, Dr. V. C. Vivekanandan, Shri S. Chandrasekaran, Adv. Hari Subramaniam, Ms. Tomoko Miyamoto, Dr. T. Ramakrishna, Dr. W. M. Dhumane, Dr. Nandini C. P., Shri Tshimanga Kongolo, Shri Adheesh Nargolkar, Ms. Bindu Sharma, Adv. Ankit Sahni, Shri Philip Abraham, Dr. Unanza Gulzar, Adv. Shailendra Bhandare, Dr. Mohan Dewan.



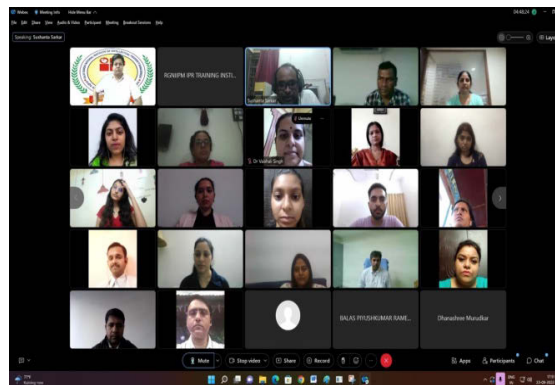
C. PUBLIC TRAINING PROGRAMS:

RGNIIPM has conducted paid online trainings each of 1 day, 2 days, 3 days, 5 days and 2 weeks through webinars for the public covering various aspects of Intellectual Property with the theme “introduction to IPRs, patentability criteria, patent proceedings, patent search information, introduction to patent specification, provisional and complete specification, primary information on IP licencing, assignments, litigation, enforcement, forms & fees, e-filing, PCT procedure, Designs, Trade Marks, GI, SICLDR and Copyright process”, etc.

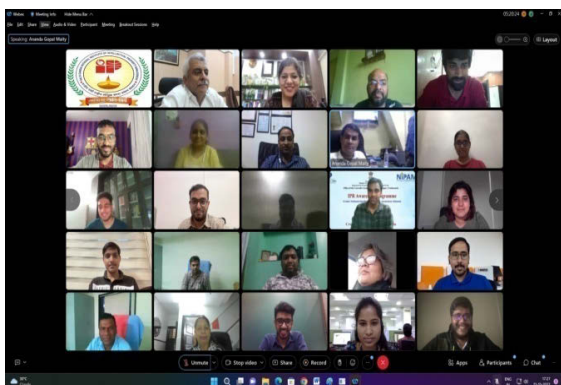
28-30 June, 2022 Public Training Program



19-23 Sept., 2022 Public Training Program



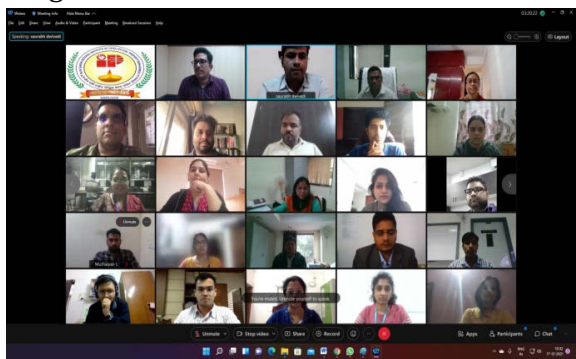
19-21 Oct., 2022 Public Training Program



21-25 Nov., 2022 Public Training Program



13-17 Dec., 2022 (1 week) Public Training Program



22-26 Aug., 2022 Public Training Program



ij One day Training Programme:

Topics covered in 1-day programme include introduction to IPRs, patentability criteria, patent proceedings, patent search information and brief introduction on drafting of patent specification and primary information on IP licencing, assignments, litigation, enforcement, etc.

ii] Two/Three days Training Programme:

During 2/3-days programme, the topics covered are about importance of IPR, patentability criteria, types of patent applications, patent application filling procedure, provisional and complete specification, contents of patent specification, forms & fees, e-filing, PCT procedure. In three days training, special emphasis on patent specification exercise, claims drafting and their interpretation, exercises on filing of patent application and other documents have also been included.

iii] Five days Training Programme:

This programme is being conducted with detail focus on all aspects of patenting system. It is also conducted as a split programme for 1/2/3/5-days as desired, so that if anyone wishes to attend the training programme as per their topic of interest, he/she can choose the duration. All major aspects of patent system, i.e. introduction to IPR, IP management, patentability criteria, patent application filling procedure in India and abroad including PCT, publication, contents of patent specification and claims, drafting of patent specification, opposition, infringement, licensing, patent search, etc. are covered.

iv] 2-weeks Advance Training Programme:

This is a specially designed training programme for professionals who wish to pursue their carrier in the field of IP. This is designed to clear their concepts pertaining to all aspects of IPRs with assistance of expert faculty(ies). This programme covers all the IPRs such as Patent, Design, Trade Mark, GI and Copyright including filing in India and abroad, processing of PCT international Applications, patent specification and claims, opposition, infringement, licensing, commercialising IPRs, IP Management, IP search exercises, etc.

Details of Public Training Programs conducted in 2022-23:

Sl. No.	Date	Participants	Organisation
1	6-10 June, 2022	50	One week online training program for Yashwantrao Chavan Institute of Science, Satara
2	24 June, 2022	21	Online Master Training Programme
3	28-29 June, 2022	6	2- Days online training program on 'Patent filing process in India, International Patent Application PCT filing process & Conventional Patent Application'
4	28-30 June, 2022	99	3-Days online training program on 'Patent filing process in India/International Patent Application PCT filing process & Conventional Patent Application, Patent filing process in other countries like USPTO, EPO, JPO.'
5	29-30 June, 2022	17	2-Days online training program on 'International Patent Application PCT filing process & Conventional Patent Application, Patent filing process in other countries like USPTO, EPO, JPO'.
6	18-22 July, 2022	42	One week online training program on 'Patent filing process in India; International Patent Application PCT filing process & Conventional Patent Application; Patent filing in other

			countries like USPTO, EPO, JPO; Trademarks filing & Madrid (International) filing; GI & SICLD filing in India’.
7	18-20 July, 2022	16	3-days online training program on ‘Patent filing process in India; International Patent Application PCT filing process & Conventional Patent Application; Patent filing in other countries like USPTO, EPO, JPO’.
8	19-20 July, 2022	4	2-days online training program on ‘International Patent Application PCT filing process & Conventional Patent Application; Patent filing in other countries like USPTO, EPO, JPO’
9	18-19 July, 2022	22	2-days online training program on ‘Patent filing process in India; International Patent Application PCT filing process & Conventional Patent Application’
10	20-21 July, 2022	5	2-days online training program on ‘Patent filing in other countries like USPTO, EPO, JPO; Trademarks filing & Madrid (International) filing’
11	21-22 July, 2022	28	2-days online training program on ‘Trademarks filing & Madrid (International) filing; GI & SICLD filing in India’
12	19-21 July, 2022	2	3-days online training program on ‘International Patent Application PCT filing process & Conventional Patent Application; Patent filing in other countries like USPTO, EPO, JPO; Trademarks filing & Madrid (International) filing’
13	20-22 July, 2022	2	3-days online training program on ‘Patent filing in other countries like USPTO, EPO, JPO; Trademarks filing & Madrid (International) filing; GI & SICLD filing in India’
14	22 Aug., 2022	5	One day training program on ‘Patent filing procedure in India, Patentability, Forms, fees, Examination, Exercise on forms filling’
15	22-23 Aug., 2022	4	2- day training program on ‘Patent filing procedure in India, Patentability, Forms, fees, Examination, Exercise on forms filling; Patent Specification, Case Study’
16	22-24 Aug., 2022	6	3-day training program on ‘Patent filing procedure in India, Patentability, Forms, fees, Examination, Exercise on forms filling; Patent Specification, Case Study; Patent Search, IPC, Hands-on Exercise on Prior Art Search’
17	22-26 Aug., 2022	33	One week Professional skill Development Programme on IPR
18	23 Aug., 2022	1	One day training program on ‘Patent Specification, Case Study’
19	23-25 Aug., 2022	1	3-day training program on ‘Patent Specification, Case Study; Patent Search, IPC, Hands-on Exercise on Prior Art Search; Hands-on Exercise of Patent Specification, Claims writing’
20	24-25 Aug., 2022	1	2-day training program on ‘Patent Search, IPC, Hands-on Exercise on Prior Art Search; Hands-on Exercise of Patent Specification, Claims writing’
21	24-26 Aug., 2022	2	3-day training program on ‘Patent Search, IPC, Hands-on Exercise on Prior Art Search; Hands-on Exercise of Patent Specification, Claims writing; Other proceedings of Patents like Term, Renewal, working of Patent, Opposition etc., Patent Commercialization’
22	22 & 26 Aug., 2022	1	2-days training program on ‘Patent filing procedure in India, Patentability, Forms, fees, Examination, Exercise on forms filling; Other proceedings of Patents like Term, Renewal, working of Patent, Opposition etc., Patent Commercialization’

23	19-23 Sept., 2022	69	One week online training program on 'Patent Filing requirements in India, Patent Specification, Case studies; Patent Prior Art Search, Case Studies; Patent Claim, case studies; Design Filing requirements in India & Search'
24	19-21 Sept., 2022	6	3-day online training program on 'Patent Filing Requirements in India, Patent Specification, Case studies; Patent Prior Art Search, Case Studies'
25	21-23 Sept., 2022	4	3-day online training program on 'Patent Prior Art Search, Case Studies; Patent Claim, Case studies; Design Filing requirements in India & Search'
26	19-20 Sept., 2022	6	2-day online training program on 'Patent Filing Requirements in India, Patent Specification, Case studies'
27	20-21 Sept., 2022	1	2-day online training program on 'Patent Specification, Case studies; Patent Prior Art Search, Case Studies'
28	22-23 Sept., 2022	11	2-day online training program on 'Patent Claim, case studies; Design Filing requirements in India & Search'
29	21-22 Sept., 2022	1	2-day online training program on 'Patent Prior Art Search, Case Studies; Patent Claim, case studies'
30	20-22 Sept., 2022	2	3-day online training program on 'Patent Specification, Case studies; Patent Prior Art Search, Case Studies; Patent Claim, case studies'
31	13-14 Oct., 2022	52	2-days online training program for CRM University, Bangaluru
32	19-21 Oct., 2022	114	3-days online training program on 'TM filing requirements in India, TM opposition, rectification, case study, Madrid TM filing requirements, Examination'
33	19-20 Oct., 2022	22	2 days online training program on 'TM filing requirements in India, TM opposition, rectification, case study'
34	20-21 Oct., 2022	6	2 days online training program on 'TM opposition, rectification, case study, Madrid TM filing requirements, Examination'
35	16 Nov., 2022	23	1 day training program on 'IPR: Patents, Designs and Filing Process' jointly organised by RGNIPM & ICAR-Central Citrus Research Institute, Nagpur
36	21-25 Nov., 2022	42	One week training program on 'Patent filing requirements in India, Patentability, Forms, fees, Examination of Patent Application, Exercise on important forms filling / Patent Specification, Case study / Patent Search, IPC, how to search, Hands-on Exercise on prior art search / Hands-on Exercise of Patent Specification / Claims writing / Patent commercialization, IP Policy etc. / Copyright filing requirements in India, Design filing requirements in India, Other proceedings of Patents like Term, renewal, working of patent, opposition etc.'
37	24-25 Nov., 2022	1	2-days training program on 'Hands-On Exercise Of Patent Specification, Claims Writing; Other Proceedings Of Patents Like Term, Renewal, Working Of Patent, Opposition etc., Patent Commercialization, Licencing'
38	21-22 Nov., 22	4	2-days training program on 'Patent Filing Requirements in India, Patentability, Forms, Fees, Examination of Patent Application, Exercise on important Forms Filling; Patent Specification, Case Study'
39	21-23 Nov., 2022	3	3-days training program on 'Patent Filing Requirement in India, Patentability, Forms, Fees, Examination of Patent Application, Exercise on important Forms Filling; Patent Specification, Case Study; Patent Search, IPC, How To

			Search, Hands-On Exercise on Prior Art Search'
40	22-24 Nov., 2022	2	3- days training program on 'Patent Specification, Case Study; Patent Search, IPC, How to Search, Hands-on Exercise on Prior Art Search; Hands-on Exercise of Patent Specification, Claims Writing'
41	23-24 Nov., 2022	1	2-days training program on 'Patent Search, IPC, How to Search, Hands-on Exercise on Prior Art Search; Hands-on Exercise of Patent Specification, Claims Writing'

D. NATIONAL INTELLECTUAL PROPERTY AWARENESS MISSION (NIPAM) & WORKSHOP(S) ON IPR BY RGNIPM:

During the year 2022-23, RGNIPM, Nagpur has organised **772** number of IPR workshops wherein **172042** participants were given training to understand the importance of Patents, Designs, Trade Marks and other aspects of IPRs. Under the NIPAM program online webinars exclusively for educational institutions were conducted wherein students & faculties participated. The said programs/workshops were conducted throughout the year, wherein large number of participants from various organisations, institutions and other educational departments were benefited, the details of which are as follows:

Date	Participants	Organisation
1 April, 2022	505	Vivekanandha College of Technology for Women, Tiruchengode, Tamil Nadu
1 April, 2022	156	Department of Botany, Telangana University, Dichpally, Nizamabad
2 April, 2022	34	Oriental Institute of Science and Technology, Bhopal
4 April, 2022	318	Nandurbar Taluka Vidhayak Samiti's College of Law Institute of Legal Education & Research Nandurbar, Maharashtra
5 April, 2021	150	Dr. Vishwanath Karad MIT World Peace University, Pune
6 April, 2022	218	Bharati Vidyapeeth's Institute of Management Studies and Research, Mumbai
6 April, 2022	87	B. K. Shroff College of Arts & M. H. Shroff College of Commerce, Mumbai
6 April, 2022	165	Yeshwantrao Chavan College of Engineering (YCCE), Nagpur
6 April, 2022	243	MES Garware College of commerce, Pune
7 April, 2022	467	Shivprasad Sadanand Jaiswal College (Arts, Commerce and Science) Arjuni Morgaon, Gondia
7 April, 2022	192	KG College of Arts and Science, Coimbatore
7 April, 2022	25	ICFAI Law School, Hyderabad
8 April, 2022	181	Dept. of Medical Biochemistry University of Madras Taramani, Chennai
8 April, 2022	23	National Institute of Pharmaceutical Education and Research (NIPER), Mohali
8 April, 2022	86	Smt. Kishoritai Bhoyar College of Pharmacy, Kamptee, Nagpur
9 April, 2022	74	Department of Molecular Biology & Genetic Engineering, RTMNU, Nagpur

11 April, 2022	122	Symbiosis International University, Pune
11 April, 2022	261	Manoharbai Patel Institute of Pharmacy, Gondia
11 April, 2022	199	Department of Economics, Shri Renukadevi Arts, Commerce and Science Mahavidyalaya, Mahur, Nanded
12 April, 2022	59	Department of Biotechnology, Gulberga University, Gulbarga
12 April, 2022	169	Women's College of Arts, Commerce & Home Science, Jalgaon
13 April, 2022	316	Gokhale Education Society's N.B. Thakur Law College, Nashik
13 April, 2022	463	Karpagam Academy of Higher Education, Coimbatore, Tamil Nadu
13 April, 2022	82	Dr. D. Y. Patil Vidyapeeth, Pune
13 April, 2022	177	Dadasaheb Balpande College of Pharmacy, Nagpur
18 April, 2022	306	R. S. R. Rungta College of Engineering & Technology, Bhilai
18 April, 2022	365	Govt. Lochan Prasad Pandey College, Sarangarh, Raipur, Chhattisgarh
19 April, 2022	140	St. Joseph College of Arts & Commerce, Satpala, Mumbai
19 April, 2022	277	Nirmala College for Women, Coimbatore
19 April, 2022	75	Shri Krishna University, Chhatarpur, Madhya Pradesh
19 April, 2022	295	Nirmala College for Women, Coimbatore
20 April, 2022	908	Sant Gadge Baba Amravati University, Amravati
21 April, 2022	163	REVA University, Bangaluru
21 April, 2022	151	School of Mass Communication, Film & Television Studies, Meerut
21 April, 2022	269	College of Agriculture, Fatehpur Shekhawati, Sikar, Rajasthan
22 April, 2022	159	G. D. Goenka University, Gurgaon
22 April, 2022	244	Model Institute of Engineering & Technology, Kot Bhalwal, Jammu
22 April, 2022	120	G. Venkataswamy Naidu College, Kovilpatti, Tamil Nadu
22 April, 2022	172	V.S.P.M's College of Physiotherapy, Nagpur
26 April, 2022	68	J. D. College of Engineering & Management, Nagpur
26 April, 2022	145	Smt. Kishoritai Bhoyar College of Pharmacy Kamptee, Nagpur
26 April, 2022	60	Department of Molecular Biology & Genetic Engineering, RTMNU, Nagpur
26 April, 2022	215	L. D. College of Engineering, Ahmedabad
26 April, 2022	328	Saurashtra University Start-up & Entrepreneurship Council, Gujarat
27 April, 2022	109	Shri Dadaji Institute of Technology & Science Indore Road, Khandwa, Madhya Pradesh
27 April, 2022	466	Jansons Institute of Technology, Coimbatore
27 April, 2022	258	Manipal Academy of Higher Education (MAHE), Manipal, Karnataka
28 April, 2022	253	Udai Pratap College, Varanasi
28 April, 2022	97	Lakhimpur Commerce College, Assam
28 April, 2022	69	Dr. Ambedkar College, Deeksha Bhoomi, Nagpur
28 April, 2022	224	MATS University, Aarang, Raipur, Chhattisgarh
29 April, 2022	119	All India Institute of Medical Sciences (AIIMS), Deoghar, Jharkhand
29 April, 2022	37	Nilis Technology Pvt. Ltd., Bangaluru
29 April, 2022	203	G. H. Rasoni School of Business Management, Nagpur

29 April, 2022	150	Hislop College, Nagpur
29 April, 2022	349	School of Studies in Engineering and Technology, Guru Ghasidas Vishwavidyalaya, Bilaspur
30 April, 2022	119	Government College of Engineering, Nagpur
2 May, 2022	161	Kamdhenu University, Gandhinagar, Gujarat
2 May, 2022	87	Bhivarabai Sawant Institute of Technology & Research, Pune
2 May, 2022	519	Shri Binzani City College, Nagpur
2 May, 2022	361	Vivekanandha College of Engineering, Tiruchengode, Tamil Nadu
4 May, 2022	81	Government College of Engineering and Research, Awasari, Pune
4 May, 2022	205	IEEE Student Branch, Srinivas University, Mangaluru, College of Computer Science & Information Science (CCIS)
5 May, 2022	444	Guru Gobind Singh College of Pharmacy, Haryana
5 May, 2022	97	Tai Golwalkar Science College, Ramtek, Nagpur
6 May, 2022	116	Abasaheb Garware College, Pune
6 May, 2022	58	Career College, Bhopal
6 May, 2022	398	Sree Balaji Medical College and Hospital, BIHER, Chromepet, Chennai
6 May, 2022	142	Natwarlala Maniklala Dalal College of Arts Commerce Law and Management, NMD College Gondia
6 May, 2022	30	Vasantrao Naik State Agriculture Extension Management Training Institute, Nagpur
10 May, 2022	167	IIMT University, Meerut, UP
11 May, 2022	93	Raghunath Girls' Post Graduate College, Meerut
12 May, 2022	116	Kalinga Institute of Social Sciences(KISS), Bhubaneswar, Odisha
12 May, 2022	259	Guru Nanak Institute of Technology, Nagpur
13 May, 2022	98	Raipur Institute of Technology, Bhilai
13 May, 2022	69	Shahid Janya Timya Zilha Parishad High School & Junior College, Goregaon, Gondia
13 May, 2022	30	Executive Development Programme for Defence Industry, NADP, Nagpur
13 May, 2022	185	Lyallpur Khalsa College, Jalandhar, Punjab
17 May, 2022	345	Ballarpur Institute of Technology, Chandrapur
17 May, 2022	104	Digboi Mahila Mahavidyalaya, Assam
18 May, 2022	113	Saurashtra University, Rajkot
18 May, 2022	109	Accman Business School, Noida
18 May, 2022	222	Prathyusha Engineering College, Thiruvallur, Tamil Nadu
19 May, 2022	322	Matoshree Vimalabai Deshmukh Mahavidyalaya, Amravati
19 May, 2022	128	Nevjabai Hitkarni College, Bramhapuri, Maharashtra
20 May, 2022	139	Marudhar Kesari Jain College for Women, Vaniyambadi, Tamil Nadu
23 May, 2022	153	S.D.M. College of Engineering & Technology (SDMCET), Dharwad, Karnataka
23 May, 2022	106	Indira Gandhi Sr. College, CIDCO, Nanded
24 May, 2022	156	Vasantrao Naik Government Institute of Arts and Social Sciences (Morris College), Nagpur
24 May, 2022	296	Bapatla College of Pharmacy, Bapatla, Guntur, Andhra Pradesh
24 May, 2022	102	Periyar College of Pharmaceutical Sciences, Tiruchirappalli, Tamil Nadu

25 May, 2022	151	International Institute of business Studies (IIBS), Bangaluru
25 May, 2022	268	Kalasalngam Academy of Research and Education, Tamil Nadu
26 May, 2022	303	S. N. Mor College of Arts & Commerce & Smt. G. D. Saraf Science College, Tumsar, Maharashtra
26 May, 2022	237	University College of Engineering, Villupuram, Chennai
27 May, 2022	244	Nandini Nagar Mahavidyalaya College of Pharmacy, Gondia
27 May, 2022	255	G.H.H. Khalsa College of Education, Ludhiana, Punjab
30 May, 2022	106	AAFT University of Media and Arts, Raipur, Chhattisgarh
30 May, 2022	114	G. H. Rasoni College of Engineering for PG & IC Research, Nagpur
31 May, 2022	439	Mayurbhanj School of Engineering (MSE), Laxmiposi, Bhubaneswar
31 May, 2022	103	Santaji Mahavidyalaya, Nagpur
31 May, 2022	90	Badruka College of Commerce & Arts, Kacheguda, Hyderabad
3 June, 2022	141	HIMT College of Pharmacy, Greater Noida
6 June, 2022	143	Avinash College of Commerce, Kukatpally, Hyderabad
6 June, 2022	61	Gokaraju Rangaraju Institute of Engineering & Technology (GRIET), Hyderabad
6 June, 2022	62	Ateos Foundation of Science Education and Research, Pune
7 June, 2022	308	Navsahyadri Education Society's Group of Institutions (NESGI), Pune
8 June, 2022	221	KSRM College of Engineering, Kadapa, Andhra Pradesh
8 June, 2022	251	Dev Samaj College for Women, Chandigarh
8 June, 2022	246	S. D. College, Hoshiarpur, Punjab
9 June, 2022	110	Kamban College of Arts and Science for Women, Tiruvannmalai, Tamil Nadu
9 June, 2022	87	Sadhu Vaswani Institute of Management Studies for Girls, Pune
9 June, 2022	183	GHG Khalsa College, Gurusar Sadhar, Ludhiana
10 June, 2022	224	Vivekananda Institute of Technology, Jaipur
10 June, 2022	86	Goa College of Engineering, Goa
10 June, 2022	68	Digambarrao Bindu College, Bhokar, Nanded
13 June, 2022	99	Army College of Dental Sciences, Secunderabad
13 June, 2022	90	Surana College, Bangaluru
13 June, 2022	176	SNS College of Engineering, Coimbatore
14 June, 2022	141	The ICFAI University, Tripura
15 June, 2022	509	Tatyasaheb Kore Institute of Engineering and Technology, Waranangar, Kolhapur
15 June, 2022	102	Sri Sarada College for Women, Salem, Tamil Nadu
15 June, 2022	184	Meenakshi College for Women, Chennai
15 June, 2022	290	The ICFAI University, Tripura
15 June, 2022	35	UGC-Human Resource Development Centre, Doctor Harisingh Gour Vishwavidyalaya, Sagar
16 June, 2022	21	Executive Development programme for Defence Industries, NADP, Nagpur
16 June, 2022	75	Government Ayurved College, Nagpur
16 June, 2022	243	Hindu College of Pharmacy, Guntur, Andhra Pradesh
16 June, 2022	31	Sri Venkateshwaraa College of Engineering & Technology, Ariyur, Puducherry

16 June, 2022	234	Dr. N.G.P. Institute of Technology, Coimbatore, Tamil Nadu
16 June, 2022	154	Terna Public Charitable Trust's (TERNNA) College of Engineering, Osmanabad, Aurangabad
17 June, 2022	283	School of Law, Manav Rachna University, Faridabad
17 June, 2022	493	G. Narayanamma Institute of Technology and Science, Hyderabad
17 June, 2022	256	Shri Sanatan Dharam Girls College, Bathinda
20 June, 2022	21	2nd Executive Development Programme for Defence Industries, NADP, Nagpur
20 June, 2022	145	S. B. Jain Institute of Technology, Management & Research, Nagpur
20 June, 2022	340	St. Francis College, Bangaluru
20 June, 2022	517	Theivanai Ammal College for Women, Villupuram, Tamil Nadu
21 June, 2022	132	Sathyabama Institute of Science and Technology, Chennai
21 June, 2022	80	Guru Gobind Singh College for Women, Chandigarh
21 June, 2022	425	SNS College of Pharmacy and Health Science, Coimbatore
22 June, 2022	367	Goel Institute of Technology and Management, Lucknow
22 June, 2022	565	Shree Naranjibhai Lalbhai Patel College of Pharmacy, Umrah, Gujarat
22 June, 2022	254	Columbia Institute of Engineering and Technology, Raipur, Chhattisgarh
22 June, 2022	325	Avinashilingm Institute for HS and Higher Education for Women, Coimbatore, Tamil Nadu
23 June, 2022	293	Fabtech Technical Campus College of Engineering & Research, Sangola, Maharashtra
23 June, 2022	24	Maharashtra National Law University (MNLU), Mumbai
23 June, 2022	658	C.K. Pithawalla Institute of Pharmaceutical Science & Research, Surat
23 June, 2022	123	Institute of Chemical Technology, Jalna
23 June, 2022	163	NKP Salve Institute of Medical Science and Research Centre, Nagpur
24 June, 2022	180	Birla Institute of Technology & Science, Pilani
24 June, 2022	288	Universal College of Engineering & Technology, Guntur, Andhra Pradesh
24 June, 2022	102	Cauvery College for Women, Trichy
24 June, 2022	185	Guru Nanak Institute of Technology, Nagpur
27 June, 2022	136	NMDC DAV Polytechnic, Dantewada, Chhattisgarh
27 June, 2022	197	Kaizen Eduplus Society's (KES) IEMS B-School, Hubballi, Karnataka
27 June, 2022	202	Institute of Pharmaceutical Education & Research, Borgaon (Meghe), Wardha
28 June, 2022	26	UGC-Human Resource Development Centre, Devi Ahilya Viswavidyalana, Indore & NLU, Nagpur
28 June, 2022	141	College of Pharmacy, Nashik
28 June, 2022	92	AISSMS College of Engineering, Pune
28 June, 2022	56	B. M. College of Technology, Indore
28 June, 2022	57	Vidya Vikas Arts Commerce and Science College, Samudrapur, Maharashtra
28 June, 2022	128	S.B. Patil Institute of Management, Nigdi, Pune

28 June, 2022	94	Jain College of Engineering Belagavi, Karnataka
28 June, 2022	1028	Sri Indu College of Engineering and Technology, Sheriguda, Telangana
29 June, 2022	132	Akkineni Nageswara Rao College, Gudivada, Andhra Pradesh
29 June, 2022	560	Rajiv Gandhi University of Health sciences, Bengaluru, Karnataka
30 June, 2022	233	G.H. Rasoni Technology Business Incubator Foundation, Nagpur
30 June, 2022	114	Parul Institute of Engineering and Technology, Vadodara, Gujarat
30 June, 2022	53	Karnataka State Akkamahadevi Women's University, Vijayapur, Karnataka
30 June, 2022	115	Anant National University, Ahmedabad
1 July, 2022	262	J.K. Institute of Engineering, Bilaspur
04 July, 2022	45	Shree Baidyanath Group of Companies, Nagpur
04 July, 2022	201	Veterinary College, Nagpur
05 July, 2022	48	Sandip University, Nashik
06 July, 2022	338	AISSMS Institute of Information Technology, Pune
06 July, 2022	397	Jyoti Nivas College Autonomous, Bengaluru
07 July, 2022	488	RM Dhariwal Sinhgad Management School, Pune
08 July, 2022	184	Punjab Agricultural University, Ludhiana
08 July, 2022	66	Priyadarshini College of Engineering, Nagpur
11 July, 2022	139	Rourkela Institute of Management Studies, Rourkela
11 July, 2022	726	Anantha Lakshmi Institute of Technology and Sciences, Andhra Pradesh
12 July, 2022	184	Amal Jyothi College of Engineering, Koovapally, Kerala
12 July, 2022	236	Santhiram Engineering College (SREC), Kurnool
12 July, 2022	388	National Institute of Technology (NIT), Tiruchirappalli, Tamil Nadu
12 July, 2022	589	Nehru Arts And Science College, Thirumalayampalayam
13 July, 2022	148	Holy Cross College, Agartala
13 July, 2022	163	Sher-e-Kashmir University of Agricultural Sciences and Technology of Jammu, Jammu
13 July, 2022	124	Devang Patel Institute of Advance Technology and Research, Anand, Gujarat
13 July, 2022	542	Annamacharya Institute of Technology & Sciences, Rajampet, Andhra Pradesh
14 July, 2022	115	Institute of Pharmacy, TRUBA Group of Institutions, Bhopal
14 July, 2022	44	Dr. Sudhir Chandra Sur Degree Engineering College, Kolkata
14 July, 2022	203	Jai Narain Vyas University Jodhpur and Bundelkhand University, Jhansi
14 July, 2022	341	Aditya Engineering College, Beed
14 July, 2022	90	IIMT Engineering College, Meerut
15 July, 2022	224	St. John Institute Of Pharmacy & Research, Palghar
15 July, 2022	120	Sinhgad Institute Of Business Administration, And Research, Pune
18 July, 2022	78	J.D. College of Engineering and Management, Nagpur
19 July, 2022	741	Vignan's Institute of Information Technology, Visakhapatnam, Andhra Pradesh
19 July, 2022	542	PSG College of Technology, Coimbatore
20 July, 2022	104	Aligarh Muslim University, Aligarh

20 July, 2022	188	Coimbatore Institute of Technology, Coimbatore, Tamil Nadu
20 July, 2022	606	Velalar College of Engineering and Technology, Thindal, Tamil Nadu
20 July, 2022	46	SRM Institute of Science and Technology, Chennai
20 July, 2022	108	Rajagiri College of social Sciences (RSCCS), Kalamassery, Kochi, Kerala
20 July, 2022	133	Swami Shri Swaroopanand Saraswati Mahavidyalaya, Bhilai, Chhattisgarh
21 July, 2022	119	Coimbatore Institute of Technology, Coimbatore, Tamil Nadu
21 July, 2022	141	Sri Pushpam College of Technical Education, Thanjavur
21 July, 2022	610	Bharati Vidyapeeth's College of Engineering, Pune
21 July, 2022	256	Lalit Narayan Mithila University, Darbhanga, Bihar
22 July, 2022	499	Mahendra College of Engineering, Namakkal, Tamil Nadu
22 July, 2022	131	Dhole Patil College of Engineering, Wagholi, Pune
22 July, 2022	188	Confluence College of Higher Education, Rajnandgaon, Raipur, Chhattisgarh
22 July, 2022	77	Coimbatore Institute of Technology, Coimbatore, Tamil Nadu
23 July, 2022	123	H R Patel Institute of Pharmaceutical Education and Research, Shirpur
25 July, 2022	151	KLEF College of Law, KL University, Guntur
25 July, 2022	106	Govt. Degree College for Women, Kathua
25 July, 2022	83	Khalsa College Amritsar, Punjab
25 July, 2022	865	Sagi Rama Krishnam Raju Engineering College, Andhra Pradesh
26 July, 2022	19	The Indian Institute of Science (IISc), Bangaluru
26 July, 2022	585	Ethiraj College for Women, Chennai
26 July, 2022	406	Shri Bhagat Prasad Singh Memorial College of Nursing, Bihar
26 July, 2022	231	SRM College of Physiotherapy, SRM Institute of Science and Technology, Kattankulathur, Tamil Nadu
26 July, 2022	292	K J Somaiya College of Physiotherapy, Mumbai
26 July, 2022	77	Shri Shankaracharya Technical Campus, Bhilai, Chhattisgarh
26 July, 2022	164	Govt. Degree College Bhadarwah, Doda, Jammu & Kashmir
26 July, 2022	118	National Institute of Technology, Tiruchirappalli
26 July, 2022	230	Yadupati Singhania Institute of Technology, Nimabhera, Rajasthan
26 July, 2022	257	M.P. Sinha Science College, Muzaffarpur
26 July, 2022	431	Ethiraj College for Women, Chennai
26 July, 2022	211	The Maharaja Sayajirao University of Baroda, Vadodara
27 July, 2022	19	VIT University, Vellore, Tamil Nadu
27 July, 2022	208	G.H. Rasoni Institute of Engineering and Technology, Nagpur
27 July, 2022	453	Hindustan College of Arts & Science, Chennai
27 July, 2022	188	Murgaon Education Society College of Arts and Science, Vasco, Goa
27 July, 2022	744	Thiagarajar Polytechnic College, Salem
27 July, 2022	207	Dr. R. N. Lahoti Institute of Pharmaceutical Education and Research Center, Sultanpur, Maharashtra
27 July, 2022	300	Priyadarshini J.L. College of Pharmacy, Nagpur
28 July, 2022	68	K. K. Wagh Polytechnic, Nashik

28 July, 2022	194	KLE Society's, B. V. Bellad Law College, Belagavi, Karnataka
28 July, 2022	173	Sri Mahaveera First Grade College, Moodbidri, Karnataka
28 July, 2022	264	MIER College of Education, Jammu
28 July, 2022	120	Maharishi Markandeshwar Deemed to be University, Mullana, Ambala, Haryana
28 July, 2022	137	Chandragupta Institute of Management, Patna, Bihar
28 July, 2022	108	Department of Pharmaceutical Sciences, Mohanlal Sukhadia University, Udaipur
29 July, 2022	819	M. Kumarasamy College of Engineering, Karur, Tamil Nadu
29 July, 2022	262	Mount Carmel College, Bangaluru
29 July, 2022	363	Guru Nanak Dev University, Amritsar
29 July, 2022	98	Abeda Inamdar Senior College, Pune
29 July, 2022	159	V.V. Vanniaperumal College for Women Virudhunagar, Tamil Nadu
29 July, 2022	250	SMBT College of Pharmacy, Dhamangaon, Nashik
29 July, 2022	150	Institute of Advance Studies in Education, Gandhi Vidya Mandir, Sardarshahr, Churu, Rajasthan
29 July, 2022	90	College of Dairy Science & Food Technology, Raipur, Chhattisgarh
1 August, 2022	273	G.H. Rasoni Institute of Engineering and Technology, (Civil Engg.), Nagpur
1 August, 2022	106	Post-Graduate Department of Commerce, University of Jammu, Jammu
1 August, 2022	87	VSM's S R K Institute of Technology, Nipani, Karnataka
1 August, 2022	255	Gopal Narayan Singh University, Jamuhar, Bihar
1 August, 2022	454	S. K. Somaiya College of Arts, Science & Commerce, Mumbai
2 August, 2022	804	SST College of Arts & Commerce, Ulhasnagar
2 August, 2022	170	Institute of Advance Research, The University of Innovation, Gandhinagar, Gujarat
2 August, 2022	151	Amrapali Institute of Hotel Management, Haldwani
2 August, 2022	54	Venkateshwara Institute of Computer Science and Tech., Meerut
2 August, 2022	221	JSPM's Bhivarabai Sawant Institute of Technology & Research, Wagholi, Pune
3 August, 2022	161	Bhavan's Bhagwandas Purohit Vidya Mandir, Shrikrishnanagar, Nagpur
3 August, 2022	364	Veer Narmad South Gujarat University, Surat
3 August, 2022	53	Mahatma Jyotiba Fule Mahavidyalaya, Amravati
3 August, 2022	21	Birla Institute of Technology Mesra, Deoghar, Jharkhand
3 August, 2022	60	G.H. Rasoni College of Engineering, Nagpur
3 August, 2022	133	Sandip Institute of Technology & Research Centre, Nashik
3 August, 2022	270	SRM Institute of Science and Technology, Dept. of Mech. Engg., Chennai
3 August, 2022	267	Kalinga School of Chemical Technology, Bhubaneswar
3 August, 2022	80	Shreyarth University, Ahmedabad
4 August, 2022	275	Vidya Pratishthan's Kamalnayan Bajaj Institute of Engineering & Technology, Dept. of Electrical Engg., Baramati
4 August, 2022	117	Vidyabharti College of Pharmacy, Amravati
4 August, 2022	217	MIT Art, Design & Technology University, Pune
4 August, 2022	97	B.L.J. Govt.(P.G.) College Purola Uttarkashi, Uttarakhand

4 August, 2022	418	School of Dental Sciences, KIMSDU, Karad
4 August, 2022	199	Appolo College, Durg
5 August, 2022	141	DAV College, Jalandhar
5 August, 2022	500	Tolani Maritime Institute (TMI), Talegaon, Pune
5 August, 2022	135	Indira College of Engineering & Management, Pune
5 August, 2022	301	Maliba Pharmacy College, Uka Tarsadia University, Bardoli, Jharkhand
5 August, 2022	103	Rishihood University, Sonipat, Haryana
5 August, 2022	80	Institute of Hotel Management Catering Technology and Applied Nutrition, Ranchi
5 August, 2022	700	MIT World Peace University, Pune
5 August, 2022	243	Asian Business School, Uttar Pradesh
6 August, 2022	125	REVA University, Bangaluru
8 August, 2022	56	Somaiya Ayurvihar, K. J. Somaiya College of Nursing, Mumbai
8 August, 2022	167	Shri Ramkrishna Krida Junior College, HVPM, Amravati
8 August, 2022	196	Govt. Polytechnic, Mahasamund, Chhattisgarh
10 August, 2022	180	Krishna Institute of Medical Sciences, Karad
10 August, 2022	111	Al-Ameen College, Edathala, Kerala
10 August, 2022	121	SBRM Mahajana First Grade College, Mysuru
10 August, 2022	210	Goswami Ganesh Santan dharma College, Chandigarh
10 August, 2022	258	Banaras Hindu University (BHU), Varanasi
10 August, 2022	95	College of Home Science, Nirmala Niketan, Mumbai
10 August, 2022	267	Saraswati Shishu Mandir, Mahasamund, Chhattisgarh
12 August, 2022	279	Govt. Higher Secondary School, Chhaporadih, Mahasamund, Chhattisgarh
12 August, 2022	320	Govt. Higher Secondary School, Sirpur, Mahasamund, Chhattisgarh
16 August, 2022	40	IPR workshop at RGNIPM, Nagpur
17 August, 2022	151	Teerthanker Mahaveer University, Moradabad, Uttar Pradesh
17 August, 2022	461	Vidya Pratishthan's Kamalnayan Bajaj Institute of Engineering & Technology, Baramati, Maharashtra (Dept. of IT, Computer & AIDS)
17 August, 2022	874	Dayananda Sagar Academy of Technology and Management, Bengaluru
17 August, 2022	30	Podar International School, Godhani, Nagpur
18 August, 2022	319	Vidya Pratishthan's Kamalnayan Bajaj Institute of Engineering & Technology, Baramati, Maharashtra (Dept. of Mech. & Civil)
18 August, 2022	674	SRM Institute of Science & Technology, Kattankulathur, Tamil Nadu
20 August, 2022	80	International Institute of Business Studies (IIBS), Bangaluru
22 August, 2022	273	Hindustan College of Engineering and Technology, Coimbatore
22 August, 2022	348	Sandip Institute of Pharmaceutical Sciences Nashik
23 August, 2022	188	T. John College, Bengaluru
23 August, 2022	236	Parul University, Gujarat
24 August, 2022	755	Suguna College of Arts and Science, Coimbatore
24 August, 2022	70	Bharat Institute of Engineering and Technology, Hyderabad
24 August, 2022	102	Caymet's Siddhant College of Pharmacy, Sudumbre, Pune

25 August, 2022	28	Santaji Mahavidalaya, Nagpur
25 August, 2022	622	National Law University, Jodhpur
25 August, 2022	44	Lakshmibai National Institute of Physical Education, Gwalior, Madhya Pradesh
26 August, 2022	161	Vishwakarma University, Pune
26 August, 2022	52	Pacific University, Udaipur
26 August, 2022	59	Govt. Degree College Tral, Kashmir
26 August, 2022	948	Panskura Banamali College, Kanakpur, Panskura RS, West Bengal
27 August, 2022	249	Acharya Narendra Dev College, Delhi
29 August, 2022	242	Sri Ramsaroop Memorial College of Engineering & Management, (SRMCEM), Lucknow
29 August, 2022	90	Institute of Excellence for Higher Education in Bhopal
29 August, 2022	209	Vasantrya Naik Marathwada Krishi Vidyapeeth, Parbhani
29 August, 2022	160	Tripura Government Law College, Agartala
29 August, 2022	89	Avantiaka University, Ujjain
29 August, 2022	41	North Bengal University, Dargeeling
30 August, 2022	268	Laxminarayandev College of Pharmacy, Bharuch, Gujarat
1 Sept., 2022	287	Government Arts College, Udumalpet, Tamil Nadu
1 Sept., 2022	248	Y.B. Chavan College of Pharmacy, Aurangabad
2 Sept., 2022	63	NSS College, Dept. of Zoology, Ottapalam, Kerala
2 Sept., 2022	345	Dr. C. V. Raman University, Vaishali, Bihar
5 Sept., 2022	86	R.M.D. Engineering College, Chennai
6 Sept., 2022	70	Adarsha Science, J. B. Arts and Birla Commerce Mahavidya Dhamangaon Rly, Amravati
6 Sept., 2022	324	Hindusthan College of Engineering and Technology, Coimbatore
6 Sept., 2022	236	Sandip University, Nasik, Maharashtra
6 Sept., 2022	966	Guru Gobind Singh College of Engineering, Nashik
6 Sept., 2022	144	Tellakula Jalayya Polisetty Somasundaram College (TJPS) College, Guntur
6 Sept., 2022	123	Tuljaram Chaturchand College, Baramati
7 Sept., 2022	42	Controllerate of Quality Assurance (Military Explosives), Pune
7 Sept., 2022	464	Government Polytechnic, Lakhisarai, Bihar
7 Sept., 2022	32	College of Agriculture, Parul University, Limda, Vadodara
7 Sept., 2022	28	School of Agri-Business Management, Nagpur
8 Sept., 2022	86	Shrinathji Institute of Technology & Engineering, Rajasthan
8 Sept., 2022	335	Ganpat University, Gujarat
8 Sept., 2022	367	Dr. Subhash University, Junagadh
8 Sept., 2022	148	B. K. Birla Institute of Engineering & Technology, Pilani
9 Sept., 2022	463	Shri Labhubhai Trivedi Institute of Engineering and Technology - SLTIET, Gujarat
9 Sept., 2022	150	University of Science and Technology, Meghalaya
9 Sept., 2022	28	SAGE University, Bhopal
12 Sept., 2022	151	DAV College, Amritsar
12 Sept., 2022	170	Shri Ram College of Pharmacy, Banmore, Madhya Pradesh
13 Sept., 2022	262	Prof. Ram Meghe College of Engg. & Management, Badnera, Amravati
13 Sept., 2022	114	National Tool Room Training Center (NTTC) Dimapeshur,

		Nagaland
13 Sept., 2022	171	Sityog Institute of Technology, Bihar
13 Sept., 2022	143	Brindavan College, Bengaluru
13 Sept., 2022	100	Vivekanand College, kolhapur
14 Sept., 2022	133	Pimpri Chinchwad College of Engineering, Pune
14 Sept., 2022	141	Malla Reddy Pharmacy College, Secunderabad
14 Sept., 2022	390	Hindustan Institute of Technology, Coimbatore
14 Sept., 2022	432	Sunder Deep Engineering College, Gaziabad
14 Sept., 2022	303	Talla Padmavathi College of Pharmacy, Warangal
14 Sept., 2022	81	Dept. of Library and Information Science, Pondicherry University
14 Sept., 2022	37	Rajkiya Mahila Maha Vidyalalya, Patna
14 Sept., 2022	117	Lala Lajpatrai Institute of Management, Hisar, Haryana
15 Sept., 2022	377	Dr. D. Y. Patil Pratishthan's College of Engineering, Salokhenagar, Kolhapur.
15 Sept., 2022	250	Dr. D. Y. Patil College of Engineering and Innovations, Talegaon, Pune
15 Sept., 2022	373	S.A. College of Arts & Science, Chennai
15 Sept., 2022	176	Oriental College of Management, Bhopal
15 Sept., 2022	48	Annasaheb Dange College of D Pharmacy, Ashta, Sangli
15 Sept., 2022	219	Haryana Welfare Society for persons with Speech & Hearing Impairment, Panchkula
15 Sept., 2022	11	All India Institute of Speech and Hearing Manasagangothu, Mysuru
16 Sept., 2022	25	Bir Tikendrajit University, Imphal, Manipur
16 Sept., 2022	289	Sri Eshwar College of Engineering, Coimbatore, Tamil Nadu
16 Sept., 2022	525	Koshys Institute of Management Studies, Bangaluru
16 Sept., 2022	491	V. T. Choksi Sarvajanic Law College, Surat
16 Sept., 2022	77	Environmental Management & Policy Research Institute, Bangaluru
16 Sept., 2022	151	IIT, Surat
16 Sept., 2022	98	Shri Muktanand College, Gangapur
16 Sept., 2022	152	Walchand College of Arts & Science, Solapur
16 Sept., 2022	172	Vivekanand College, Delhi
17 Sept., 2022	81	IIT Dhanbad, Jharkhand
19 Sept., 2022	132	Janaki Devi Bajaj Institute of Management Studies and Research, Pune
19 Sept., 2022	368	Cauvery College for Women, Trichy, Tamil Nadu
19 Sept., 2022	372	Gulzar Group of Institutions, Ludhiana
19 Sept., 2022	236	Sri Venkateswara College of Engineering and Technology, Andhra Pradesh
19 Sept., 2022	107	IMS Engineering College, Ghaziabad
19 Sept., 2022	167	Government Polytechnic College Barmer, Rajasthan
20 Sept., 2022	150	Smt. Radhadevi Goenka College for Women, Akola
20 Sept., 2022	413	Shri Vile Parle Kelavani Mandal's Institute of Pharmacy, Dhule
20 Sept., 2022	62	NIT, Uttarakhand
20 Sept., 2022	89	GNA University, Phagwara, Punjab
20 Sept., 2022	307	Bhagwan Parshuram Institute of Technology, (BPIT), New Delhi

20 Sept., 2022	224	Alpha Arts and Science College, Chennai
21 Sept., 2022	108	National Law University and Judicial Academy, Assam
21 Sept., 2022	162	MES College of Engineering, Pune
21 Sept., 2022	105	IFIM College, Bengaluru
21 Sept., 2022	88	Vasant Kanya Mahavidyalaya, Kamachha, Varanasi
21 Sept., 2022	141	Post Graduate Institute of Agri-Business Management, JAU, Junagadh
21 Sept., 2022	120	Dr. Jivraj Mehta Institute of Technology, Anand, Gujarat
21 Sept., 2022	185	Bharati Vidyapeeth, Pune
21 Sept., 2022	266	St. Martin's Engineering College, Secunderabad, Telangana
22 Sept., 2022	100	Lovely Professional University, Phagwara, Punjab
22 Sept., 2022	162	BIT Sindri, Department of Higher Technical Education, Government of Jharkhand
22 Sept., 2022	113	GSFC University, Vadodara, Gujarat
22 Sept., 2022	166	PKP Mangalvedhekar Institute of Management, Solapur
22 Sept., 2022	186	Chalapathi Institute of Pharmaceutical Sciences (Autonomous), Guntur, Andhra Pradesh
22 Sept., 2022	40	Moradabad Institute of Technology (MIT), Moradabad
22 Sept., 2022	205	Hindusthan College of Engineering and Technology, Coimbatore, Tamil Nadu
22 Sept., 2022	684	The Erode College of Pharmacy, Erode, Tamil Nadu
22 Sept., 2022	303	Indira Gandhi University, Meerpur, Rewari, Haryana
23 Sept., 2022	186	PERI Institute of Technology, Mannivakkam, Tamil Nadu
23 Sept., 2022	76	Department of Management, Pondicherry University, Puducherry
23 Sept., 2022	363	Sri Satya Sai University of Technology and Medical Science, Sehore, Madhya Pradesh
23 Sept., 2022	232	Dr. K. N. Modi Institute of Engineering & Technology, Modinagar, Uttar Pradesh
23 Sept., 2022	208	Hindusthan College of Engineering and Department of Master of Computer Applications, Coimbatore
23 Sept., 2022	65	Oriental College of Technology, Bhopal
26 Sept., 2022	341	CIPET: Institute Of Petrochemicals Engineering & Technology, Kochi
27 Sept., 2022	29	National Institute of Technology, Srinagar
27 Sept., 2022	359	SCMS Institute of Bioscience & Biotechnology R&D, Cochin, Kerala
27 Sept., 2022	139	Shah & Anchor Kutchhi Engineering College SAKEC, Chembur, Mumbai
27 Sept., 2022	70	SSM College of Engineering, Kashmir
27 Sept., 2022	343	Panimalar Engineering College, Chennai
27 Sept., 2022	53	Pillai College of Arts, Commerce & Science (Autonomous), New Panvel
27 Sept., 2022	301	P. A. C. Ramasamy Raja Polytechnic College, Tamil Nadu
28 Sept., 2022	181	Indian Plywood Industries Research & Training Institute, IPIRTI Bengaluru
28 Sept., 2022	123	Maharishi Markandeshwar Institute of Management (MMIM), Ambala, Haryana
28 Sept., 2022	214	KDK College of Engg., Dept. of Electrical Engg., Nagpur

28 Sept., 2022	194	Biyani Group of Colleges, Jaipur, Rajasthan
28 Sept., 2022	484	Madhuben & Bhanubhai Patel Institute of Technology, Anand, Gujarat
28 Sept., 2022	39	Vimal Jyothi Institute of Management & Research, Kerala
29 Sept., 2022	137	Hindi Vidya Prachar Samitis, HVPS Law College, Mumbai
29 Sept., 2022	25	Shri Ram Murti Smarak College of Engineering & Technology, Bareilly, Uttar Pradesh
29 Sept., 2022	270	Dr . Balasaheb Sawant Konkan Krishi Vidyapeeth, Raigad
29 Sept., 2022	172	Vasantidevi Patil Institute of Pharmacy, Kolhapur
29 Sept., 2022	212	University Institute of Chemical Technology, Kavayitri Bahinabai Chaudhari North Maharashtra University, Jalgaon, Maharashtra
29 Sept., 2022	132	DAV Institute of Management, Faridabad
29 Sept., 2022	22	School of Law, GH Raisonni Institute, Nagour
29 Sept., 2022	309	All India Institute of Medical Sciences, Raipur
30 Sept., 2022	15	Ordinance Factory, Nalanda, Bihar
30 Sept., 2022	106	Babu Banarasi Das Institute of Technology and Management, Lucknow
30 Sept., 2022	202	School of Biotechnology, Gautam Buddha University, Noida
30 Sept., 2022	166	Aditya College of Engineering & Technology, Surampalem, Andhra Pradesh
30 Sept., 2022	65	Government Polytechnic, Uravakonda-Anantapuram, Andhra Pradesh
30 Sept., 2022	310	S. S. Jain Subodh P. G. College, Jaipur
30 Sept., 2022	383	Amrita College of Engineering & Technology, Tamil Nadu
30 Sept., 2022	101	Lyallpur Khalsa College Technical Campus, Jalandhar, Punjab
3 Oct., 2022	645	Desh Bhagat University, Punjab
3 Oct., 2022	1008	Padmashri Vikhe Patil College of Arts, Commerce and Science, Pravaranagar, Ahmednagar, Maharashtra
4 Oct., 2022	27	National Institute of Design (NIDMP), Bhopal
4 Oct., 2022	77	Sandip University, Nashik
6 Oct., 2022	286	H. K. College of Pharmacy, Mumbai
6 Oct., 2022	123	Bansal Institute of Science & Technology, Bhopal
7 Oct., 2022	318	Department of Computer Engineering, U. V. Patel College of Engineering Ganpat University, Gujarat
7 Oct., 2022	62	National Law University, Nagpur
7 Oct., 2022	146	Poornima College of Engineering, Jaipur
7 Oct., 2022	43	Gokhale Education Society's College of education Research, Parel, Mumbai
7 Oct., 2022	294	Vignan's Institute of Engineering for Women, Visakhapatnam
7 Oct., 2022	15	Indian Chamber of International Business, Nagpur
7 Oct., 2022	141	Mount Zion College of Engineering and Technology, Tamil Nadu
7 Oct., 2022	390	Adhiprasakthi College of Engineering, Tamil Nadu
8 Oct., 2022	214	Great Britain High School, Nagpur
8 Oct., 2022	73	Dr. Babasaheb Ambedkar College of Law, Nagpur
8 Oct., 2022	414	Rotary Club - Yeshwantrao Chavan College of Engineering, Nagpur
8 Oct., 2022	75	National Law University, Nagpur
10 Oct., 2022	408	Raghu Institute of Technology, Vishakhapatnam, Andhra Pradesh

10 Oct., 2022	168	Akshaya College of Engineering & Technology, Coimbatore, Tamil Nadu
10 Oct., 2022	138	A. D. Patel Institute of Technology, Gujarat
10 Oct., 2022	115	Patna Women's College, Patna
10 Oct., 2022	147	ABMSP's Anantrao Pawar College of Engineering and Research, Pune
10 Oct., 2022	325	Santhiram Engineering College, Nandyal, Andhra Pradesh
10 Oct., 2022	51	North East Hill University(NEHU), Meghalaya, Shillong
10 Oct., 2022	689	Sri Ramakrishna College of Arts & Science, Coimbatore, Tamil Nadu
11 Oct., 2022	138	Motilal Nehru National Institute of Technology Allahabad
11 Oct., 2022	122	Shiva Institute of Pharmacy, Chandrapur, Bilaspur, Himachal Pradesh
11 Oct., 2022	493	Easwari Engineering College, Chennai
11 Oct., 2022	183	Hindusthan College of Engineering and Technology, Coimbatore, Tamil Nadu
11 Oct., 2022	198	VIVA Institute of Technology, Virar, Mumbai
11 Oct., 2022	296	NIT Polytechnic, Nagpur
11 Oct., 2022	1140	Annai College of Arts & Science, Tamil Nadu
12 Oct., 2022	190	Anjuman-I-Islam's Kalsekar Technical Campus, Navi Mumbai.
12 Oct., 2022	69	Dr. Babasaheb Ambedkar Technological University, Lonare, Raigad
12 Oct., 2022	191	Shri Mata Vaishno Devi University, Katra, Jammu & Kashmir
12 Oct., 2022	295	Chebrolu Hanumaiah Institute of Pharmaceutical Sciences, Guntur, Andhra Pradesh
12 Oct., 2022	173	Prasad V. Potluri Siddhartha Institute Of Technology, Vijayawada, Andhra Pradesh
12 Oct., 2022	304	Avinashilingam Institute for Home Science and Higher Education for Women, Coimbatore, Tamil Nadu
12 Oct., 2022	568	V.S.B Engineering College, Karur, Tamil Nadu
12 Oct., 2022	385	Karpaga Vinayaga College of Engineering and Technology, Tamil Nadu
17 Oct., 2022	142	Kanpur Institute of Technology (KIT), Kanpur
17 Oct., 2022	201	K.S.R. Institute of Dental Science and Research, Tamil Nadu
17 Oct., 2022	179	Central Tool Room, Ludhiana
17 Oct., 2022	569	Pemraj Sarda College, Ahmednagar
17 Oct., 2022	136	Capital Engineering College, Odisha
17 Oct., 2022	440	Jai Shriram Engineering College, Tirupuur, Tamil Nadu
18 Oct., 2022	377	Sanaka Educational Trust's Group of Institutions (SETGOI), Durgapur, West Bengal
18 Oct., 2022	211	Jeppiaar Institute of Technology, Sriperumbudur, Tamil Nadu
18 Oct., 2022	121	JSS Academy of Technical Education, Bengaluru
18 Oct., 2022	98	Sri Sarada College for Women, Salem, Tamil Nadu
18 Oct., 2022	328	Rungta College of Engineering and Technology, Bhilai
18 Oct., 2022	76	Aligarh College of Education, Aligarh
18 Oct., 2022	248	Kings College of Engineering Chennai
19 Oct., 2022	275	Kuttukaran Polytechnic College, Kerala
19 Oct., 2022	194	VNR Vignana Jyothi Institute of Engineering & Technology,

		Hyderabad
19 Oct., 2022	233	Anna Adarsh College for Women, Chennai
19 Oct., 2022	281	Maturi Venkata Subba Rao (MVSRR) Engineering College, Hyderabad
19 Oct., 2022	1509	Sasurie College of Engineering, Tirupur, Tamil Nadu
20 Oct., 2022	235	Saveetha School of Law, Chennai
20 Oct., 2022	78	Department of Chemistry, K. R. T. Arts, B. H. Commerce and Science (K.T.H.M.) College, Nashik
20 Oct., 2022	178	Ghanshyamdas Saraf College of Arts & Commerce, Mumbai
20 Oct., 2022	188	Sri Sai Ram Engineering College, Chennai
20 Oct., 2022	60	Badri Prasad Lodhi Government College, Raipur
21 Oct., 2022	274	B. M. S. College of Architecture, Bangaluru, Karnataka
21 Oct., 2022	219	Ethiraj College for Women, Chennai
21 Oct., 2022	98	The Northcap University, Haryana
28 Oct., 2022	149	Gurugram University, Gurugram
1 Nov., 2022	58	Anekant Institute of Management Studies (AIMS), Baramati
1 Nov., 2022	136	St. Mother Theresa Engineering College, Tuticorin, Tamil Nadu
2 Nov., 2022	448	Sri Venkateswara College of Engineering, Sriperumbudur, Tamil Nadu
2 Nov., 2022	377	Institute of Pharmacy, TRUBA Group of Institutions, Bhopal
3 Nov., 2022	213	Dept. of Commerce, Nagaland University, Nagaland
4 Nov., 2022	268	Sarojini Naidu Vanita Maha Vidyalaya, Hyderabad
9 Nov., 2022	78	Maharashtra Battalion, National Cadet Corps (NCC), Nagpur
9 Nov., 2022	643	VSM College Of Engineering, Ramachandrapuram, Andhra Pradesh
9 Nov., 2022	122	SSSS College of Commerce for Women, Amritsar
9 Nov., 2022	65	Kalindi College, Department of Zoology, University of Delhi
9 Nov., 2022	681	Aditya College of Engineering, Surampalem, Andhra Pradesh
10 Nov., 2022	235	ICFAI University, Dehradun
10 Nov., 2022	163	St. Joseph Engineering College, Vamanjoor, Mangalore
11 Nov., 2022	185	Yashawantrao Chavan Institute of Science (Autonomous), Satara
11 Nov., 2022	167	Kasthooribha Gandhi Pharmacy College, Tamil Nadu
14 Nov., 2022	19	Matru Sewa Sangh Institute of Social Work, Nagpur
14 Nov., 2022	132	IIMT University, Meerut, Uttar Pradesh
15 Nov., 2022	64	Budge Budge Institute of Technology, Kolkata
15 Nov., 2022	144	Himachal Pharmacy College, Solan, Himachal Pradesh
15 Nov., 2022	154	Shri Mathuradas Mohota College of Science, Nagpur
16 Nov., 2022	785	Mamasaheb Mohol College, Pune
16 Nov., 2022	170	Prerana commerce College, Nagpur
16 Nov., 2022	107	Kirloskar Institute of Management, Pune
17 Nov., 2022	71	Shri Ayurved Mahavidyalaya, Nagpur
17 Nov., 2022	220	G. Madegowda Institute of Technology, Bharathi Nagara, Karnataka
21 Nov., 2022	57	St. Thomas College, Bhilai
21 Nov., 2022	276	Govt. Higher Secondary School, Kachandur, Balod, Chhattisgarh
22 Nov., 2022	120	A.C.P.M. Dental College, Dhule
22 Nov., 2022	40	Guru Ghasidas Vishwavidyalaya, Bilaspur, Chhattisgarh

23 Nov., 2022	57	Hislop College, Nagpur
23 Nov., 2022	29	National Law University, Nagpur
24 Nov., 2022	78	Priyadarshini Lokmanya Tilak Institute of Management Studies and Research (PLTIMSR), Nagpur
28 Nov., 2022	101	Bhartiya Krishna Vidya Vihar, Nagpur
28 Nov., 2022	94	Government Degree College, Sumbal, Jammu & Kashmir
28 Nov., 2022	526	Srinivasan College Of Arts & Science (MBA Programme), Perambalur, Tamil Nadu
28 Nov., 2022	49	St. Vincent Pallotti College of Engineering & Technology, Nagpur
28 Nov., 2022	15	Blue Bird Association, Nagpur
29 Nov., 2022	97	National Forensic Sciences University, Gandhinagar, Gujarat
30 Nov., 2022	343	V. V. Institute of Pharmaceutical Sciences, Gudlavaluru, Andhra Pradesh
30 Nov., 2022	85	Dept. of Bioscience, MES College, Marampally, Kerala
30 Nov., 2022	145	Vikas College of Arts, Science & Commerce, Mumbai
30 Nov., 2022	98	Somalwar High School Ramdaspath, Nagpur
30 Nov., 2022	350	JDT Islam College of Pharmacy, Kozhikode, Kerala
1 Dec., 2022	19	Jawahar Navodaya Vidyalaya, Paschim, Medinipur, West Bengal
2 Dec., 2022	210	IIM, Kolkata
5 Dec., 2022	114	A.S. Group of Institutions, Khanna, Punjab
5 Dec., 2022	150	Bombay Hospital College Of Nursing, Indore
6 Dec., 2022	136	ICFAI Law School, Tripura
7 Dec., 2022	238	St. Xavier's High School, Nagpur
7 Dec., 2022	36	Abdul Majeed Central Education Society, Institute of Pharmacy, Lonara, Nagpur
8 Dec., 2022	133	S. B. Jain Institute of Technology, Management & Research, Nagpur
9 Dec., 2022	37	VNIT, Nagpur
12 Dec., 2022	237	Jhulelal Institute of Technology, Nagpur
12 Dec., 2022	250	KG College of Arts & Science, Coimbatore
13 Dec., 2022	606	Guru Shree Shantivijai Jain College for Women, Chennai
13 Dec., 2022	73	Jawahar Navodaya Vidyalaya, Bihar
13 Dec., 2022	149	Shri Krushnarao Pandav Polytechnic College, Nagpur
14 Dec., 2022	94	Priyadarashani JL College of Engineering, Nagpur
15 Dec., 2022	281	Priyadarashani Bhagawati College of Engineering, Nagpur
15 Dec., 2022	217	Pratibha Institute of Business Management, Pune
15 Dec., 2022	202	JSPM's Jayawantrao Sawant College of Engineering, Hadapsar, Pune
16 Dec., 2022	108	GS College of Commerce & Arts, Nagpur
16 Dec., 2022	184	Dayanand Women's Training College, Kanpur
21 Dec., 2022	219	Sresakthimayeil Institute of Nursing & Research, Namakkal, Tamil Nadu
21 Dec., 2022	63	Lady Amritabai College for Women of Arts, Commerce & Science & Smt. Ratnadevi Purohit College of Home Science, Nagpur
22 Dec., 2022	130	Thakur School of Architecture & Planning, Mumbai
22 Dec., 2022	136	College of Nursing, Bharti Vidypeeth, Mumbai
23 Dec., 2022	192	Rathinam College of Arts & Science, Eachanari, Tamil Nadu

23 Dec., 2022	70	Progressive Lawyers Meet, Nagpur
26 Dec., 2022	71	Acropolis Institute of Technology & Research, Indore
27 Dec., 2022	423	Bapatla College of Pharmacy, Bapatla, Andhra Pradesh
28 Dec., 2022	261	Kunwar Satya Vira College Of Engineering & Management, Bijnor, Uttar Pradesh
29 Dec., 2022	421	Sharnbasva University, Kalaburagi, Karnataka
29 Dec., 2022	26	Datta Meghe Ayurved College, Hospital & Research Centre, Nagpur
30 Dec., 2022	876	Kongu Arts & Science College, Erode, Tamil Nadu
2 Jan., 2023	133	Sree Ayyappa College for Women, Kanyaurami, Tamil Nadu
3 Jan., 2023	150	United Institute of Technology, Periyanaickenpalayam, Coimbatore Tamil Nadu
3 Jan., 2023	589	Kommuri Pratap Reddy Institute of Technology, Hyderabad
4 Jan., 2023	223	Chettinad Academy of Research and Education (CARE), Chengalpattu, Tamil Nadu
4 Jan., 2023	384	ACS College of Engineering, Bangaluru
4 Jan., 2023	218	Balaji College of Pharmacy, Dept. of Pharmaceutical Chemistry, Anantapur, Andhra Pradesh
4 Jan., 2023	491	Department of Pharmaceutical Technology, School of Medical Sciences, Adamas University, Kolkata
4 Jan., 2023	958	Theivanai Ammal College for Women, Villupuram, Tamil Nadu
4 Jan., 2023	259	Dewan VS Group of Institutions, Meerut
5 Jan., 2023	160	Sreenidhi Institute of Science and Technology, Hyderabad, Telangana
5 Jan., 2023	478	Malla Reddy University, Hyderabad
5 Jan., 2023	264	Sri Krishna College of Engineering & Technology, Coimbatore
5 Jan., 2023	686	Sri Venkateswara College of Engineering & Technology, Chittoor, Andhra Pradesh
5 Jan., 2023	110	Infinity Management & Engineering College, Sagar, Madhya Pradesh
5 Jan., 2023	68	Central Institute of Business Management, Research & Development, Nagpur
6 Jan., 2023	375	Panimalar Engineering College, Chennai
6 Jan., 2023	184	Institute of Professional Excellence and Management, Ghaziabad
6 Jan., 2023	268	Vishnu Institute of Pharmaceutical Education and Research (VIPER), Narsapur, Telangana
6 Jan., 2023	75	St. Ursula Girl's High School & Junior College, Civil Lines, Nagpur
6 Jan., 2023	136	St. Xavier's College for Women, Aluva, Kerala
7 Jan., 2023	185	Allenhouse Institute of Technology, Department of Electrical & Electronics Engineering, Kanpur
9 Jan., 2023	390	Vel Tech HighTech Engineering College, Chennai, Tamil Nadu
9 Jan., 2023	559	Saint Joseph School, Nagpur
10 Jan., 2023	275	Jawahar Navodaya Vidyalaya, Kalyani, Nadia
10 Jan., 2023	390	Bhavan's Vivekananda College of Science Humanities and Commerce, Secunderabad, Telangana
11 Jan., 2023	276	Nalanda Institute of Technology, Orissa
11 Jan., 2023	75	Maharashtra Mahavidyalaya, Nilanga
11 Jan., 2023	307	Shri Shankaracharya Institute of Professional Management and

		Technology, Raipur
11 Jan., 2023	220	ISF College of Pharmacy, Punjab
12 Jan., 2023	289	IIMT university, Meerut
12 Jan., 2023	163	Bon Secours College for Women, Thanjavur
12 Jan., 2023	300	Saraswati Institute of Pharmaceutical Sciences, Gandhinagar, Gujarat
13 Jan., 2023	179	Dr. Sudhir Chandra Sur Institute of Technology and Sports Complex, Kolkata
14 Jan., 2023	79	UPU Govt. Polytechnic, Durg
16 Jan., 2023	23	Arya Institute of Engineering and Technology, Jaipur
18 Jan., 2023	855	Janardan Rai Nagar Rajasthan Vidyapeeth, Udaipur
18 Jan., 2023	41	Maharashtra Centre for Entrepreneurship Development (MCED), Higna, Nagpur
18 Jan., 2023	61	Govt. College of Engineering, Amravati
19 Jan., 2023	399	M.O.P. Vaishnav College for Women (Autonomous), Chennai
19 Jan., 2023	161	Govindram Seksaria College of Commerce, Wardha
19 Jan., 2023	111	Datta Meghe Institute of Higher Education & Research, Faculty of Engg. and Technology, Wardha
19 Jan., 2023	357	Rajalakshmi Engineering College, Chennai
20 Jan., 2023	96	Anjalai Ammal Mahalingam Engineering College, Kovilvanni, Tamil Nadu
20 Jan., 2023	366	CMR Engineering College, Kandlakoya, Telangana
20 Jan., 2023	32	Dept. of Journalism and Mass Communication, St Pauls College, Bangaluru
21 Jan., 2023	96	Thakur Ramnarayan College of Arts & Commerce, Mumbai
21 Jan., 2023	32	Edurite College of Management Studies, Karnataka
23 Jan., 2023	550	Asan Institute of Management, Chennai
23 Jan., 2023	116	AISSMS Institute of Information Technology, Pune
23 Jan., 2023	285	HSBPVT's, GOI, Faculty of Pharmacy Bhugaon, Pune
23 Jan., 2023	99	RBVRR Women's College of Pharmacy, Hyderabad
24 Jan., 2023	163	K. J. Somaiya College of Science and Commerce, Mumbai
24 Jan., 2023	75	Newman College, Thodupuzha, Kerala
24 Jan., 2023	92	Sri Adichunchanagiri College of Pharmacy, B.G. Nagara, Karnataka.
25 Jan., 2023	611	Srinivasa Ramanujan Institute of Technology, Ananthapuramu, Andhra Pradesh
25 Jan., 2023	1658	Excel Engineering College, Tamil Nadu
25 Jan., 2023	453	Shram Sadhana Bombay Trust College of Engg. & Tech., Jalgaon
27 Jan., 2023	460	Nallamuthu Gounder Mahalingam College Pollachi, Tamil Nadu
27 Jan., 2023	493	Muthayammal Polytechnic Institution, Rasipuram, Tamil Nadu
28 Jan., 2023	50	National Law University, Nagpur
30 Jan., 2023	123	Institute of Forensic Science, Mumbai
30 Jan., 2023	584	Sri Venkateswara College of Engg., Chennai
30 Jan., 2023	446	St. Aloysius College, Vasai, Maharashtra
31 Jan., 2023	158	Woxsen University, Hyderabad
31 Jan., 2023	51	Dr. MGR Educational & Research Institute, A.P.J. Abdul Kalam Centre of Excellence, Chennai

31 Jan., 2023	286	Govt. Kuldip Nigam Higher Secondary School (ATL), Narra, Chhattisgarh
31 Jan., 2023	480	The School of Management Studies, Shipping and Logistics Management, Vels Institute of Science, Technology and Advanced Studies, Chennai
31 Jan., 2023	294	Samarth College of Pharmacy, Buldhana
31 Jan., 2023	187	Shree Shivaji Arts, Commerce & Science College, Rajura
1 Feb., 2023	196	Bhavan's R. K. Sarda Vidya Mandir, Raipur, Chhattisgarh
1 Feb., 2023	85	Padmashri Dr. V. B. Kolte College of Engineering, Buldana
2 Feb., 2023	162	SVMIT, Bharuch, Gujarat
2 Feb., 2023	445	Raghu Engineering College, Visakhapatnam
2 Feb., 2023	86	Sau Leena Kishor Mamidwar Institute of Management Studies and Research, Chandrapur
2 Feb., 2023	109	Mohan Lal Dayal Vinay Mandir School, Rajasthan
3 Feb., 2023	144	IIIT, Nagpur
3 Feb., 2023	102	MJ College, Durg, Chhattisgarh
3 Feb., 2023	93	KDK College of Engineering, Nagpur
3 Feb., 2023	163	Dadasaheb Balpande College of Pharmacy, Nagpur
3 Feb., 2023	73	Blind Relief Association, Mundle English Medium School, Nagpur
3 Feb., 2023	134	Government First Grade College, Cijaypur, Karnataka
4 Feb., 2023	134	Jawaharlal Darda Institute of Engineering and Technology, Yavatmal
6 Feb., 2023	151	Yeshwantrao Chavan College of Engineering (YCCE), Nagpur
6 Feb., 2023	57	Amity University, Chhattisgarh
7 Feb., 2023	588	NSHM Knowledge Campus - Durgapur, Kolkata
7 Feb., 2023	68	NEERI, Nagpur
7 Feb., 2023	226	Sinhgad Technical Education Society, Pune
8 Feb., 2023	677	School of Biotechnology and Bioinformatics, D. Y. Patil Deemed to be University, Belapur, Navi Mumbai
8 Feb., 2023	228	Vishwaniketan IMEET, Khalapur, Raigad
8 Feb., 2023	152	Maharaja Sayajirao University of Baroda, Vadodara
9 Feb., 2023	84	Krupanidhi College of Pharmacy, Bangaluru
9 Feb., 2023	88	Incubein Foundation, RTMNU, Nagpur
9 Feb., 2023	113	Nagpur Veterinary College, Nagpur
9 Feb., 2023	172	Adarsh Arts and Commerce College, Gadchiroli
9 Feb., 2023	147	DBF Dayanand College of Arts and Science, Solapur
10 Feb., 2023	283	Pune Institute of Computer Tech., Pune
10 Feb., 2023	271	Maharashtra College of Pharmacy, Nilanga
10 Feb., 2023	55	Govt. H.S. School, Baladakacchar, Chhattisgarh
13 Feb., 2023	40	Jaipur National University, Jaipur
13 Feb., 2023	231	Swami Vivekananda School of Diploma, Durgapur, West Bengal
13 Feb., 2023	94	Annasaheb Gundewar College, Nagpur
14 Feb., 2023	136	KDK Engineering College, Nagpur
14 Feb., 2023	76	Management Development Institute, Murshidabad
14 Feb., 2023	550	Geethanjali Institute of Science and Technology, Nellore, Andhra Pradesh
14 Feb., 2023	100	Eva Stalin Business School, Chennai, Tamil Nadu

15 Feb., 2023	231	Seth Vishambhar Nath Institute of Engineering & Technology (SVNIET), Lucknow
15 Feb., 2023	258	Department of Education, Vipra Arts, Commerce and Physical Education College, Raipur, Chhattisgarh
15 Feb., 2023	409	ITM University, School of Agriculture, Dept. of Genetics & Plant Breeding, Gwalior
15 Feb., 2023	104	Neville Wadia institute of Management Studies & Research, Pune
15 Feb., 2023	195	Adarsa College of Pharmacy, Andhra Pradesh
15 Feb., 2023	200	Brainware University, Kolkata
16 Feb., 2023	114	Manav School of Engg. & Tech., Akola
16 Feb., 2023	115	SCMS School of Engg. & Tech., Ernakulam
16 Feb., 2023	174	Tamil Nadu Veterinary and Animal Sciences University, Chennai
16 Feb., 2023	89	Chemistry Department, MES Abasaheb Garware College, Pune
17 Feb., 2023	99	CARE College of Engineering, Trichy
17 Feb., 2023	207	ISTD Chandigarh
17 Feb., 2023	229	Sanjivani Arts, Commerce and Science College, Kopargaon, Ahmednagar
17 Feb., 2023	177	Shri M.D. Shah Mahila College, Malad, Mumbai
17 Feb., 2023	68	ICFAI Law School, Hyderabad.
20 Feb., 2023	337	Sri Sarada College for Women, Salem
21 Feb., 2023	70	Sant Gadge Baba Amravati University, Amravati
22 Feb., 2023	30	Rashtrasant Tukadoji Maharaj Nagpur University, Nagpur
23 Feb., 2023	27	Jawaharlal Nehru Aluminium Research Development and Design Centre, Nagpur
23 Feb., 2023	73	Bharati Vidyapeeth's Matoshri Bayabai Shripatrao Kadam Kanya Mahavidyalaya Kadegaon, Sangli
23 Feb., 2023	1351	Marri Laxman Reddy institute of Pharmacy, Hyderabad
17 Feb., 2023	197	University College of Engineering, Kakinada, Andhra Pradesh
17 Feb., 2023	79	School of Electronics and Electrical Engineering, Lovely Professional University, Punjab
24 Feb., 2023	482	Sri Guru Teg Bahadur Khalsa College Sri Anandpur Sahib, Punjab
24 Feb., 2023	45	Post Graduate Teaching Department of Law, RTMNU, Nagpur
24 Feb., 2023	112	The Oxford College of Engineering, Bangaluru
24 Feb., 2023	516	Bharathi College of Pharmacy, Mandya, Karnataka
24 Feb., 2023	62	Department of Cosmetic Technology, L A D College, Seminary Hills Nagpur
27 Feb., 2023	52	Department of Conservative Dentistry and Endodontics, Al-Badar Dental College and Hospital Gulbarga, Karnataka
27 Feb., 2023	72	Laxminarayan Institute of Technology, Nagpur
27 Feb., 2023	111	Department of General, SSS Jain College for Women, T. Nagar, Chennai
27 Feb., 2023	245	Shri Shankarlal Sundarbai Shasun Jain College for Women, Chennai
27 Feb., 2023	84	College of Veterinary & Animal Sciences, MAFSU, Udgir, Latur
28 Feb., 2023	178	Atal Community Innovation Center - SGT University, Gurugram, Haryana
28 Feb., 2023	760	STES's Smt. Kashibai Navale College of Engg., Vadgaon, Pune
28 Feb., 2023	241	Dr. Rajendra Gode Institute of Technology & Research, Amravati

28 Feb., 2023	276	Sou. Venutai Chavan Polytechnic (SVCP), Pune
28 Feb., 2023	87	Mahatma Fule Arts Commerce & Sitaramji Chaudhari Science Mahavidyalaya, Warud, Amravati
1 March, 2023	409	Samrat Ashok Technological Institute (SATI) Vidisha, Madhya Pradesh
1 March, 2023	342	Veterinary College, KVAFSU, Hassan, Karnataka
1 March, 2023	225	Dr. Annasaheb G D Bendale Mahila Mahavidyalaya, Jalgaon
2 March, 2023	287	Adhiyamaan College of Engineering (Autonomous), Hosur
2 March, 2023	156	Regional Ayurveda Research Institute Gwalior, Madhya Pradesh
2 March, 2023	65	St. Francis De Sales College (SFS) College, Nagpur
2 March, 2023	151	Seth Hirachand Mutha College of Arts, Commerce and Science, Kalyan (West), Mumbai
3 March, 2023	389	Garware College of Commerce, Pune
3 March, 2023	49	Ashokrao Mane College of Pharmacy, Kolhapur
3 March, 2023	89	Govt. Dental College, Raipur, Chhattisgarh
8 March, 2023	40	Institute of Chemical Technology, Mumbai
9 March, 2023	370	Department of Microbiology, The American College, Madurai
10 March, 2023	89	KJ College of Engg. & Research, Pune
10 March, 2023	234	RMG College, Saoli, Chandrapur
13 March, 2023	137	Anjuman College of Engineering & Technology, Nagpur
13 March, 2023	273	Govt. College of Pharmacy, Amravati
14 March, 2023	37	ISR, IPS Academy Indore, Madhya Pradesh
14 March, 2023	469	Shri Vishnu Engg. College for Women, Andhra Pradesh
15 March, 2023	654	Pathfinder Institute of Pharmacy Education and Research, Warangal
15 March, 2023	22	Maharashtra Centre for Entrepreneurship Development, MIDC, Hingna, Nagpur
15 March, 2023	31	ICAR- National Institute of Biotic Stress Management, Raipur, Chhattisgarh
15 March, 2023	128	Nagpur Institute of Technology, Nagpur
16 March, 2023	444	Sri Sairam Engineering College, Chennai
16 March, 2023	543	IIMT University, Meerut
17 March, 2023	199	P.R. Pote Patil College of Engineering and Management, Amravati, Maharashtra
20 March, 2023	323	Shri Sarvajani Pharmacy College, Mehsana, Gujarat
21 March, 2023	90	Tata Power Delhi Distribution Limited, Delhi
21 March, 2023	16	MCED Udyog Bhawan, Nagpur
21 March, 2023	112	Manav School of Polytechnic, Vyala, Akola
21 March, 2023	128	JB Institute Of Technology, Dehradun, Uttarakhand
23 March, 2023	45	Cochin Shipyard Ltd, Kerala
23 March, 2023	205	MERI, Delhi
24 March, 2023	542	Yashwantrao Chavan Arts & Science Mahavidyalaya, Washim, Maharashtra
24 March, 2023	101	Faculty of Pharmacy, The Maharaja Sayajirao University of Baroda, Vadodara
27 March, 2023	112	Dr APJ Abdul kalam Govt. College, Dadara, Silvassa
28 March, 2023	124	TPCT's College of Engineering, Osmanabad

29 March, 2023	156	Government Polytechnic Khairagarh, Chhattisgarh
30 March, 2023	186	Sahrdaya College of Engineering and Technology, Thrissur, Kerala
Total	172042	

PHOTOS OF NIPAM PROGRAMS

<p>REVA UNIVERSITY School of Electronics and Communication Engineering in Association With Rajiv Gandhi National Institute of Intellectual Property Management (RGNIPM) Government of India, Nagpur (Under National Intellectual Property Awareness Mission)</p> <p>PRESENTS Online Workshop on "Intellectual Property Rights (IPR) Patents and Design Filing"</p> <p>Speaker Shri. Pankaj P Borkar Dy. Controller of Patents & Designs IPO Mumbai/RGNIPM Nagpur</p> <p>Coordinators Dr. Karthik Rajendra Prof. Md Tauseef</p> <p>Director Dr. Rajashekhar C Bradar</p> <p>Registration Link: https://forms.gle/AbPkAUsQEvfmUF3A Joining Link: https://bit.ly/3r1ru2k</p> <p>Note: No fees to attend the program. E-certificates will be given to the participants who have registered and attended the program.</p> <p>Date : 21st April, 2022 Time : 2:30 P.M. to 4:15 P.M</p> <p>www.reva.edu.in</p>	<p>NIPAM NATIONAL INTELLECTUAL PROPERTY AWARENESS MISSION</p> <p>ONLINE WORKSHOP ON "INTELLECTUAL PROPERTY RIGHTS (IPR) & PATENTS AND DESIGN FILING"</p> <p>BAPATLA COLLEGE OF PHARMACY BAPATLA EDUCATION SOCIETY (SICR: Raichur, Karnataka, Raichur, Andhra Pradesh)</p> <p>IN ASSOCIATION WITH RAJIV GANDHI NATIONAL INSTITUTE OF INTELLECTUAL PROPERTY MANAGEMENT (RGNIPM) GOVERNMENT OF INDIA, NAGPUR (UNDER NATIONAL INTELLECTUAL PROPERTY AWARENESS MISSION)</p> <p>DATE : 24th MAY, 2022 TIME : 1:30 P.M to 4:30 P.M.</p> <p>CHAIRMAN DR. BHARAT N SURYAWANSHI ASST. CONTROLLER OF PATENTS & DESIGNS, RGNIPM NAGPUR</p> <p>Registration Link : https://forms.gle/yxhqL5q9BkV5RA6</p> <p>Chief patron DR. T.E.GOPALAKRISHNA MURTHY Vice-Chancellor</p> <p>Convener DR. V.SAI KISHORE Head of Institution</p> <p>Coordinator B.SUDHEER CHOWDARY Asst. Professor</p> <p>E- CERTIFICATES WILL BE GIVEN TO ALL PARTICIPANTS WHO ATTENDED THE PROGRAMME FOR ANY QUERIES : 8326650106, 9996425564</p>
<p>Hyderabad, Telangana, India Avinash college of commerce, B2, A.S.Raju Nagar, Vivekananda Nagar, Kukatpally, Hyderabad, Telangana 500072, India Lat 17.493719° Long 78.404763° 06/06/22 03:35 PM</p>	<p>NIPAM NATIONAL INTELLECTUAL PROPERTY AWARENESS MISSION</p> <p>Organizes "Intellectual Property Rights (IPR) Awareness Program, (The first to attend the program)</p> <p>July 23rd 2022, Time : 12:30 PM to 01:30 PM Venue: Online</p> <p>Dr. Dilip A. Patil President IIC & Coordinator</p> <p>HIMANSHU CHANDRAKAR Examiner of Patents & Designs, RGNIPM Nagpur</p> <p>Registration Link : https://forms.gle/3111111111111111 Attendees will get e-Certificate. Zoom Link: https://zoom.us/j/1234567890</p> <p>PATRONS Hon. Rajendraji C. Bhamburda Vice President, IIC, Shirpur</p> <p>SPEAKER Hon. Dr. P. S. Rao Hon. Dr. P. S. Rao Hon. Dr. P. S. Rao</p>
	<p>Sawangi, Maharashtra, India At Dream Land City Vastu Vishwa Apartment, Sawangi, Maharashtra 442001, India Lat 20.720721° Long 78.57824° 19/01/23 04:08 PM GMT +05:30</p>
	<p>NIPAM NATIONAL INTELLECTUAL PROPERTY AWARENESS MISSION</p> <p>SHRI VISHNU ENGINEERING COLLEGE FOR WOMEN DEPT OF ARTIFICIAL INTELLIGENCE</p> <p>In association with Rajiv Gandhi National Institute of Intellectual Property Management (RGNIPM) Government of India, Nagpur (Under National Intellectual Property Awareness Mission)</p> <p>PRESENTS: Online Workshop on "Intellectual Property Rights (IPR) Patents and Design filing"</p> <p>14 MAR 2023 11:00 AM - 12:30 PM Registration link: https://tinyurl.com/fjd3a37b</p> <p>Faculty coordinator: S. Anandraj (ASST prof) (9789711849) Student coordinators: K. Jahnavi - 9100386957 Y. L. Poojitha - 9701212625</p> <p>Mrs. Pooja Vishal Maulikar Examiner of Patents & designs</p>

E. VARIOUS PROGRAM CONDUCTED AT RGNIIPM, NAGPUR

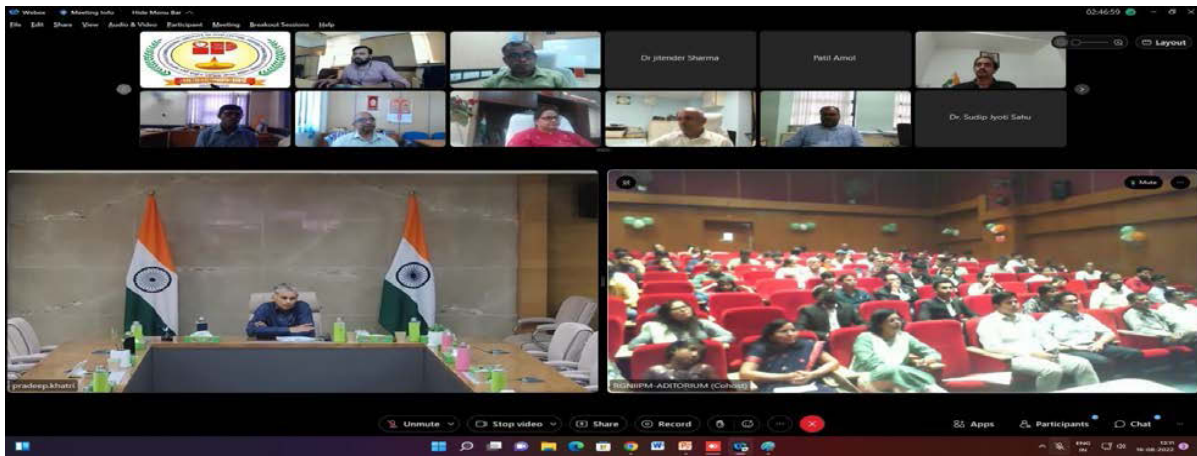
World IP-day Celebration:

On 26th April, 2022 on the occasion of World IP day, technical session was conducted through live video streaming with exchange of views to promote IP amongst the participants from their own places. The initiative taken by RGNIIPM towards reaching through Webinar to promote awareness on IPRs amongst the faculty members, students etc., on such occasion was highly successful.



Celebration of 20th Anniversary of RGNIIPM on 16 August, 2022:

RGNIIPM, Nagpur, a premier training institute under the administrative control of the office of CGPDTM has completed 20 years of services of rendering trainings to the concerned in IPRs. To commemorate the completion of 20 years as an institute from the date of its inception, an online meeting of all IPOs and RGNIIPM was convened on August 16, 2022 wherein Shri Anurag Jain, Secretary DPIIT and Dr. (Prof.) Unnat P. Pandit, Controller General of Patents, Designs, and Trademarks addressed and appreciated the work done by RGNIIPM and also enlightened on the planning proposed for establishing RGNIIPM as nodal training institute of National Importance in India.



PATENT INFORMATION SYSTEM

The Patent Information System (PIS) was established in 1980 by the Government of India at Nagpur with the objective to obtain and maintain a comprehensive collection of patent specification and patent related literature on worldwide basis to meet the technological information needs of various users in R&D establishments, Government organizations, Industries, Businesses, Inventors and other users and to provide technological information contained in patents through search services and supply of copies of patent specifications. Patent Information System provides a Patent Copy Supply Service to the users as per their requirements(s) of the patent documents which are available in the office.

Revenue:

The total revenue of **Rs. 20,66,083/-** (Rupees twenty lakhs sixty six thousand and eighty three only) was generated during the year towards fees in respect the training, management, research and education in the field of IPRs carried out by Rajiv Gandhi National Institute of Intellectual Property Management (RGNIIPM) at Nagpur.

INTRODUCTION

This chapter deals with the progress made in the area of international cooperation during the reporting year. During the year 2022-23, the Office of CGPDTM took several initiatives which were directed toward strengthening the bilateral and multilateral cooperation in the field of intellectual property with other IP Offices. The Office of CGPDTM actively participated in the discussions held at the WIPO and other international fora on globally important IP-related issues. During the reporting year, new

Memorandum of Understanding (MoUs) and Work Plans in the field of IP were signed at the bilateral level with IP Offices of other countries. Several mutually beneficial activities were conducted under the work plans in cooperation with foreign IP Offices.

I. BILATERAL COOPERATION:

1. DANISH PATENT AND TRADEMARK OFFICE (DKPTO):

During the reporting years, both offices actively engaged and conducted activities under the Work Plan, in the field of patents, industrial designs and trademarks wherein both sides presented their respective practices. Consequent to the expiry of the previous Work Plan, a new Work Plan between the O/o CGPDTM and the DKPTO was signed on November 18, 2022.

2. EURASIAN PATENT OFFICE (EAPO):

A bilateral meeting was held between the President, EAPO and the CGPDTM on the sidelines of World Intellectual Property Forum on February 20, 2023 in Bengaluru. The Heads of IP Offices engaged in a comprehensive discussion on how to take forward the cooperation between the IP Offices and the possible areas of interest.



3. UNITED STATES PATENT AND TRADEMARK OFFICE (USPTO):

For the purpose of implementation of the MoU between USPTO and DPIT, a Work Plan between the USPTO and the DPIIT was agreed which came into force on May 16, 2022. Activities conducted under the Work Plan included discussions related to oppositions, quality control measures, capacity building of human resources. The offices also collaboratively conducted joint events related to geographical indications in Guwahati and Imphal.

4. EUROPEAN UNION INTELLECTUAL PROPERTY ORGANIZATION (EUIPO):

A Memorandum of Understanding (MoU) in the field of Intellectual Property between the Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry, Government of India and the European Union Intellectual Property Office (EUIPO) was signed on 11.05.2022. An in-depth discussion happened during a three-day workshop to take forward the bilateral cooperation.

5. JAPAN PATENT OFFICE:

A meeting between CGPDTM and the Intellectual Property Group consisting of Japanese companies (IPG) was held where the O/o CGPDTM explained the recent developments within the Office.





6. WIPO:

A programme on 'IP for Development-Learning from the WIPO Best Practices' was held in New Delhi. The event was chaired by Ms. Shruti Singh, JS, DPIIT and was attended by Mr. Andrew Michael Ong, Director, Division for Asia and the Pacific, WIPO. The Officers from the O/o CGPDTM also attended the event.

II. ASSEMBLIES OF THE MEMBER STATES OF WIPO – 63rd SERIES OF MEETINGS:

1. During 2022-23, the WIPO General Assembly and the Assemblies of the member States of WIPO were attended by the following delegation from India:
 - a) Sh. Anurag Jain, Secretary, Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry, Mumbai
 - b) Mr. Indra Mani Pandey, Ambassador, Permanent Representative, Permanent Mission, Geneva
 - c) Ms. Priyanka Chauhan, Ambassador, Deputy Permanent Representative, Permanent Mission, Geneva
 - d) Ms. Shruti Singh, Joint Secretary, Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry, New Delhi
 - e) Prof. (Dr.) Unnat P. Pandit, Controller General of Patents, Designs and Trade Marks (CGPDTM), Office of the Controller General of Patents, Designs and Trade Marks, Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry, Mumbai

- f) Dr. Dinesh P. Patil, Deputy Controller of Patents and Designs, Office of the Controller General of Patents, Designs and Trade Marks (CGPDTM), Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry, Mumbai
 - g) Dr. Amarendra Samal, Deputy Controller of Patents and Designs, Office of the Controller General of Patents, Designs and Trade Marks (CGPDTM), Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry, Mumbai
 - h) Dr. Pawan Kumar Pandey, Deputy Registrar of Trade Marks, Office of the Controller General of Patents, Designs and Trade Marks (CGPDTM), Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry, New Delhi
 - i) Ms. Garima Paul, First Secretary, Permanent Mission, Geneva
 - j) Ms. Pawan Kumar Badhe, First Secretary, Permanent Mission, Geneva
 - k) Sh. Sukhdeep Singh, Assistant Controller of Patents and Designs, Office of the Controller General of Patents, Designs and Trade Marks (CGPDTM), Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry, New Delhi
2. On behalf of India, the opening statement was delivered by Sh. Anurag Jain, Secretary, Department for Promoting Industry and Internal Trade. It was stated that the IP landscape and innovation ecosystem showed significant growth with India's transition to a knowledge-based economy and society over the past decade. There was a remarkable improvement in the domestic IP filing particularly patents with 46% increase over the last years. India urged the member states to settle disagreements and work towards finalization of an international legal instrument for the protection of genetic resources, traditional knowledge, and traditional cultural expressions. Furthermore, the support for an early conclusion of the Design Law and the Broadcasting Treaties was also reiterated. India reaffirmed its readiness to host a WIPO external office in India which would lead to the development of a balanced and effective international IP system. The necessity to take into account an equitable geographic distribution across all WIPO functions and committees and functions was also reiterated.
3. On the SCCR report (Report all the Standing Committee on Copyright and Related Rights), the Delegation of India appreciated the efforts of the Chair, Vice-Chairs and facilitators in preparing the revised draft text of the WIPO Broadcasting Organizations Treaty (SCCR/42/3). The delegation looked forward to future discussions and expressed commitment to early finalization of a balanced treaty for the protection of broadcasting organizations that addresses the impact of the development and convergence of

information and communication technologies leading to possibilities of unauthorized use of broadcasting signals within and across borders and balances, the requirements of the developing and least-developed countries. The delegation stated that addressing the social welfare issues of preservation, reproduction, access and cross border exchange of work of education, research, persons with other disabilities and for libraries, museums and archives through digital means in a fair and balanced manner while safeguarding the interest of copyright holders, was of critical importance for India.

4. On the report of the SCP (Report on the Standing Committee the Law of Patents), the delegation of India thanked the Secretariat for the excellent documentation. The delegation welcomed the inclusion of the exception regarding the use of articles on foreign vessels, aircrafts and land vehicles in the draft reference document which would be submitted by the Secretariat in the thirty-fourth session. The delegation stated that India believes that pre-grant opposition systems, by allowing third parties to place the relevant information on record contribute effectively towards improving the quality of granted patents. It was also stated that India is very keen to participate in information-sharing sessions related to transfer of technology, as transfer of technology is also one of the mandates for TRIPs to achieve the transfer and dissemination of technology as part of its objectives, and specifically to promote the transfer of technology in developing countries.
5. On the issue of the 'Matters concerning The convening of A Diplomatic conference For The Adoption Of A Design Law Treaty' (DLT) the delegation of India highlighted the importance of the Design Law Treaty and stated that the treaty aims at introducing simplified design registration procedures and a good measure of solutions for efficient design protection to the industrial design laws of WIPO member states. The delegation stated that India has participated and contributed significantly to the discussions of treaties and is certain that under the general assembly mandate to decide on convening a diplomatic conference in 2023, the general assembly will take a firm decision on this matter in the next session. The delegation of India reaffirmed their support for the provisions of technical assistance and disclosure requirements through the articles in the text of the draft Design Law Treaty: It was stated that the articles were highly desirable for capacity building and for enabling the LDCs and developing nations to adapt their domestic industrial designs law in line with the proposed text of the treaty.
6. On the report of The Committee on Development and Intellectual Property (CDIP) and review of the implementation of the Development Agenda Recommendations, the delegation of India thanked the chair of CDIP and the director general for their report. The

delegation of India stated that the Committee is working on many relevant projects and activities, catering to different areas of IP and they find the topic on Tools for Successful Development Agenda Project Proposals of extreme pertinence as it will work as a guidebook in implementing new DA project proposals and being forward well-structured proposals from Member States that can contribute significantly to address local concerns and IP challenges faced by various stakeholders in their territories. It was stated that one such successful outcome of CDIP is the TISC, which has been very instrumental in countries such as India in stimulating local innovation and creating an innovation ecosystem that provides a platform to be better connected with one another. The delegation appreciated the WIPO's role in expanding the TISC network and providing adequate training to beneficiaries. WIPO's development endeavors and the implementation of the Development Agenda. The Delegation of India stated that they looked forward to submitting proposals for DA-related projects with direct-and sustainable domestic impact and affirmed constructive engagement in the important work of the Committee in pursuing the DA as well as the SDGs.

7. On the report of The Intergovernmental Committee on Intellectual Property and Genetic Resources, Traditional Knowledge and Folklore (IGC), the delegation of India thanked the IGC Chair and the Secretariat for preparing the report. The delegation also thanked the former Chair for preparing the non-paper as a reference document for subsequent discussions in the IGC on Genetic Resources. The delegation appreciated the fact that the non-paper has given due consideration to the recommendations made by the delegation of India in IGC 42. It was stated that India is a strong advocate of the establishment of mandatory disclosure requirements and the same has been reflected in the non-paper amended draft by the former Chair. The delegation hoped to see the same spirit replicated in the consolidated text on Genetic Resources. The delegation stated that discussions in the IGC have been productive but moderate and hoped that the Secretariat expedites the work of the IGC on genetic resources by engaging in virtual activities with the Ad Hoc Expert Group and the Member States. The establishment of Ad Hoc Expert group is a positive development in this regard. The delegation encouraged Member States (both Demandeurs and Non-Demandeurs) to reach a common understanding on core issues and agree on an international legal instrument so that IGC is in a position to make a constructive recommendation for convening a diplomatic conference in the next General Assembly. The delegation also assured active participation in the discussions on the Draft Articles of

Traditional Knowledge and Traditional Cultural Expressions in the coming meetings under the 2022/23 biennium.



8. On the report on the Committee on WIPO Standards (CWS), the delegation of India thanked the secretariat for their tremendous work and efforts in preparing the document. It was stated that these standards in intellectual Property are a very important and common framework among IP offices facilitate data processing and dissemination of information. The delegation welcomed the recent revision of WIPO standards namely WIPO standards ST 26, 27, ST 37 and ST 88. Also, WIPO technical assistance and efforts to raise awareness regarding WIPO standards among the member states were equally appreciated. The delegation hoped that the WIPO would increase the geographical coverage of the awareness programs so that the stakeholders can benefit from these activities.
9. On the report of the Program and Budget Committee, the delegation of India congratulated the Chair of the Program and Budget Committee, Ambassador Mr. Indra Mani Pandey of India for the election and excellent work on the committee. The delegation was pleased to see the progress made on the preliminary draft of terms of reference by the chair and the member states and hoped that the committee will expedite its work and finalise the terms of reference in the thirty-fifth session of PBC. It was stated that the terms of reference must be an inclusive affair and in conformity with the guiding principle. The delegation of India stated that the evaluation should focus on the analysis of individual performance indicators of each office and must be mindful that it is not affecting the already submitted applications for the opening of new external offices. The delegation looked forward to productive discussions on this agenda item and participates constructively in the deliberations.

III. BILATERAL MEETINGS ON THE SIDELINES OF THE WIPO ASSEMBLIES:

On the sidelines of the WIPO Assemblies, several bilateral meetings were held between the O/o CGPDTM and HIPOs of various IP offices on the primary agenda of strengthening of IP ecosystem and future collaboration. Following are the key takeaways from one-on-one discussions:

1. **European Union Intellectual Property Office:** Both sides discussed the respective positions on their sides and especially the steps taken in response to the COVID-19 pandemic to ensure unhindered service delivery. Both sides decided to work towards the finalization of the Work Plan between the two offices.
2. **Bhutan:** Both sides discussed working towards laying down a framework for bilateral cooperation in the form of MoU and Work Plan and exploring the possibility of conducting training sessions for the staff of IP Bhutan.



3. **United Kingdom Intellectual Property Office:** IP Officials from both sides discussed the increased filings and expressed their intent to work towards the renewal of the existing Work Plan which is sufficiently flexible and provides opportunity for the Parties to engage on a wide variety of issues.



4. **Islamic Republic of Iran:** The O/o CGPDTM communicated the recent changes in the IP Rules in India and expressed willingness to host IP Office staff from Iran. The proposal was welcomed by the Iran side.



5. **Eurasian Patent Office:** EAPO expressed its willingness to act as an ISA/IPEA for Indian applicants under the PCT. EAPO also informed about the willingness to engage with India with reference to PPH. India appreciated the strong intent to build a cooperation framework.



6. **Japan Patent Office:** Both sides highlighted the importance of IP cooperation between the Offices and expressed hope that the offices would be able to elevate the cooperation to a new level.



7. **Organisation Africaine de la Propriété Intellectuelle (OAPI):** The CGPDTM informed about the idea labs in Schools (Tinkering Labs) and the way they have helped in inculcating a culture of innovation in the students. The OAPI looked forward to signing a MoU and Work Plan at the earliest to take forward the bilateral cooperation in the field of IPRs.



8. **Canada (CIPO):** Canadian side stated that the trademark filing from Canada to India has increased by 100 percent and informed that TCS, CSIR, CIPLA, RANBAXY and WOCKHARDT are the top IPR filers from India. CGPDTM informed about the steps taken such as expedited examination, fee reduction, SIPP scheme, and NIPAM, which have collectively resulted in an increased level of awareness and increased IPR filing in India.
9. **Tajikistan:** As Tajikistan introduced its 2021 National IP Strategy, it expressed its desire to sign a MoU and Work Plan with the O/o CGPDTM. The O/o CGPDTM welcomed the

proposal of Tajikistan by proposing a formal framework for bilateral cooperation in the field of IPRs.



10. Saudi Authority for Intellectual Property (SAIP): SAIP proposed to work more closely in this field in order to learn from each other. The O/o CGPDTM welcomed the proposal of the SAIP and supported the proposal to lay down a flexible framework for cooperation between the two offices.



11. France: INPI, France informed about their MOOC online courses, which are appreciated very well by the participants. The CGPDTM appreciated the way geographical indications are being nurtured and promoted in France. The CGPDTM informed the INPI about the RGNIIPM which regularly conducts training programs for stakeholders.



12. Swedish Intellectual Property Office: Swedish side expressed a strong desire to work closely by renewing the current work plan to take forward the cooperation and the views of the Swedish side were echoed by the O/o CGPDTM.

13. Russian Federation (ROSPATENT): ROSPATENT explained their client-oriented policies and mentioned about their online platform that is available 24x7 to the stakeholders. The CGPDTM informed about IP India's online filing portal and initiatives such as rebates for online filing, expedited examination and fee rebates for certain categories of applicants.

14. South Centre: Discussions took place on issues related to South-to-South cooperation as well as the possible renewal of the MoU between DPIIT and South Centre.

IV. PCT WORKING GROUP:



The fifteenth session of the PCT Working Group was held in Geneva from October 03 to 07, 2022. Under the discussion on processing international applications in full text format the delegation of India suggested conducting workshops and programs for applicants as well as offices emphasizing the practical implications of processing international applications in full text format. It was also suggested

that IB could issue circular and invite offices and interested applicants to participate in workshops so that they are informed about the change. The delegation also supported the suggestion of creating the XML in the future and conducting workshops for applicants so as to receive cooperation from the applicants in this regard.

Regarding the formality checks in the PCT, the delegation suggested to explore whether the IB can communicate the defects to the receiving office and Receiving Office (RO) can in turn communicate and get it corrected from the applicant. It was stated that it seemed to be difficult for ISA to perform the task within prescribed time limits for the RO but the possibility could be explored if this task is undertaken during the search and examination phase.

Under the discussion on the citation of non-written disclosures the delegation of India stated that they support in-principle the amendments to include non-written disclosures in the definition of prior art. The delegation of India further stated that for some applications, it has been noticed that only non-written citations were found to be available. The delegation pointed out the difficulties that are encountered while citing video as a prior art. India also supported the idea of ISA hosting a dedicated database for storage and access to non-written citations. It was stated that a link to the relevant citation could be provided only to the applicant or the designated or elected offices as the case may be and suggested to consider a central repository for use by offices and tools to perform such editing of videos. Regarding the date of disclosure, it was suggested to consider formulating a standard set of means on how to identify the date of disclosure as guidance to authorities.

Regarding the issue of sequence listing, the delegation supported the initiative to develop a new standard to enable the transmission of sequence listing in WIPO standard ST 26 format as part of the priority document and certified copies. The idea of developing a viewer tool to display a sequence listing properly without truncation was also supported.

With regard to the issue of coordination of patent examiner training, the delegation appreciated the efforts of the Intellectual Property Office of the Philippines for successful implementation of the learning management system and for the efforts to spread the usefulness of the tool. It was stated that the side event was very useful in understanding the concept and the facilities in the LMS. Regarding the e-learning resources, it stated that it would be highly beneficial to work towards some common training modules under the aegis of WIPO. The delegation suggested that a task force could work together in developing standard learning materials as well as courses on the assignment of classification as per the IPC and fundamentals on conducting a search. The delegation also stressed developing training resources intended to impart search skills to examiners which are very basic competency that is to be acquired by all examiners. Since such search training is dependent on the facilities available in the search tools and the search tools used by offices may differ, the delegation requested all the members and IB to explore how this hurdle could be overcome.

With regard to the issue of Formal Integration of the Patent Prosecution Highway into the PCT, the delegation reiterated its concern and stated that when a multilateral treaty is in place, any bilateral agreement that has an effect on the benefits available under the multilateral treaty shall be subjected to the approval of all the contracting states of the treaty to ensure meaningful cooperation.

The delegation appreciated the hard work of the EPO and the USPTO as well as the IB in taking ahead the task of review of the PCT minimum documentation. The delegation suggested modifications to take care of variations in practice of using Kind Codes by different offices in case of any future publication from the date of entry into force of administrative instructions, if the task force agrees on uniform usage of some mandatory kind codes, this could be explored. Regarding the usage of data, the IPO's suggestion about formulating a standard data access agreement was reiterated.

Regarding the issue of the filing medium of international applications and related documents, the delegation acknowledged that electronic filing and processing help in achieving better efficiency. It was stated that during the year 2020-2021, more than 99% of the applications were received in IPO through ePCT. The delegation suggested encouraging applicants and agents to adopt electronic filing through some incentives and stated that few applicants that prefer to file through paper could not be prevented from doing so since the primary aim is to encourage applicants to make use of the IP system to protect Intellectual Property Rights. The delegation was of the opinion that no receiving office should prevent paper filing in the national phase.

V. STANDING COMMITTEE ON COPYRIGHTS AND RELATED RIGHTS:

In the forty-second session of SCCR held in Geneva from May 09 to 13, 2022, the delegation of India reiterated support for the treaty for the protection of broadcasting organizations. The delegation hoped that the Committee would work towards concerns raised and would address all the key issues on the definition of the protection of broadcasting organizations. The Delegation also supported the limitations and exceptions being proposed and looked forward to engaging with more details in subsequent sessions.

VI. BRICS-IPR COOPERATION:

The meeting of the 14th BRICS Heads of Intellectual Property Offices (HIPO) of 'BRICS IPR Cooperation Roadmap Programme' was conducted virtually under the Chairmanship of CNIPA-China on September 15, 2022.

Dr. SHEN Changyu, Commissioner of China National Intellectual Property Administration (CNIPA) chaired the meeting and Mr. Claudio Furtado, President of Brazilian National Institute of Industrial Property (INPI), Mr. YuryZubov, Head of Federal Service for Intellectual Property of Russia Federation (ROSPATENT), Prof.(Dr.) Unnat P. Pandit, Controller General of Office of

the Controller General of Patents, Designs and Trademarks of India (CGPDTM) and Mr. Rory Voller, Commissioner of Companies and Intellectual Property Commission of South Africa (CIPC) attended the meeting along with their respective delegations. The World Intellectual Property Organization (WIPO) attended the meeting as invited guests and was represented by Ms. WangBinying, Deputy Director General and Mr. Edward Kwakwa, Assistant Director General in the meeting while Mr. Daren Tang, Director General of WIPO delivered a video speech.



Indian delegation had following officers Dr. Amarendra Samal, Deputy Controller of Patents & Designs, O/o CGPDTM, Mumbai, Shri Kalyan Revella, IRS & Deputy Secretary, O/o CGPDTM, Mumbai, Dr. Suneeta N. Betgeri, Assistant Controller of Patents & Designs, O/o CGPDTM, Mumbai, Shri Kishor R. Kadbe, Assistant Controller of Patents & Designs, O/o CGPDTM, Mumbai, Shri Sagar B. Pol, Assistant Controller of Patents & Designs, O/o CGPDTM, Mumbai, Shri Nilesh S. Patil, Shri Prakhar Singh, Shri Sreedhar Panchumarthi, Shri Ravi Kumar, all Examiner of Patents & Designs and Mrs. Sheela A. Wankhede, Examiner of Trade Marks & GI.

During the meeting, the delegations exchanged their views on a wide range of issues, including including importance of the role of IP in supporting the achievement of the UN's sustainable development goals and on green technology and innovations, and gender equality, among others. India's vaccination program, the digital infrastructure that helped in handling Covid-19, NIPAM awareness program and its achievement and role of GI in poverty alleviation, realization and commercialization of IP was also discussed. Promotion of IP vis IP finance service and providing data to inventors and the government for better decision-making were also other topics of discussion.

A 5 days 'IP BRICS Examiners Training-2022' was also organized by the International Cooperation Department of China National Intellectual Property Administration (CNIPA) from November 07 to 11, 2022 via Video conference mode. Training was conducted by Rajiv Gandhi National Institute of Intellectual Property Management (RGNIIPM - Nagpur) in coordination with IP-BRICS Coordination team.



Training covered various aspects of examination with special focus on Pharmaceutical, Biological field and Green Technology applications. In five day long sessions, all member countries shared a wide range of information about the status and trend of Patent applications in the areas of Pharmaceutical and Biological field and also examination practices, Topics like Green Technologies, promoting innovation in SMME's and sharing the practices employed by the offices for improving quality and efficiency were also discussed.

- **Practices and Experiences on Work-Sharing among IP Offices:** The presentation from the member countries focused on steps that can be taken for fast tracking of the applications and work sharing with Patent Prosecution Highway (PPH), its benefits and office procedures employed.
- **Statistics and trends of applications related to COVID-19 or other important pharmaceutical and biological items:** A detailed report about the relief measures taken, fast tracking the examination process and categorizing the COVID-19 related application related to medicines, vaccines, diagnostics and ventilators was presented by the member countries.
- **Practice exchanges on the examination of pharmaceuticals and biological:** A presentation on examination practices with reference to novelty, Inventive step and

Industrial applicability of the pharmaceuticals and biologicals with specific examples were provided by the Member countries. The presentation also focused on limitations of examination and non-patentable subject matters and importance of sufficiency of disclosure.

- **Innovation, green technology and sustainable development of SMME's:** The statistics regarding the filling details of the applications related to Green Technologies and fillings by the SMME's in their respective nation and the Schemes/Concessions launched by the government in promoting the Innovation among the SMME's were identified.
- **Relevant Policy and Mechanism adopted for improving Quality and Efficiency:** It focused on providing the effective training for the examiners on a regular basis in the on-going technical trends, search ability improvement in order to improve the quality and efficiency. The need for cross-field joint examination was pointed out by CNIPA. All the member countries presented different Quality review systems, workshops and training carried out by them for enhancing quality

BRICS IT WORKSHOP

CNIPA hosted the BRICS IT Workshop on Artificial Intelligence (AI) and Business Process Management Systems (BPMS) through the online mode on October 19, 2022 wherein the prominence of IT and how it was useful during the Pandemic was discussed and acknowledged.

Participants were awarded Certificate to successfully complete the training program. The IP-BRICS Chairmanship was transferred to **CIPC-South Africa** from CNIPA-CHINA on January 01, 2023 onwards.

CHAPTER-XIII

TRAINING PROGRAM AND OUTREACH ACTIVITY

INTRODUCTION

As Intellectual property (IP) nurtures and encourages innovation and creativity, thereby contributing towards cultural and economic development of the society. IP is a multi-faceted tool, which, for instance,

- (i) provides encouragement to inventors, authors and artists;
- (ii) brings sustainability to the cycle of research and development;
- (iii) grants protection to businesses against unauthorized use of their goodwill; and
- (iv) contribute towards poverty alleviation of craftsmen who are grass-root geographical indication authorized users.

Keeping the above in view, the Office of CGPDTM has been taking the initiative to conduct awareness and outreach programmes for the general public for many years now. Through these programmes the aim is to create a comprehensive understanding of IP-related key issues and concerns, imparting knowledge and increasing awareness about IPR protection and enforcement as well as empowering businesses to leverage IPR. The officers of the IP Offices have been the regular resource persons in these awareness programs.

1. Training of IPO Officers:

Training programmes for new Examiners of Patents & Designs and refresher/legal trainings for Controllers of Patents & Designs were organized by the Office of CGPDTM in order to fulfil the objective of developing skills and expertise among the IP Officials and capacity building of IP offices, thus creating a strong base of human resource. These were conducted by the RGNIPM, Nagpur.

2. National Awareness Programs by the Office of CGPDTM:

National Intellectual Property Awareness Mission (NIPAM) was launched on December 08, 2021 with an aim to impart IP awareness to 01 million students across the country before August 15, 2022. The dedicated teams of officers from the O/o CGPDTM conducted online and offline countrywide Innovation and IP awareness programmes towards this mission and the

objective of imparting IP awareness to one million students was achieved well before the deadline. The consistent efforts of the O/o CGPDTM generated warm and encouraging response from the participants and motivated the path to NIPAM 2.0.

The banners both in English and Hindi languages were posted on the official website www.ipindia.gov.in



Target group

This Mission had targeted students and teachers at two levels, as follows:

Level A - Schools (Class 9th to 12th)

Level B - Universities / Colleges

A dedicated link on the website <https://ipindiaseservices.gov.in/events-ipr/home/home.aspx> has made the access to register for this awareness programmes easy for the interested schools/colleges as well as individual students.

Office of the Controller General of Patents, Designs & Trade Marks
Department for Promotion of Industry and Internal Trade
Ministry of Commerce & Industry,
Government of India

NIPAM
NATIONAL IP AWARENESS MISSION

About Us Quick Information Training and Courses Online Courses WIPO Contact Us Event List Login

INTELLECTUAL PROPERTY INDIA
National Intellectual Property Awareness Mission

Government of India
Ministry of Commerce and Industry
Department for Promotion of Industry and Internal Trade
Office of the Controller General of Patents, Designs & Trademarks

IPR Awareness Programme
(Under National Intellectual Property Awareness Mission)

75
Azadi Ka
Amrit Mahotsav

Creative India; Innovative India

Request for Participating in NIPAM Awareness Program

[NIPAM - IP PROFESSIONAL Programs](#)

[NIPAM - TIFAC Programs](#)

[Atal Tinkering Labs \(ATLs\)](#)

[Atal Incubation Centers](#)

[Organization \(Schools, Colleges, Universities and Institutions\)](#)

[Students \(Class 6 Onwards\)](#)

Announcement of Intellectual Property Rights (IPR) awareness session under NIPAM, No Fee for Registration

No Records Found !

NIPAM Web Series

274
Documentation of Research & Patentability Assessment
Amit Kumar, IIT Bombay (IITB) PCCO
Sudhakar Choudhary
Sudhakar Choudhary, IIT Bombay (IITB) PCCO

india.gov.in

राष्ट्रीय मतदाता सेवा पोर्टल
NATIONAL VOTERS SERVICES PORTAL

Department of Industrial Policy and Promotion
Government of India

myGov
मेरी सरकार

A 28 pages 'Information Booklet' covering all aspects of IPs is also available for ready reference at <https://ipindiaseservices.gov.in/events-ipr/home/Information-Booklet.aspx>.

Mode of Outreach:

In view of the vast geographical expanse of India, hybrid mode i.e., offline and online mode of training was imparted considering the convenience of the target audience.

Duration:

This NIPAM 2.0 being an ongoing flagship program of the O/o CGPDTM has aimed to achieve the target of spreading awareness to ten million students. This target could be achieved within a shorter duration with the apex Educational Councils and Boards are partnered with.

Partners in the mission: NIPAM 2.0 in its new avatar also got the support from various partners, such as -

- 1) **All India Council of Technical Education (AICTE):** AICTE under the flagship of 'Kalam Program for Intellectual Property Literacy and Awareness Campaign (KAPILA)' facilitated to conduct the IP awareness programs in institutions mainly imparting technical educations either online or off line.
- 2) **Atal Innovation Mission (AIM):** Many programs were conducted in Atal Tinkering Labs (ATLs) and Atal Incubation Centers (AICs).
- 3) **PFC-TIFAC** and Office of Controller General of Patents, Designs and Trade Marks have come together to create an IP ecosystem in the country by taking IP awareness to the grassroots level on a much bigger scale. More than 300 volunteers have volunteered themselves to conduct NIPAM programs in different parts of the country.
- 4) **Promoting the WIPO theme:** The WIPO theme for his year is "Women and IP: Accelerating Innovation and Creativity" and NIPAM has tapped into rich bank of women alumni of "DST-TIFAC: Women Scientists Scheme", KIRAN including Women Teachers & Practitioners, Patent Agents and Attorneys to actively participate and contribute to the innovation and IP awareness programs of NIPAM as TIFAC runs its own Patent Facilitation Centre (PFC) to create awareness about intellectual property rights (IPR) in the country.
- 5) In a Public Notice dated March 01, 2023, the Office of CGPDTM appealed to all the IP Facilitators, IP Mitra, IP Practitioners and Corporate IP Officials to volunteer their time for strengthening NIPAM activities (see https://ipindia.gov.in/writereaddata/Portal/News/879_1_Public_Notice_IP_Professional_edited.pdf). Many IP professional volunteered themselves to carry out NIPAM programs.

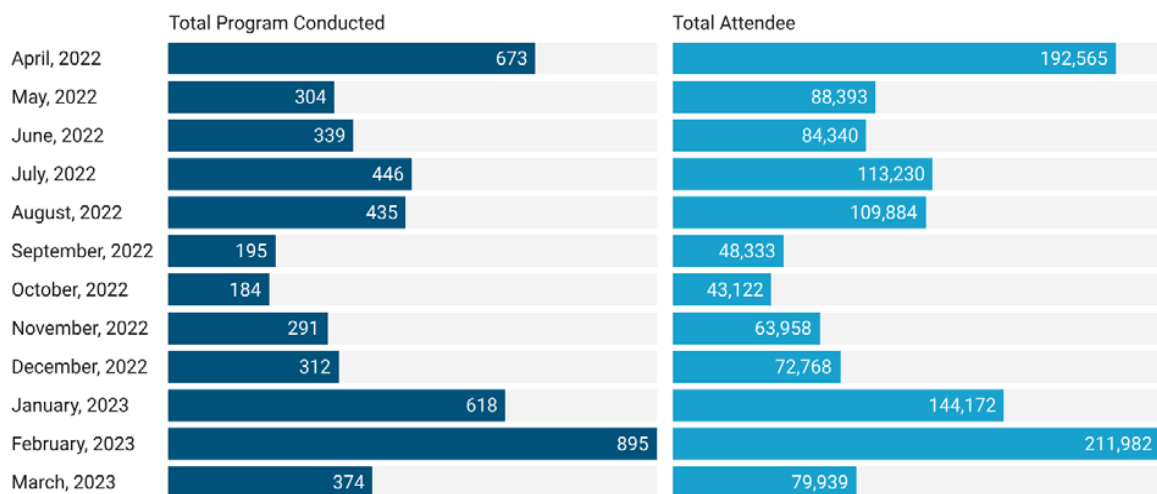
The dedicated team of officers from O/o CGPDTM worked under the superintendence of a programme co-ordinator of the project and the details are as under:

Location	Senior Team Leader	Team Leader	NIPAM Officers
Delhi	1	18	134
Chennai	1	4	28
Kolkata	1	4	61
Mumbai	1	7	34
RGNIIPM, Nagpur	1	1	4
Total	5	34	261

Total programmes conducted during the period April 01, 2022 to March 31, 2023 were **5,066** with total attendees at **12,52,686**.

Month	Total Program Conducted	Total Attendee
April, 2022	673	192565
May, 2022	304	88393
June, 2022	339	84340
July, 2022	446	113230
August, 2022	435	109884
September, 2022	195	48333
October, 2022	184	43122
November, 2022	291	63958
December, 2022	312	72768
January, 2023	618	144172
February, 2023	895	211982
March, 2023	374	79939
Total	5066	1252686

Total Program Conducted and Total Attendee



The details of the programs conducted with the different types of organization along with the attendees are as follows;

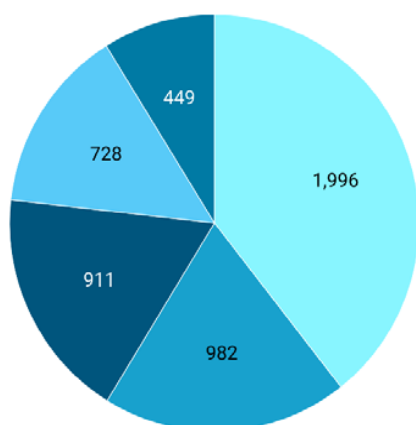
Organization Type	Total Program	Total Attendee	Certificate Generated	Certificate Pending
College	1688	685853	685675	178
Institute	534	175163	174621	542
NA	1583	1	1	0
School	918	249016	248888	128
University	343	142653	142641	12
Total	5066	1252686	1251826	860

The details of the programs conducted by the various Patent Offices from different locations are as follows:

Organized By	Total Program	Total Attendee
Intellectual Property Office, Chennai	982	261712
Intellectual Property Office, Delhi	1996	479743
Intellectual Property Office, Kolkata	449	173215
Intellectual Property Office, Mumbai	911	168293
RGNIIPM, Nagpur	728	169723

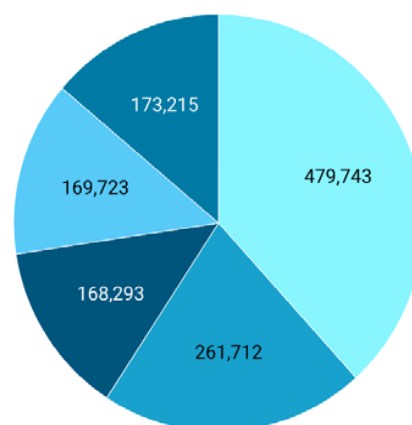
Total Program Conducted and Total Attendee

Intellectual Property Office, Delhi Intellectual Property Office, Chennai Intellectual Property Office, Mumbai
 RGNIIPM, Nagpur Intellectual Property Office, Kolkata



Total Program

Total:
5,066



Total Attendee

Total:
1,252,686

Gender distribution of the attendees is as follows:

Category of Attendee	Male	Female	No Information available
Faculty	65287	60052	1
Student	575220	552123	3

The details of the IP Awareness programmes carried out by IP Professional, KAPILA and TIFAC are as under:

Partner	IP Professional	KAPILA	TIFAC
Total Program	9	639	123
Total Attendee	646	145400	20115
Organization Type&Total Program			
College	3	311	75
Institute	2	130	8
NA	2	103	24
School	1	22	4
University	1	73	12

Category of Attendee			
Faculty	15	15208	3607
Student	631	130192	16508
Male	292	82672	9006
Female	354	62728	11109

The state wise details of the total programs conducted with the attendees is as follows:

State*	Total Program	Attendee-Female	Attendee - Male	Total Attendee
Andaman and Nicobar Island (UT)	2	21	31	52
Andhra Pradesh	169	28447	30381	58828
Arunachal Pradesh	3	79	467	546
Assam	28	4316	4279	8595
Bihar	48	5565	10719	16284
Chandigarh (UT)	16	1168	704	1872
Chhattisgarh	58	5983	6964	12947
Dadra and Nagar Haveli(UT) Daman and Diu (UT)	2	94	87	181
Delhi-NCR(UT)	142	13000	21476	34476
Goa	15	660	721	1381
Gujarat	142	12070	16582	28652
Haryana	155	14467	19357	33824
Himachal Pradesh	137	10116	11861	21977
Jammu and Kashmir (UT)	147	13421	11960	25507
Jharkhand	18	1209	2504	3713
Karnataka	277	37369	38440	75809
Kerala	226	30127	18938	49065
Ladakh (UT)	24	2422	1800	4222
Lakshadweep(UT)	9	540	328	868
Madhya Pradesh	206	23453	29266	52719
Maharashtra	780	66461	76200	142805
Manipur	33	6873	7349	14222
Meghalaya	4	258	173	431
Mizoram	11	1908	1587	3495
Nagaland	11	1013	692	1705
Odisha	65	7043	13485	20528
Puducherry (UT)	13	1389	1350	2739
Punjab	99	12077	8976	21090
Rajasthan	702	94194	95470	191103
Sikkim.	2	734	327	1061
Tamil Nadu	620	98873	80884	179757
Telangana	163	24940	23150	48090
Tripura	16	2322	1762	4084
Uttar Pradesh	418	51581	59725	111306
Uttarakhand	98	7353	9379	16732
West Bengal	151	30029	31991	62020

*For 56 programs state was mentioned as NA

The O/o CGPDTM has attempted to reach out to all possible locations that can be easily as well as difficult to access by air/rail/road. Some of the lesser known districts that have been covered during the period under report are as follows:

Organization State	District covered/ Total districts	Districts covered
Andaman and Nicobar Island (UT)	2/3	North and Middle Andaman, South Andaman
Andhra Pradesh	16/26	Anantapuramu, Bapatla, Chittoor, Dr. B. R. AmbedkarKonaseema, East Godavari, Guntur, Krishna, Kurnool, NTR, Prakasam, Srikakulam, Tirupati, Visakhapatnam, Vizianagaram, West Godavari, YSR (Kadapa)
Arunachal Pradesh	1/15	Papum Pare
Assam	8/35	Bongaigaon, Dibrugarh, Golaghat, Jorhat, Kamrup Metropolitan, Karimganj, Nagaon, Sivasagar
Bihar	14/38	Bhagalpur, Darbhanga, East Champaran, Lakhisarai, Madhepura, Madhubani, Muzaffarpur, Nalanda, Patna, Purnia, Saharsa, Sheohar, Sitamarhi, Vaishali
Chandigarh (UT)	1/1	Chandigarh
Chhattisgarh	5/33	Balod, Bilaspur, Dantewada, Durg, Kabirdham, Khairagarh-Chhuikhadan-Gandai, Kondagaon, Mahasamund, Narayanpur, Raigarh, Raipur, Rajnandgaon, Surajpur
Dadra and Nagar Haveli(UT) Daman and Diu (UT)	2/3	Daman, Dadra and Nagar Haveli
Delhi-NCR(UT)	11/11	Central, East Delhi, New Delhi, North Delhi, North East Delhi, North West Delhi, Shahdara, South Delhi, South East Delhi, South West Delhi, West Delhi
Goa	2/2	North Goa, South Goa
Gujarat	21/33	Ahmedabad, Anand, Banaskantha, Bharuch, Bhavnagar, Dahod, Devbhoomi Dwarka, Gandhinagar, Jamnagar, Junagadh, Kutch, Mehsana, Narmada, Navsari, Panchmahal, Porbandar, Rajkot, Surat, Surendranagar, Vadodara, Valsad
Haryana	20/22	Ambala, Bhiwani, CharkhiDadri, Faridabad, Fatehabad, Gurugram, Hisar, Jhajjar, Jind, Karnal, Kurukshetra, Nuh, Palwal, Panchkula, Panipat, Rewari, Rohtak, Sirsa, Sonapat, Yamunanagar
Himachal Pradesh	3/12	Bilaspur, Chamba, Hamirpur, Kangra, Kullu, Lahaul, Mandi, Shimla, Simraur, Solan, Spiti, Una
Jammu and Kashmir (UT)	10/20	Baramulla, Doda, Ganderbal, Jammu, Kathua, Kupwara, Rajouri, Reasi, Samba, Srinagar
Jharkhand	10/24	Bokaro, Deoghar, Dhanbad, Dumka, East Singhbhum, Giridih, Hazaribagh, Ramgarh, Ranchi, West Singhbhum
Karnataka	23/31	Bagalkote, Ballary, Belagavi, Bengaluru Rural, Bengaluru Urban, Bidar, Chikkaballapura, Chikkamagaluru, Chitradurga, Dakshina Kannada, Davanagere, Dharwad, Gadag, Hassan, Kalaburagi, Kodagu, Mandya, Mysuru, Raichuru, Shivamogga, Udupi, Vijayanagara, Vijayapura
Kerala	13/14	Alappuzha, Ernakulam, Idukki, Kannur, Kasaragod,

		Kollam, Kottayam, Kozhikode, Malappuram, Palakkad, Pathanamthitta, Thiruvananthapuram, Thrissur, Wayanad
Ladakh (UT)	2/2	Kargil, Leh
Madhya Pradesh	34/52	Alirajpur, Anuppur, Ashoknagar, Balaghat, Barwani, Betul, Bhopal, Chhatarpur, Chhindwara, Damoh, Datia, Dewas, Dhar, Dindori, Guna, Gwalior, Indore, Jabalpur, Jhabua, Katni, Khandwa, Khargone, Mandsaur, Narmadapuram, Raisen, Rajgarh, Sagar, Sehore, Seoni, Shahdol, Shivpuri, Ujjain, Umaria, Vidisha
Maharashtra	35/36	Ahmednagar, Akola, Amravati, Aurangabad, Beed, Bhandara, Buldhana, Chandrapur, Dhule, Gadchiroli, Gondia, Jalgaon, Jalna, Kolhapur, Latur, Mumbai City, Mumbai Suburban, Nagpur, Nanded, Nandurbar, Nashik, Osmanabad, Palghar, Parbhani, Pune, Raigad, Ratnagiri, Sangli, Satara, Sindhudurg, Solapur, Thane, Wardha, Washim, Yavatmal
Manipur	11/16	Bishnupur, Chandel, Churachandpur, Imphal East, Imphal West, Kakching, Kamjong, Kangpokpi, Senapati, Thoubal, Ukhrul
Meghalaya	2/12	East Khasi Hills, RiBhoi
Mizoram	2/11	Aizawal, Hnahtial
Nagaland	3/16	Dimapur, Kiphire, Kohima,
Odisha	10/30	Balasore, Boudh, Cuttack, Ganjam, Kalahandi, Khorda, Kendrapara, Mayurbhanj, Rayagada, Sambalpur
Puducherry (UT)	2/4	Pondicherry, Karaikal
Punjab	15/23	Amritsar, Bathinda, Fatehgarh Sahib, Hoshiarpur, Jalandhar, Kapurthala, Ludhiana, Moga, Sri Muktsar Sahib, Pathankot, Patiala, Rupnagar, Sahibzada Ajit Singh Nagar, Sangrur, Tarn Taran,
Rajasthan	36/50	Ajmer, Alwar, Banswara, Baran, Barmer, Beawar, Bharatpur, Bhilwara, Bikaner, Bundi, Chittorgarh, Churu, Dausa, Dholpur, Dudu, Dungarpur, Gangapur City, Hanumangarh, Jaipur, Jaisalmer, Jhalawar, Jhunjhunu, Jodhpur, Karauli, Kota, Kotputli-Behror, Nagaur, Pratapgarh, Rajasamand, Sawai Madhopur, Shahpura, Sikar, Sirohi, Sri Ganganagar, Tonk, Udaipur
Sikkim	1/6	Gangtok
Tamil Nadu	32/38	Chengalpet, Chennai, Coimbatore, Cuddalore, Dindigul, Erode, Kallakurichi, Kancheepuram, Kanyakumari, Karur, Krishnagiri, Madurai, Mayiladuthurai, Nagapattinam, Namakkal, Perambalur, Pudukottai, Ramanathapuram, Ranipet, Salem, Thanjavur, Theni, Thirunelveli, Thiruvallur, Thiruvarur, Tiruchirappalli, Tiruvannamalai, Tuticorin, Vellore, Viluppuram, Virudhunagar
Telangana	16/33	Adilabad, Hyderabad, Karimnagar, Khammam, Mahabubabad, Mahabubnagar, Nalgonda, Narayanpet, Nirmal, Nizamabad, Ranga Reddy, Sangareddy, Wanaparthy, Warangal, Yadadri Bhuvanagiri
Tripura	3/8	Sipahijila, South Tripura, West Tripura,
Uttar Pradesh	48/75	Agra, Allahabad, Aligarh, Amethi, Amroha, Ayodhya, Azamgarh, Balrampur, Banda District, Barabanki, Bareilly, Basti, Bijnor, Deoria, Faizabad, Farrukhabad, Firozabad, Gautam Buddha Nagar, Ghaziabad,

		Ghazipur, Gonda, Gorakhpur, Hamirpur, Hapur District, Hardoi, Hathras, Jaunpur District, Jhansi, Kannauj, Kanpur Dehat, Kanpur Nagar, Kasganj, Kushinagar, Lucknow, Maharajganj, Mainpuri, Mathura, Mau, Meerut, Mirzapur, Moradabad, Muzaffarnagar, Pratapgarh, Prayag Raj, Rae Bareli, Saharanpur, SantKabir Nagar, Unnao, Varanasi (Kashi)
Uttarakhand	12/13	Bageshwar, Chamoli, Champawat, Dehradun, Haridwar, Nainital, PauriGarhwal, Pithoragarh, Rudraprayag, TehriGarhwal, Udham Singh Nagar, Uttarkashi
West Bengal	21/23	Alipurduar, Bankura, Birbhum, Cooch Behar, DakshinDinajpur, Darjeeling, Hooghly, Howrah, Jalpaiguri, Jhargram, Kalimpong, Kolkata, Malda, Murshidabad, Nadia, North 24 Parganas, PaschimBardhaman, PaschimMidinipur, PurbaBardhaman, PurbaMedinipur, Uttar Dinajpur

Impact of NIPAM: IP awareness programs conducted under NIPAM have given impactful results, witnessed by increase in IP filing. During the reporting period, there is an increase in the number of applications originating from India. The domestic filing under Patents is 52.291% of the total applications filed; Designs has 84.78% whereas Trade Marks has 97.16% quantum of the total filings.

Increase in filing of IP applications specially Indian origin applications

Type of IP	Total Application filed			Indian origin applications			% of total filings
	2021-22	2022-23	% increase	2021-22	2022-23	% increase	
Patents	66440	82811	24.64	29508	43301	46.74	52.29
Designs	22699	22698	-	18851	19245	2.09	84.78
Trade Marks	447805	466580	4.19	434084	453325	4.43	97.16

NIPAM has reached to remote areas of the country touching people at all levels through its unique model of “Peoples-Public-Private- Partnership” (PPPP) contributing with positivity to the local innovation and IP ecosystem.

This unique NIPAM model not only comprehensively and cost effectively mobilizes diverse national and local human and infrastructure resources but also provides lessons on how to design, “plug-in” and implement “need-based development programmes” to enhance the innovation and IP climate.

3. National IP Conference 2022:

The O/o CGPDTM organized a ‘National IP Conference 2022’ in collaboration with the Capacity Building Commission on October 14 to 15, 2022 at Dr. Ambedkar International

Centre (DAIC), 15, Janpath, New Delhi under the theme of ‘Strengthening IP Ecosystem for catalysing the growth of Knowledge Economy’. The National IP Conference was succeeded by the National IP Awards 2021 & 2022. Hon’ble MOS-C&I Sh. Somparkash Ji inaugurated the two day event in the august company of Shri Amitabh Kant, Sherpa G20, Former CEO-NITI Aayog, Former Secretary DIPP, Smt. Shruti Singh, JS IPR, DPIIT, MoC&I and the CGPDTM. The details of the sessions are as under–

Session Day 01	Invited Speakers
Capacity Building for Good Governance in IP Administration	Chair: Hon’ble Justice Prathiba M. Singh, Delhi High Court Shri Sanjeev Sanyal, Member, Economic Advisory Council to the Prime Minister (EAC-PM); Shri Hemang Jani, Secretary, CBC; Shri Deepak Bagla, Chief Executive Officer, Invest India
Addressing Societal Challenges through IP Driven S&T Solutions	Chair: Sh. P. H. Kurian, Rtd. IAS, Ex-CGPDTM Prof. Prabuddha Ganguli, CEO-Vision IPR; Prof. Dinesh Singh, Former VC, Delhi University; Prof. Amogh Rai, Innovation Economist; Shri Tulsi Tawari, Rural Economist
Parallel Session with Former CGPDTMs & IP Experts on ‘ <i>Making India more IP friendly – Domestic and International perspectives</i> ’	Patents & Designs: Shri Chaitanya Prasad, IAS, Principal Secretary, Bihar Govt. & Ex-CGPDTM; Prof. Prabuddha Ganguli, CEO-Vision IPR; Shri Bhavin Kothari, NID, Ahmedabad; Moderator: Shri Sanjay Bhattacharya, Deputy Controller of Patents & Designs Trademarks: Shri P. H. Kurian, Rtd. IAS, Ex-CGPDTM & Shri V. Lakshmikumar, Founder and Managing Partner, Lakshmikumar & Sridharan Attorneys Copyrights: Prof. (Dr.) Raman Mittal, University of Law & Smt. Adv. Saveena Bedi Sachar, Supreme Court of India Geographical Indications: Shri Rajendra Ratnoo, IAS, Ex-CGPDTM; Shri Tulsi Tawari, Rural Economist Shri Rajiv Aggarawal, Rtd. IAS, Ex-CGPDTM & Shri Arul George Scaria, Co-Director, CIIPC.
Session Day 02	Invited Speakers
Professional ethics and adopting Good IP Practices in Administration	Chair: Hon’ble Justice Prabha Sridaven (Rtd.) Hon’ble Justice Sanjeev Narula, Delhi High Court; Hon’ble Justice Naveen Chawla, Delhi High Court; Shri Narendra Sabarwal Former DDG, WIPO; Shri Adil Zinulbhai, Chairman, CBC
Next Generation Challenges of IP while addressing the country’s need on S&T	Chair: Prof. Kamakoti, Director, IIT Madras Shri Lakshmikumar, Advisor, DPIIT; Dr. Bakulesh Khamar, Executive director, Cadila Pharmaceuticals; Smt. Sandhya Vasudevan, Former Managing Director, Deutsche Bank and Thomson Reuters; Shri Mudit Narain, Former Program Director, AIM, NITI Aayog
Valedictory Session of the IPO Conference & National IP Awards Function	Hon’ble CIM Shri Piyush Goel; Shri Anurag Jain, Secretary, DPIIT, MoC&I; Smt. Shruti Singh, JS IPR, DPIIT, MoC&I and the CGPDTM





4. National IP Awards 2021 & 2022:

National Intellectual Property (IP) Awards are conferred every year to recognize and reward the top achievers comprising individuals, institutions, organizations and enterprises, for their IP creations and commercialization, which have contributed towards strengthening IP eco-system in the country and encouraging creativity and innovation. National IP Awards are intended to encourage innovation and management of intellectual property portfolio that influences the success of the innovation in different industry segments. The awards were presented to the awardees in an event to be organized at Dr. Ambedkar International Centre (DAIC), 15, Janpath, New Delhi by Intellectual Property Office (IPO) on October 15, 2022.

The awardees for the 11 categories are as under:

Sr. No.	Category	Name of Awardee	Type of Award/Certificate/Cash prize
Top Indian Individual for Patents Filing, Grant & Commercialization			
1	Male	ShriSubodhSuhaspethe	Medal/Certificate of Merit/Rs. 1,00,000/-
2	Female	Prof. Dr.Indu Pal Kaur	Medal/Certificate of Merit/Rs. 1,00,000/-
3	Child (< 18 years)	Ms. Siddhi SidramappaDharane	Medal/Certificate of Merit/Rs. 1,00,000/-
Top Indian Academic Institution for Patents Filing, Grant & Commercialization			
1		Indian Institute of Technology, Madras	Trophy/Certificate of Merit/Rs. 1,00,000/-
Top R & D Institution/Organization for Patents Filing, Grant & Commercialization			
1		Council of Scientific and Industrial Research, India(CSIR)	Trophy/Certificate of Merit/Rs. 1,00,000/-
Public Limited Company/Private Limited Company for Patents Filing, Grant & Commercialization in India : Manufacturing Sector			
1		Bharat Heavy Electricals Limited	Trophy/Certificate of Merit/Rs. 1,00,000/-
Public Limited Company/Private Limited Company for Patents Filing, Grant & Commercialization in India : Service Sector			
1		Samsung R&D Institute India - Bangalore Pvt. Ltd. (SRI-B)	Trophy/Certificate of Merit/Rs. 1,00,000/-
Top Indian MSME for Patents Filing, Grant & Commercialization			
1		IBRUM TECHNOLOGIES, Bangalore	Trophy/Certificate of Merit/Rs. 1,00,000/-
Top Start-up for IP Filing, (Grant/Registration) and Commercialization			
1		Ather Energy Private Limited	Trophy/Certificate of Merit/Rs. 1,00,000/-
Top Indian Company/Organization for Designs Filing, Registration&Commercialization			
1		TVS-Motor Company Limited	Trophy/Certificate of Merit/Rs. 1,00,000/-
Top Indian Company for creating Brand in India and Abroad			
1		Tata Consultancy Services Ltd.	Trophy/Certificate of Merit/Rs. 1,00,000/-
Best Police Unit (District / Zone in a commissionerate) for enforcement of IP in India			
1		Maharashtra Cyber Digital Crime Unit, Mumbai	Certificate of Recognition / Rs. 50,000/- to both
2		Office of Superintendent of Police, DEB, PurbhaBardhaman	
Best Incubator for Nurturing the IP			
1		Entrepreneurship Development Center (Venture Center),	Certificate of Recognition / Rs. 50,000/- to both
2		KIIT Technology Business Incubator, Patia, Bhubaneshwar	
Special citation for Technology and Innovation Support Center (TISC)			Punjab State Council of Science & Technology, Chandigarh
Special citation for Patent Information Centre (PIC)			Karnataka State Council of Science & Technology, IISC Bangaluru
Special citation for Institution's Innovation Council (IICs)			KCG College of Technology, Chennai
Special citation for Atal Tinkering Laboratories (ATL)			Jnana Prabodhini Navanagar Vidyalaya, Pune
Jury certificate award as an IP recognition for a Rural Centric Invention			

1	Tata Steel Limited	Certificate of Recognition
WIPO Medal for Inventors	PROF. Dr. INDU PAL KAUR	
WIPO IP Enterprises Trophy	(a). For Manufacturing sector: TVS-Motor Company Limited (b). For Service sector: Samsung R&D Institute India – Bangalore Pvt. Ltd. (SRI-B)	
WIPO Users Trophy	Tata Consultancy Services Ltd.	
Most Popular Geographical Indication (GI) in India in each of the five (05) categories	Agriculture – Kandhamal Haladi Food - Hyderabad Haleem Handicraft - Thanjavur Art Plate Manufactured - Mysore Sandal soap Natural – Chunar Balua Patthar	Certificate of Recognition





5. IP Manthan:

The O/o CGPDTM initiated a new series of discussions amongst the IP fraternity having established expertise in the selective IP field domain. Renowned scientist, IP professionals, industry experts and persons from judiciary who have been shaping the IP ecosystem in

India and are stalwarts of designing the IP future for the generations to come are invited to share their views to the officers of the O/o CGPDTM as well as to the interested stakeholders. The details of the forthcoming IP Manthan series are regularly published on the official website for larger public participation. The details of the IP Manthan series successfully conducted in the year 2022-23 under the chairmanship of the CGPDTM are as under –

Sr. No.	Topic	Date	Mode	Participants	Speakers
1	How Can Youth Contribute To The Field Of Intellectual Property	January 12, 2023	Online	460	1. Dr. Ketaki Bapat, Adviser/Scientist 'G', Office of the Principal Scientific Adviser to the Government of India, New Delhi. 2. Shri Mukul Kanikar, National Organising Secretary at Bharatiya Shikshan Mandal 3. Prof. Prabuddha Ganguli, Advisor of VISION-IPR, Mumbai 4. Prof. Amogh Dev Rai, Executive Director, Sanrachana Foundation 5. Dr. Aniruddha Joshi, Founder, and CEO, Atreya Innovations 6. Dr. A Lakshmanan, Managing Director, Nanoventions Private Limited
2	Budget 2023 – Vision for Amrit Kaal: Enabling Technology and Knowledge Driven Economy	February 04, 2023	Online	375	1. Shri V. Lakshmikumaran, Founder and Managing Partner, Lakshmikumaran & Sridharan Attorneys 2. Ms. Sandhya Vasudevan, Former Managing Director, Deutsche Bank and Thomson Reuters 3. Prof. (Dr.) Parikshat Singh Manhas, Director, University of Jammu 4. Prof. Prabuddha Ganguli, Advisor of VISION-IPR, Mumbai 5. Prof. Amogh Dev Rai, Executive Director, Sanrachana Foundation
3	Enabling Geographical Indication Empowerment under Culture-20	February 21, 2023	Online	610	1. Dr. Vinay Sahastrabudhe, President, Indian Council for Cultural Relations (ICCR) 2. Dr. Rajni Kant, Executive Director / General Secretary, Human Welfare Association 3. Dr. Yogesh Pai, Associate Professor (Law) and Co-Director, Centre for Innovation, IP and Competition, National Law University, Delhi 4. Prof. (Dr.) Lisa P. Lukose, Professor, University School of Law and Legal Studies (USLLS), GGSIPU 5. Shri Ganesh Hingmire, Founder and Chairman, GMGC

4	Women in IP: Powering Creativity, Technology and Entrepreneurship	March 08, 2023	Online	337	<p>1. Smt. Sandhya Vasudevan, Former Managing Director, Deutsche Bank and Thomson Reuters</p> <p>2. Dr. Vibha Malhotra Sawhney, Head IP Unit, Council of Scientific & Industrial Research (CSIR)</p> <p>3. Dr. Malathi Lakshmikumaran, Executive Director & Head of Life Sciences group of IP Division, Lakshmikumaran & Sridharan Attorneys</p> <p>4. Dr. Indu Pal Kaur, Professor of Pharmaceutics, Chairperson, University Institute of Pharmaceutical Sciences, Punjab University</p> <p>5. Dr. Pratima Solanki, Assistant Professor, Jawaharlal Nehru University</p>
5	Knowledge of AI and its reasoning towards IP creation	March 17, 2023	Online	600	<p>1. Smt. Sandhya Vasudevan, Former Managing Director, Deutsche Bank and Thomas Reuters</p> <p>2. Dr. Reena Dayal, Chairperson of the Board and CEO of Quantum Ecosystem and Technology Council of India</p> <p>3. Shri Jaspal Singh Sawhney, Chief Information Security Officer and Chief Product Officer, TATA Communications</p> <p>4. Shri Sandeep Patil, IBM STSM, Master Inventor</p> <p>5. Shri Anoop Jain, Asstt. Chief IP Counsel (Head of Intellectual Property), Ather Energy Private Limited</p>
6	Adoption of Strategies for Zero Tuberculosis by 2025	March 23, 2023	Hybrid	265	<p><u>Panel 1</u></p> <p>1. Prof. Prabuddha Ganguli, CEO Vision-IPR, Mumbai</p> <p>2. Dr. Bakulesh Khamar, Executive director, Cadila Pharmaceuticals</p> <p>3. Ms. Shivani Singh, IP Researcher, Sanrachna Foundation</p> <p>4. Ms. Leena Meghaney, Global IP Advisor, Medecins Sans Frontiers</p> <p>5. Shri Mihir Kulkarni, Artificial Intelligence Researcher</p> <p>6. Prof. Rup Lal, Professor University of Delhi</p> <p>7. Dr. Rajendra K. Lohia, Assistant Controller of Patents & Designs,</p> <p>8. Dr. Rohit Rathore, Assistant Controller of Patents & Designs</p> <p><u>Panel 2</u></p> <p>1. Dr. Vijaykumar Karanjkar, MCGM,</p>

					<p>Mumbai</p> <p>2. Dr. Jyotirmay Biswas, Director of Uveitis & Ocular Pathology at Shankara Netralaya</p> <p>3. Major Robin, Assistant Professor, Department of Respiratory Medicine, Base Hospital Delhi Camp</p> <p>4. Shri Sukhdeep Singh, Assistant Controller of Patents & Design</p> <p><u>Panel</u> 3</p> <p>1. Dr. Y. K. Gupta, Chairman, AIIMS Bhopal</p> <p>2. Ms. Shikha Jaiswal, Pt. JawaharLal Nehru Memorial Medical College, Raipur</p> <p>3. Ms. Majida Shakeel, the Supervisor of the Medical Department at BEST</p> <p>4. Dr. Satyaveer from SGT University Gurugram's Community Medicine</p> <p>5 Shri Amogh Dev Rai, Managing Director, Sanrachna Foundation, New Delhi. Department</p>
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6. Participation of Officials in meeting at International forum and training Programs in India & Abroad:

Due to prevalence of Covid-19 pandemic in India and abroad, only a handful of meetings were conducted in-person and the participation was primarily online.

Sl. No.	Training / Seminar / Workshop / Program attended	Country Visited	No. of officials participated
1	Fifth session of the WIPO Conversation on Intellectual Property (IP) and Frontier Technologies held from April 05 to 06, 2022 at WIPO Headquarters in Geneva, Switzerland	Remote participation	02
2	"Fostering Innovation and Commercialisation of IPR" held from April 18 to May 06, 2022 at Copenhagen Business School (CBS), Denmark	Copenhagen, Denmark	04
3	INTA's 2022 Annual Meeting Live+, held from April 30 to May 04, 2022 at Washington DC, USA	Remote participation	04
4	Forty-second session of the Standing Committee on Copyright and Related Rights (SCCR), held from May 09 to 13, 2022 at WIPO Headquarters in Geneva, Switzerland	Remote participation	03
5	Thirty-second Session of the Committee of Experts of the Nice Union for the International Classification of Goods and Services for the purposes of the Registration of Marks held from April 25 to 29, 2022 at WIPO headquarters in Geneva, Switzerland	Remote participation	02
6	Twenty-eighth Session of the Committee on Development and Intellectual Property (CDIP) held from May 16 to 20, 2022 at WIPO headquarters in Geneva, Switzerland	Remote participation	02
7	Forty-third session of the Intergovernmental Committee on Intellectual Property and Genetic Resources, Traditional	Remote participation	03

	Knowledge and Folklore (IGC) held from May 30 to June 03, 2022 at WIPO Headquarters in Geneva, Switzerland		
8	Forty-seventh session of the International Patent Classification (IPC) Revision Working Group held from May 09 to 13, 2022 at WIPO Headquarters in Geneva, Switzerland	Remote participation	03
9	Fourth session of the Working Group on the Development of the Lisbon System, which was held in hybrid format at WIPO headquarters in Geneva and via an online platform from June 14 to 16, 2022	Remote participation	02
10	Fifty-fifth (thirtieth Extraordinary) Session of WIPO General Assembly and 63rd Series of Meetings of the Assemblies of the Member States of WIPO held from July 14 to 22, 2022 at WIPO Headquarters in Geneva, Switzerland	Geneva, Switzerland	05
11	Twenty-ninth Session of the Meeting of International Authorities under the PCT (PCT/MIA) held from June 20 to 22, 2022 and PCT/MIA quality subgroup held from June 16 to 17, 2022 at WIPO headquarters at Geneva, Switzerland	Remote participation	05
12	Fifteenth Session of the Advisory Committee on Enforcement (ACE), held from August 31 to September 02, 2022 at WIPO Headquarters in Geneva, Switzerland	Remote participation	01
13	Forty-fourth session of the Intergovernmental Committee on Intellectual Property and Genetic Resources, Traditional Knowledge and Folklore (IGC) held from September 12 to 16, 2022 at WIPO Headquarters in Geneva, Switzerland	Remote participation	03
14	Sixth session of the WIPO Conversation on Intellectual Property (IP) and Frontier Technologies held from September 21 to 22, 2022 at WIPO Headquarters in Geneva, Switzerland	Remote participation	03
15	Fifteenth session of the Patent Cooperation Treaty (PCT) Working Group and the thirty-second session of the PCT Committee for Technical Cooperation held from October 03 to 07 at WIPO Headquarters	Geneva, Switzerland	01
16	JPO/IPR Training Course on Anti-Counterfeiting Measures for Practitioners held from October 18 to 25, 2022	Tokyo, Japan	02
17	Twentieth session of Working Group on the Legal Development of the Madrid System for the International Registration of Marks (the Working Group), held from November 07 to 11, 2022 at WIPO headquarters in Geneva, Switzerland	Remote participation	01
18	Tenth session of the Committee on WIPO Standards (CWS), held from November 21 to 25, 2022 in Geneva, at WIPO headquarters	Geneva, Switzerland	01
19	Forty-sixth session of the Standing Committee on the Law of Trademarks, Industrial Designs and Geographical Indications (SCT), an Information Session on Geographical Indications, held from November 21 to 23, 2022 at WIPO headquarters in Geneva, Switzerland	Remote participation	01
20	Eleventh session of the Working Group on the Legal Development of the Hague System for the International Registration of Industrial Designs (the Working Group) held from December 12 to 14, 2022 at WIPO headquarters in Geneva, Switzerland	Remote participation	03
21	Fifth session of the Working Group on the Development of the Lisbon System held from January 24 to 26, 2023 at WIPO headquarters in Geneva, Switzerland	Remote participation	02
22	Sixteenth session of Patent Cooperation Treaty (PCT) Working Group held from February 06 to 08, 2023 at WIPO	Remote participation	02

	Headquarters in Geneva, Switzerland		
23	Forty-sixth Session of the Intergovernmental Committee on Intellectual Property and Genetic Resources, Traditional Knowledge and Folklore (IGC) held from February 27 to March 03, 2023 at WIPO Headquarters	Geneva, Switzerland	01
24	JPO/IPR Training Course on "Design Substantive Examination and Accession to the Hague Agreement" held from January 26 – February 02, 2023	Tokyo, Japan	01
25	USA Global Intellectual Property Academy (GIPA) Intellectual Property Office Administration Program: Best Practices and USPTO Experience in Trademarks held from on February 06 to 10, 2023, at USPTO headquarters	Alexandria, Virginia, USA	02
26	Regional Workshop of Intellectual Property Office Officials Responsible for the Madrid System held from March 16 to 17, 2023	Hanoi, Vietnam	01

INTRODUCTION

The Patent Office, Trade Marks Registry, Geographical Indications Registry, Copyright Registry, Patent Information System (PIS) / Rajiv Gandhi National Institute of Intellectual Property Management (RGNIIPM) perform their functions under the superintendence and administrative control of the Office of Controller General of Patents, Designs and Trademarks.

During the year 2022-23 action was taken to appoint 05 stenographers ,01 junior Translation Officer for trademark registry and 23 Lower Division Clerk are recommended by Staff Selection Commission (SSC) against vacancies in Patent Office, Trade Marks Registry.

Human resources at various IP Offices**A. Office of the CGPDTM at Mumbai:**

The office of the Controller General of Patents, Designs and Trade Marks (CGPDTM) has the following supporting staff:

DETAILS OF SANCTIONED AND WORKING STRENGTH OF O/o CGPDTM AS ON MARCH 31, 2023

Sl. No.	Designation	Sanctioned Strength	Working Strength
1	Controller General	1	1
2	Private Secretary	1	1
3	Staff Car Driver	1	1
4	Multi-Tasking Staff	1	0
	Total	4	3

However, some officers and staff from Patent and Trade Marks Offices have been posted in Office of CGPDTM to handle work related to establishment, administration, budget & finance, policy matters etc.

B. The Patent Office:

The human resources in the Patent Office are shown in the **Appendix A**. The said Appendix indicates the sanctioned strength as well as working strength as on March 31, 2023 of all the four Patent offices.

C. The Trade Marks Registry:

The details of officials of the Trademarks Registry are shown in the **Appendix B**. The said Appendix indicates the sanctioned strength as well as working strength at all the five offices as on March 31, 2023.

D. The Geographical Indications Registry:

The Geographical Indications Registry has separate sanctioned strength with reference to human resources. The **Appendix C** indicates the sanctioned strength as well as working strength as on March 31, 2023 of Geographical Indications Registry.

E. The PIS/RGNIIPM:

The sanctioned strength as well as working strength as on March 31, 2023 in respect of PIS/RGNIIPM is given in **Appendix D**.

DETAILS OF OFFICERS AND STAFF STRENGTH OF PATENT OFFICE AS ON MARCH 31, 2023

Sl. No.	Name of Post	Category	Sanctioned Strength				Working Strength				Total	
			Kolkata	Mumbai	Chennai	Delhi	Total	Kolkata	Mumbai	Chennai		Delhi
1	Senior Joint Controller of Patents & Designs	Group A	1	1	1	2	5	1	0	0	1	2
2	Joint Controller of Patents & Designs	Group A	8	11	16	13	48	1	1	2	3	7
3	Director	Group A	0	1	0	0	1	0	1	0	0	1
4	Deputy Secretary	Group A	0	1	0	0	1	0	1	0	0	1
5	Deputy Controller of Patents & Designs	Group A	20	27	30	35	112	12	6	17	8	43
6	Principal System Analyst	Group A	0	0	0	1	1	0	0	0	0	0
7	Assistant Controller of Patents & Designs	Group A	128	90	102	178	498	35	28	56	70#	189
8	Senior System Analyst	Group A	0	0	0	2	2	0	0	0	0	0
9	Senior Administrative Officer	Group A	0	1	0	0	1	0	0	0	0	0
10	Examiner of Patents & Designs	Group A	193	82	170	328	773	140	40	117	296	593
11	Assistant Director (OL)	Group A	1	0	0	0	1	0	1	0	0	1
12	Senior Finance &Accounts Officer	Group A	0	1	0	0	1	0	0	0	0	0
13	Administrative Officer	Group A	0	1	0	1	2	0	0	0	1	1
14	System Analyst cum Computer Programmer	Group A	0	0	0	5	5	0	0	0	0	0
	Total		351	216	319	565	1451	189	78	192	379	838*
1	Assistant Administrative Officer	Group B (Gaz)	1	2	1	2	6	1	2	1	1	5
2	Assistant Library & Information Officer	Group B (Gaz)	1	1	0	0	2	1	1	0	0	2
3	Private Secretary	Group B (Gaz)	1	1	1	1	4	0	0	1	0	1
4	Finance Officer	Group B (Gaz)	0	1	0	0	1	0	0	0	0	0

5	Store Officer	Group B (Gaz)	1	1	1	2	5	0	0	0	0	0	0	0
	Total		4	6	3	5	18	2	3	2	1	8		
1	Senior Translator	Group B (NG)	0	0	0	1	1	0	0	0	0	0	0	
2	Office Superintendent	Group B (NG)	26	14	14	22	76	22	7	8	7	44		
3	Library & Information Assistant	Group B (NG)	1	1	1	2	5	0	0	0	1	1		
4	Junior Translator	Group B (NG)	0	1	1	1	3	0	0	1	1	2		
5	Stenographer Grade I	Group B (NG)	1	1	1	1	4	1	1	1	0	3		
6	Accountant	Group B (NG)	0	1	0	0	1	0	0	0	0	0		
7	Legal Assistant	Group B (NG)	1	1	1	1	4	0	0	0	0	0		
	Total		29	19	18	28	94	23	8	10	9	50		
1	Photography Assistant	Group C	1	1	1	1	4	0	0	1	1	2		
2	Upper Division Clerk	Group C	20	14	14	19	67	14	0	10	13	37		
3	Stenographer Grade II	Group C	0	0	0	2	2	0	0	0	2	2		
4	Data Entry Operator	Group C	1	4	0	5	10	1	3	0	5	9		
5	Receptionist	Group C	0	1	0	0	1	0	1	0	0	1		
6	Lower Division Clerk	Group C	9	13	10	12	44	7	9	6	11	33		
7	Multi-Tasking Staff	Group C	31	5	10	14	60	16	4	9	8	37		
	Total		62	38	35	53	188	38	17	26	40	121		

* 1 Joint Controller of Patents & Designs, 1 Deputy Controller of Patents & Designs, 2 Assistant Controller of Patents & Designs and 2 Examiner of Patents & Designs posted at RGNIPM, Nagpur.

1 Assistant Controller of Patents & Designs on deputation.

DETAILS OF OFFICERS AND STAFF STRENGTH OF TRADE MARK REGISTRY AS ON MARCH 31, 2023

Sl No	Name of post	Category	Sanctioned Strength					Working Strength							
			Mumbai	Kolkata	Chennai	Delhi	Ahmedabad	Total	Mumbai	Kolkata	Chennai	Delhi	Ahmedabad	Total	
1	Senior Joint Registrar of Trade Marks & GI	Group A	1	0	0	0	0	0	1	1	0	0	0	0	1
2	Joint Registrar of Trade Marks & GI	Group A	2	1	1	1	0	0	5	0	0	0	0	0	0
3	Deputy Registrar of Trade Marks & GI	Group A	6	2	2	4	1	1	15	2	1	1	3	1	8
4	Assistant Registrar of Trade Marks & GI	Group A	10	2	5	10	4	4	31	5	2	3	5	4	19
5	Senior Examiner of Trade Marks & GI	Group A	39	3	9	20	3	3	74	5*	2*	4	14	4	29
6	Assistant Director (OL)	Group A	0	0	0	1	0	0	1	0	0	0	0	0	0
7	Accounts Officer	Group A	1	0	0	0	0	0	1	0	0	0	0	0	0
	Total		59	8	17	36	8	8	128	13	05	08	22	09	57
1	Examiner of Trade Marks & GI	Group B (Gaz)	98	8	13	29	12	12	160	57	11	10#	19	11	108
2	Assistant Administrative Officer	Group B (Gaz)	2	0	0	1	0	0	3	0	0	0	0	0	0
3	Assistant Library & Information Officer	Group B (Gaz)	1	0	0	0	0	0	1	1	0	0	0	0	1
4	Private Secretary	Group B (Gaz)	2	0	1	0	0	0	3	1	0	1	0	0	2
5	Store Officer	Group B (Gaz)	1	1	1	1	1	1	5	0	0	0	0	0	0
	Total		104	9	15	31	13	13	172	59	11	11	19	11	111
1	Office Superintendent	Group B (NG)	8	1	1	2	1	1	13	1	0	0	0	0	1
2	Library & Information Assistant	Group B (NG)	1	0	0	0	0	0	1	1	0	0	0	0	1
3	Stenographer Grade I	Group B (NG)	3	2	2	2	1	1	10	2	0	2	2	1	7

4	Asst. Examiner of Trade Marks & GI	Group B (NG)	14	2	3	7	6	32	1	0	0	1	0	2
5	Junior Translator	Group B (NG)	1	0	1	1	0	3	0	0	0	1	0	1
6	Accountant	Group B (NG)	1	1	0	1	0	3	0	0	0	0	0	0
	Total		28	6	7	13	8	62	5	0	2	4	1	12
1	Assistant Superintendent	Group C	7	1	1	1	1	11	6	1	1	0	1	9
2	Cashier	Group C	1	1	1	1	0	4	0	0	0	0	0	0
3	Upper Division Clerk	Group C	25	5	6	5	3	44	13	3	4	1	0	21
4	Stenographer Grade II	Group C	2	2	0	7	0	11	2	1	0	4	0	7
5	Lower Division Clerk	Group C	0	2	1	4	2	9	0	2	0	3	1	6
6	Data Entry Operator	Group C	20	3	7	5	3	38	10	2	5	5	1	23
7	Multi Tasking Staff	Group C	25	4	7	9	4	49	8	2	5	2	3	20
	Total		80	18	23	32	13	166	39	11	15	15	6	86

* One officer transferred to RGNIPM, Nagpur with post.

One Examiner of Trade Marks & GI is on deputation.

APPENDIX - C

DETAILS OF STAFF STRENGTH OF GEOGRAPHICAL INDICATIONS REGISTRY AS ON MARCH 31, 2023

Sl. No.	Designation	Category	Sanctioned Strength	Working Strength
1	Senior Joint Registrar of Trade Marks & GI	Group A	1	0
2	Assistant Registrar of Trade Marks & GI	Group A	1	1
3	Senior Examiner of Trade Marks & GI	Group A	1	0
4	Stenographer Grade - II	Group C	1	0
5	Multi Tasking Staff	Group C	1	1
	Total		5	2

**DETAILS OF OFFICERS AND STAFF STRENGTH AS ON MARCH 31, 2023 OF
PATENT INFORMATION SYSTEM AND RGNIPM**

Sl. No.	Name of Post	Category	Sanctioned Strength	Working Strength
1	Senior Documentation Officer	Group A	1	0
2	Office Superintendent	Group B (NG)	1	0
3	Senior Documentation Assistant	Group B (NG)	1	0
4	Junior Translator	Group B (NG)	1	1
5	Stenographer Gr. I	Group B (NG)	1	1
6	Store Assistant	Group B (NG)	1	1
7	Junior Reprography Assistant	Group C	3	1
8	Assistant Superintendent	Group C	1	1
9	Shelf Assistant	Group C	1	1
10	Upper Division Clerk	Group C	3	1
11	Data Entry Operator	Group C	2	2
12	Lower Division Clerk	Group C	3	1
13	Hindi Typist	Group C	1	1
14	Multi Tasking Staff	Group C	4	3
	Total		24	14